कि कर्मचारी हित-निधि समितियों को मध्य रेलवे की इस योजना से अवगत करा दें ।

Selection of Khalasis

2080. Shri Kunhan: Will the Minister of **Railways** be pleased to state:

(a) the number of applicants who were called for an interview on 6th October, 1956, in Bombay for the posts of Khalasis on the Western Railway;

(b) the number of successful applicants from amongst them who were sent for medical examination on the 31st May, 1957; and

(c) the number of those who were finally appointed?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) 87 candidates were called for an interview on 3-10-1956 and not on 6-10-1956 as stated.

(b) 67.

(c) 45.

---

12 hrs.

CORRECTION OF A QUESTION

Shri C. D. Pande (Naini Tal): Mr. Speaker, Sir, with your permission I wish to make a correction in the question which I put yesterday regarding the divergence in the old and new maps of our northern border. What I said was that there was some discrepancy between the original map of India and the one which has been recently published. According to the new map, the Karokoram Pass has been shown on the border whereas that Pass was formerly shown about 40 miles *inside* the border and not away from the border.

Mr. Speaker: That is the correction that he wants to make.

12.01 hrs.

MESSAGE FROM RAJYA SABHA

Secretary: Sir, I have to report the following message received from the Secretary of Rajya Sabha:

> "In accordance with the provisions of rule 97 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Supreme Court (Number of Judges) Amendment Bill, 1960 which has been passed by the Rajya Sabha at its sitting held on the 11th April, 1960".

BILL AS PASSED BY RAJYA SABHA LAID ON THE TABLE

Secretary: I lay on the Table of the House, the Supreme Court (Number of Judges) Amendment Bill, 1960, as passed by Rajya Sabha.

12.02 hrs.

DEMANDS FOR GRANTS*—*contd.*

MINISTRY OF IRRIGATION AND POWER—*contd.*

Mr. Speaker: The House will now proceed with further discussion and voting on the Demands for Grants under the control of the Ministry of Irrigation and Power.

Shri Basappa who was in possession of the House may continue his speech.

Since a number of hon. Members want to speak, I would urge hon. Members only to state their points and restrict their speeches to ten minutes if possible.

I would like to know from the hon. Minister whether he wants to intervene in the debate. The time allotted is 6 hours. The time taken already is 2 hours 20 minutes. The time that remains is 3 hours and 40 minutes. It is now 12.02 p.m., so, this will go on

*Moved with the recommendation of the President.

till 3·42 p.m. let us assume that we shall even extend it even by 20 minutes. We shall conclude this by 4 p.m.

Shri Ram Krishan Gupta (Mahendragarh): The time may be extended by one hour.

Mr. Speaker: If they want one hour more, then, they must sit one hour more.

Hon. Members: Yes.

Mr. Speaker: Every day, we are taxing the secretariat here, if we have to sit for a longer time. Anyhow, that does not matter. The House desires to have an hour more for this; so, the House must sit till 7 p.m.

Shri D. C. Sharma (Gurdaspur): The Reporters are alll suffering from nervous exhaustion. So, you should not extend the sitting.

Shri Rane (Buldana): The Deputy Minister, Shri Hathi, wants to speak for about half an hour at about 1 p.m. The Minister will speak for about 45 minutes.

Mr. Speaker: So, they want an hour and a quarter for themselves. The debate must conclude by 4·40 p.m. I shall call the Ministers one after the other, at 3·40 p.m.

The Deputy Minister of Irrigation and Power (Shri Hathi): I should like to intervene a bit earlier, if you do not mind, so that I can dispose of the points raised. I should like to speak at about 1 p.m.

Mr. Speaker: I shall give half an hour to the Deputy Minister, and three quarters of an hour to the Minister. They may speak at any time.

Shri Basappa (Tiptur): Yesterday, we were discussing about the development of the irigation and power potential of this country, and certain features were being discussed which were not very welcome to this House. For example, the targets fixed for minor irrigation, namely about 40 lakhs of acres have not been fulfilled, and as one hon. Member had pointed out, only 7 to 8 lakhs acres had been brought under cultivation under minor projects.

Another depressing factor which we noticed was with regard to the Indo-Pakistan canal water dispute. Things are delayed, and impediments are put in our way. Even today, we noticed in the papers that certain impediments were being put in our way. Therefore, it is time for this Government to take a very strong attitude and make known their mind clearly, as they did once before.

With regard to the utility of the water potential of this country, I was saying yesterday that the water rate and the power rate should be revised in such a way that it would be useful to the farmers, and it should be based on the net utility of the project rather than on the cost of the project itself.

Another thing which we noticed was with regard to the economy and efficiency of some of these projects. That has been very much commented upon by the Auditor-General and the Public Accounts Committee, so far as DVC is concerned. It is really worth noting that the DVC has not done its job well. The main object of this corporation was to have successful flood control measures in that region and also to have a certain irrigation potential to the extent of about 10 lakhs acres. But what do we notice? Have we succeeded completely in conrolling the floods in that region? Have we succeeded in creating that irrigation potential? Only about four to five lakhs acres have been brought under cultivation. It must be looked into very seriously, and these matters should be set right.

Now, I would like to examine in a general way the power and irrigation potential of the State from which I come, namely the State of Mysore. It has fallen below the all-India average.

[Shri Basappa]

I want to know the reason why the State which was so progressive in the matter of irrigation and power a few years ago has fallen to this level now.

Shri Narasimhan (Krishnagiri): They were the pioneers.

Shri Basappa: My hon. friend says that they were the pioneers in the field. But, today, what has happened? I am glad that the hon. Ministers are here. I am glad that the heads of these departments come from my own State, namely Shri T. Sivasankar and Shri Hayath, and they know the position of the State very well. They are more interested in the all-India level. I am glad that they are here to serve the greater cause of India, but I want the Ministry to see why Mysore is lagging behind.

We have been pressing in this House a number of times about the Upper Krishna Project, the Malaprabha Project and also the Sharavati Valley Project. It is a pity that I do not find any mention of these two important projects of Mysore in the report which I have in my hand.

So far as the Government of Mysore are concerned, they have tried to give more emphasis on the irrigation and power potential of Mysore. They have tried to allot nearly 25 per cent. of their plan allotments in the Third Five Year Plan to power projects, and also about 18 per cent. to the irrigation projects, which means that about Rs. 60 crores and Rs. 50 crores have been allotted for the power and irrigation projects respectively. This shows the importance that it has received at the hands of the planners of Mysore State.

Apart from these two projects, there are also the Bhima, Hemavati and also the Barapole project.

With regard to the Malaprabha project, there was a question in the Mysore Legislative Assembly, and the Minister had assured that he would see that sanction was obtained from the Centre. I do not know why things are delayed here at this end. Technical and administrative sanction are necessary. It is a big project which has already been included in the Second Plan, for which some amount has already been allotted by the Government of Mysore. The cost of the project is about Rs. 22 crores. It will irrigate about 3 lakh acres of land. It is an essential project because the backward areas are going to be developed, the famine-striken areas are going to be benefited and it is also a remunerative project. Even so, what are the factors which are standing in the way of technical and administrative sanction from this end? The Minister concerned in the State of Mysore has been assuring the members of the Assembly there and the people of Mysore that it would certainly be taken up. Only about 8 days back, he told the Assembly that he was going to Delhi for a conference of the representatives of Mysore, Andhra Pradesh and Bombay regarding the sharing of the waters of the Krishna river with which the Malaprabha project is intimately connected.

I do not know why a project which is so useful and which has been assured is held up because of certain delays in the Centre. As I told you, the Malaprabha project is a very important project and this should not be held up because of delay on the part of the Central Government. We have been hearing ever since so many days about the solution of water disputes. Even this morning an hon. Member from the side was asking as to how many water disputes there were in the country and how they were going to be solved. I am sorry I have to refer to the water disputes between Mysore and Andhra Pradesh on the one side and Mysore and Madras on the other. Only a few minutes ago, there was reference to the Cauvery

waters and you yourself intervened. Therefore, it is high time that the Government saw to it that these water disputes were settled.

I was referring to the Minister of Mysore coming over here and discussing the matter. I am told the Government have already moved in the matter and have asked the Central Water and Power Commission to resolve the issue. Whatever material that is needed has alreay been placed at the disposal of the Planning Commission by the Mysore Government. Therefore, matters should not be delayed any more. So much about the Malaprabha project and the sharing of the waters.

There is another important project relating to Mysore, namely, the Sharavati Valley project. This House has been considering it a number of times because it is the pride of India, not merely of Mysore. The Sharavati Valley project is regarded as the pride of India and the light of Mysore. Therefore, we have to see that this project which is useful not only to the Mysore State but to the neighbouring States also, is taken up in right earnest. Mysore is already short of power. Even by the end of the Second Plan period, our needs will be about 5 lakh kw. of power whereas even after the first stage of the Sharavati project is over, we will be having only 3·5 lakh k.w. Therefore, it is high time we considered the question of taking up the second stage of the Sharavati Valley project. The Central Government have been kind enough to allow the first stage to go on successfully. I am sure they will not hesitate to come forward to sanction the second stage also, so that not only Mysore but the rest of India may have the benefit of this great and important proect.

I do not want to take more time of the House. But still I have to refer to a part of my State which needs your attention, that is, the Malnad area. We cannot have big projects there; we can only have minor ones. Therefore, greater attention will have to be given to the development of minor irrigation potential in that area. I know that so far as minor irrigation projects are concerned, this Ministry is not very much concerned. But from the way in which things are done by the Ministry concerned with minor irrigation, I say that this Ministry should interest itself and see that nearly 50 per cent. of the amount allotted for minor irrigation in my State should go this Malnad area. Allotment of power potential to this area is also very very necessary.

My hon. friend, Shri Rami Reddy, wants me to say something about the High Level Canal. The Government are going on with this Canal. Mysore is also interested in it. So far as the second stage is concerned, I have tried to ascertain the position. I think it is better that the first stage should be over before we can go to the second.

I have nothing more to add except to say that the canal waters dispute with Pakistan which has been hanging fire should be settled early and our Government should take up a very strong attitude.

Shri Palaniyandy (Perambalur): At the outset, I would like to congratulate the Minister, the Ministry and the department on taking very keen interest in generating more power and providing more irrigation facilities. First of all, I would take up the question of power generation. The target for power generation during the Second Five Year Plan was about 3·5 million kw. During the four years of the Plan, only 1·4 million kw. have been generated, that is just 35 per cent. of the total envisaged. Power and irrigation are the hard core of planning and our future industrialisation and agriculture depend upon the rate of power production.

It is said that foreign exchange difficulties are standing in the way. But such an important sector of the

[Shri Palaniyandy]

economy should not starve for want of foreign exchange. Under the scheme approved by the Planning Comission in 1954, a provision of Rs. 20·70 crores was made for loans to State Governments for creating employment opportunities by expansion of power facilities. Out of this, only Rs. 16 crores were utilised and Rs. 4 crores still remain. I sugget that this amount be spent in taking over power undertakings being run by the private sector.

For instance, in the Madras State, especially in the Trichy and Tanjore areas, the private sector are having some undertakings. The Madras Government are not in a position to nationalise those concerns because of dearth of money. The private sector by themselves are also not in a position to extend the supply of electricity to the village parts of Trichy and Tanjore. This area is called the granary of the south. We want more production of foodgrains. We are unnecessarily spending money on import of foodgrains. So I would suggest that Government should come forward to take over these private concerns or they should give loans or other aid to them so that they can successfully extend the supply of electricity to the village parts of Trichy and Tanjore.

We want more production and we want more employment. We are not in a position to extend the supply of electricity. We should give electricity to all the areas in Madras State. In Madras State, it is very difficult to have a hydro-electric project, beause there are no suitable big rivers there. If at all we want water for hydropower we have to go to the Mysore State or the Kerala State. That is why our Government have all along been insisting on the Union Government to have an atomic energy power station in the Madras State. It is in the Third Plan. It is very important that the Ministry should do something along that line. We want to improve agriculture and industry in the Madras Sate for which we should have an atomic energy power station in Madras. It is very important because we are not having hydroelectric power or coal. The only thing we have is the Neyveli lignite and that can give only about 4 lakh or 5 lakh kws. of power. Therefore, I insist that we should have an atomic power station in Madras.

Coming to irrigation, we are having very good irrigation potentialities in the north and very big projects. I am not against big projects. They should be undertaken. But in Madras, for water we have to go either to Mysore or to Kerala. The Kerala Government have now agreed to Parambikulam. There are the Pambaiyar and Keeriyar projects also to be investigated. Through them also water can be given to the arid areas of Ramanathapuram and Coimbatore districts. I would also like to emphasise that Government should take speedy action to investigate these schemes.

As regards the small scale irrigation schemes. In the Second Five Year Plan we have given some money for irrigation projects. Out of the amount sanctioned for the programme for the scarcity areas, there is left a sum of about Rs. 2·12 crores. Similarly, there is a saving of about Rs. 26·20 crores in the Second Plan outlay. I suggest that these sums should be given to the States either as grants or as loans to have new schemes.

You know that in our Madras all our schemes have already been implemented. Still more schemes are being investigated like the Kollimalai scheme and the Marudayar scheme costing about Rs. 3 to Rs. 4 crores, whereby we can irrigate about 40,000 acres. About these schemes referred to this Government by Madras, I would like to request this Government that they may be sanctioned in the Second Plan itself.

Another difficulty is this. In investigation the same bureaucratic proce-

dure is going on in our country. If a small scheme has to be investigated, the Engineering department has, first of all, to take a preliminary survey or investigation and then the detailed investigation. These go to the same old Revenue Department and the Revenue Department people sometimes say that they are not good. They reject some proposals here and there. So, the investigation costs simply go to waste. Therefore, the old system should be changed; and if the Engineering Department accepts a scheme it should be implemented. I know of 6 or 7 schemes in my own constituency, schemes costing about Rs. 6 lakhs or Rs. 7 lakhs and which can give irrigation facilities for 1,000 or 2,000 acres have been stopped because of the Revenue Department coming in the way.

Then we have to take up the silt clearance schemes. For instance, in the Cauvery basin there are old channels existing even today, channels which have been there from the Chola period, called Iyan and Peruvalai channels which can irrigate about 40,000 acres. But what is the trouble? The channels are said to be able to draw about 400 to 500 cusecs of water; but we are not able to draw 500 cusecs through them because they have been silted. So, Government should give thought to the silt clearance in these old channels so that they may give irrigation facilities. It is very difficult for the peasants to draw water during times of flood even though there is sufficient water.

Next comes the utilisation of water. The Report says that we are utilising only about 82 per cent. of the potential created from the First and Second Plan schemes. The potential created in the beginning of the year 1958-59 is 7·2 million acres and the utilisation at the end of the year is 5·9 million which works out to 82 per cent. The encouraging feature is there; but, still, we have to go ahead. We have to take to the channel system and also the tributaries to give all facilities to the peasantry before opening the Dam or anicut. Technical facilities should be given to the village people. Then only it is possible for them to take full advantage of the water. So, I feel and request that Madras should be given its due share in irrigation facilities as well as in electricity by having an atomic power station there to have more industry and for agriculture purpose.

Mr. Speaker: Shri Maniyangadan—from Kerala. Then, there will be Rajasthan and Assam remaining. But, as yet, I have not received any request from hon. Members of those States.... (*Interruptions.*)

Dr. Ram Subhag Singh (Sasaram): I will deal with Assam, Sir.

Shri Ram Krishan Gupta: Punjab also, Sir.

Mr. Speaker: No, no. Sardar Iqbal Singh has taken more than 25 minutes. (*Interruptions.*)

Ch. Ranbir Singh (Rohtak): It is very important, Sir.

Shri Ram Krishan Gupta: There are two regions in Punjab, the Punjabi-speaking region and the Hindi-speaking region.

Mr. Speaker: I am not going to divide Punjab like that.

Shri C. D. Pande: It is a national problem.

Mr. Speaker: I will try to distribute as far as possible. Shri Maniyangadan.

Shri Maniyangadan (Kottayam): Sir, I am glad to support the Demands for the Ministry of Irrigation and Power. According to me, the prosperity and well-being of the country depend mainly on the development of power and irrigation in the country.

Sir, with regard to Kerala there seems to be some mis-apprehension in certain quarters that because there is plenty of rain and abundant quantity of water, there is no necessity for irrigation works at all. It is true that Kerala is blessed with rich water

[Shri Maniyangadan]

potential. There is heavy rainfall and the amount of rainfall ranges from 60 inches to 200 inches with an average of 120 inches. But Kerala has its own problems also. Kerala needs irrigation on a very extensive scale to make her near self-sufficient in rice and food.

As regards low-lying lands in Kerala, they are cultivated with paddy and paddy alone can be cultivated there. There, the crops depend on the south-west and the north-east monsoons. If the monsoons are perfectly normal, then, of course, it will be all right. But, generally, what happens is that there are vagaries of the monsoon and the crops generally fail. On a major portion of the paddy-growing areas in the State we are able to raise only one crop and that too is precarious. So, irrigation is necessary in the State to stabilise the cultivation of these lands and to protect them against the vagaries of the monsoons and to enable them to have additional crops and to facilitate the adoption of intensive forms of cultivation. If these are achieved, then, surely, we will be almost self-sufficient in the mater of food.

Closely allied to this problem of irrigation is the question of salinity control. Almost all the rivers are flat and low in the coastal region and are tidal. They are connected by backwaters and lagoons and these also are tidal. During the rainly season there is plenty of fresh water flowing down and the salt water is kept out of these tidal reaches of rivers and backwaters. After the rainy season the flow in the rivers dwindles and the salt water slowly creeps inwards and travels 2 to 15 miles covering the backwaters, navigation canals, and tidal reaches of the rivers and the hundreds of small streams that enter them. The salt waters cover low-lying fields and penetrate by capillary action into adjacent highlands. Where low lying lands are enclosed with clay bunds, saline intrusion takes place by seepage and by soakage or by breach of bunds. Paddy lands that are vulnerable to such saline attack form as much as one-sixth of the total area under paddy cultivation. Here the population also is very dense. Cultivation here has to withstand the hazards of floods during the monsoon and saline intrusion and want of fresh water during the summer. The best way of keeping away the salt water is by storing the flood flows and releasing the waters down in a steady and continuous flow after the rains. In certain cases where storage facilities are not adequate this may not be possible. For that salt water exclusion regulators have to be put up.

Then again, in the coastal regions the problem of drinking water is very serious. During the monsoons, the water is bad and they are flooded. During the other seasons, the water is salty. Tube wells have been attempted but they were a failure. The only possibility is to have protected water supply in these regions and for that also the waters of the rivers are necessary.

Then there is the question of flood control. The coastal regions get flooded during monsoon and thy often cause damage to crops and inconvenience to the inhabitants. To prevent this, flood abating reservoirs to detain the heavy floods are necessary. Thus it can be seen that the water resources available in Kerala have to be scientifically utilised, and they are absolutely necessary for the use of Kerala. If properly utilised, inland navigation becomes possible and fisheries can be developed.

Power production in Kerala is linked with irrigation. The topography of the Western Ghats and the high intensity of the rainfall make the rivers of Kerala rich in hydro potential. It is estimated that 2.1 million kw. of power can be generated at costs ranging from Rs. 900 per kw to Rs. 1200 per kw. Some of the power projects are the cheapest in the world....

Shri V. P. Nayar: That is why we do not get them.

Shri Maniyangadan: Why not? The projects are cheaper than in any other part of India but now only a small portion of it is used.

It was proposed to take up in the Second Plan period three schemes: Sholayar, Panniar and Pampa First Stage. None of them have made satisfactory progress. Though the Sholayar scheme was included in the Second Plan, the work could not be started because of some dispute between Madras and Kerala regarding the sharing of the waters of Parambikulam and Sholayar. An agreement was entered into. But subsequently, some new dispute has cropped up. It may be settled immediately and this scheme may be taken up.

Again, the Panniar scheme did not happen to fall within the core of the Plan and it was held up as foreign exchange was not released. It seems that now the foreign exchange has been sanctioned. Anyhow, it was delayed unduly. As regards the Pampa first stage, no sanction of foreign exchange involved has been made. The ultimate capacity of the Pampa scheme is 13 lakhs kw. So, that also may be taken up.

Regarding the new schemes, there are some very good schemes in Kerala. For instance, the Iduki scheme is designed to construct two dams, one across Periyar at Iduki and the other across Cheruthony river, a tributory of Periyar joining the main river just below Iduki. The reservoirs formed will unite into one. It is estimated that 4.15 lakh kws. of power could be produced and according to the information of the Kerala engineers, it is estimated to cost about Rs. 350 lakhs. This scheme is also useful for irrigation purposes. I was annoyed to hear the Minister say that the investigation will be completed only by March, 1961. It was started as early as 1957. My submission is that this scheme should be included at least in the Third Plan. The people of Kerala were under the impression that the investigation will be over well in time and the project reports and the other things would be considered by the authorities concerned. The investigation should be expedited so that it may be included in the Third Plan. There are the other schemes also—Pampa second stage, Obrakuzhi, Peringalkuta—allied to Sholayar—and Lakshmi.

As regards rural electrification in the State, it is very necessary there. For the development of industries, big or small, coal and oil are not available. So, the attraction is the availability of cheap power. If power is made available in rural areas, quite a large number of small industries can come up. As a result of the load survey conducted by the Central Water and Power Commission, they were convinced of the necessity of power to this State. But even at the end of the Second Plan we would not be able to reach—not the target of the Plan—the demand. If industries are to grow and the problem of unemployment is to be solved, it is highly necessary that power should be produced on a large-scale. These schemes must be taken up. In this connection, I may also submit that there was a proposal for a zonal grid for the States of the southern zone. My hon. friend, Shri Palaniyandi, was saying that power was not available in Madras. If the schemes in Kerala are worked, and completed, the power produced would be sufficient to meet the needs of Madras and other southern States. The proposal for a zonal grid for the southern zone was considered by the Zonal Council meeting on power and I do not know why it is not accepted by the Planning Commission. Cheap power is available and that can be utilised by all the States. Power is also needed for reclaiming cultivable water-logged areas by dewatering and lift irrigation.

The irrigation schemes in Kerala are mostly allied with the power schemes. There is an impression that

[Shri Maniyangadan]

due to the rugged terrain of Kerala, major irrigation works in the State are uneconomical. But if we have in view the power that is made available by these irrigation works in Kerala, these schemes are not uneconomical. In this regard, certain proposals have been made by the State Government such as Kanjirapuzha scheme, Periyar Valley scheme, Pamba valley scheme and Barapuzha scheme. My submission is that all these schemes should be taken up. The food deficit of this State is more than 50 per cent and only by taking up these irrigation schemes, can this be made up.

Then, I come to flood control. It seems no serious note is taken of the question of flood control in the State. Hitherto nothing tangible has been done. In 1957, due to floods a large number of houses were washed away and crops were destroyed. This thing repeated in 1958 also. Every year that happens. My submission is that this question of flood control must be seriously considered.

Then, there is another problem which I want to bring to the notice of the Ministry, that is, sea erosion. There is a long strip of coastal area separated from the main land by the back waters and this area is very thickly populated. Coconut is grown in abundance and there are also some paddy fields. This long coastal line is subjected to heavy sea erosion in several places during monsoon months when the sea is usually rough. Although the entire length of the coastal line is exposed to the fury of the waves of the sea, only certain places are seriously affected by severe sea erosion, for example, Tellicherry, Cannanore, Chellanam, Pollithodu and other places.

The sea has been continuously scoring away valuable lands, damging vast areas of coconut plantations and buildings and rendering thousands of inhabitants homeless. People residing in these areas live in constant fear of encroachment by the sea. On one or two occasions the sea established direct contact with the back waters. But timely action was taken and the calamity was averted. Several attempts failed. As a result of researches undertaken in the Poona Research Station is has been established that permanent methods alone will meet this problem such, as construction of sea walls and groynes. Sea walls alone will not be sufficient, but there should be groynes also. The resources of the State are very meagre and they cannot find necessary funds for that purpose. My submission is that this question has to be taken as a national problem. Not only the national highway but also the Cochin harbour is threatened. The Calicut-Mangalore Railway line was threatened with serious danger due to heavy erosion at Thalai. My submission is that this question has to be taken as a national problem and the Centre should come to the secue of the State.

Now, I bring to the notice of the Ministry as to what happened in Pollithodu not very long ago. In certain areas the width is only 100 yards due to sea erosion and every year sea erosion is washing away big portions of land. In this area between Cochin and Alleppy last year alone 2,000 coconut trees and 30 houses were destroyed. These are poor people, fishermen folk owning a few cents of land and huts. The anti-sea erosion work should now be extended upto South Chellanam. There is a coastal line of about 1½ miles at Chellanam which stands in imminent danger of being wiped out of existence. My submission is that also may be looked into.

श्रीमती शकुन्तला देवी (बका): अध्यक्ष महोदय, मैं आपको धन्यवाद देती हूं कि आपने आज मुझे बोलने का मौका दिया ।

सिंचाई एवं विद्युत मंत्रालय की जो मांगें पेश की गयी हैं, मैं उनका हार्दिक समर्थन करती हूं ।

हम जानते हैं कि हमारा भारत कृषि प्रधान देश है । यहां के अधिकतर लोग कृषि पर ही निर्भर करते हैं । लेकिन मुझे दुःख के साथ कहना पड़ता है कि कृषि प्रधान देश होने पर भी हमें दूसरे देशों से अनाज मंगाना पड़ता है, फिर भी हमें अनाज की कमी है । इसका क्या कारण है ? इसका कारण है कि हम अभी खेतो समुचित रूप से नहीं कर पाते । हम देखते हैं कि समुचित खेती के लिए समुचित सिंचाई का प्रबन्ध होना प्रथम अनिवार्य है । बिना समुचित सिंचाई के प्रबन्ध के कोई भी किसान अच्छी फसल नहीं उपजा सकता है, चाहे वह अपने खेतों में अच्छी से अच्छी खाद डाले और अच्छे से अच्छा बीज बोये ।

हमारे देश में हमारी सरकार ने सिंचाई विभाग को दो भागों में विभक्त किया है, १–मेजर इरीगेशन और २–माइनर इरीगेशन। आजकल हम देखते हैं कि लघु सिंचाई पर सरकार पूरा ध्यान न देकर, केवल बड़ी बड़ी परियोजनाओं को पूरा करने में करोड़ों रुपया खर्च कर रही है । लेकिन वर्तमान काल में अनाज की कमी को दूर करने के लिए सब से पहले लघु सिंचाई योजनाओं पर पूरा ध्यान देना चाहिए ।

अभी लघु सिंचाई की ज्यादा जरूरत है, क्योंकि बड़ी बड़ी परियोजनाओं को कार्यान्वित करने में वर्षों का समय लगेगा । लेकिन सरकार लघु सिंचाई योजनाओं को अवहेलना कर रही है । इसका नतीजा यह होता है कि गरीब किसान को पानी नहीं मिल पाता, और रुपये के अभाव में वह कुछ नहीं कर सकता, जिससे उपज घट जाती है । चाहे हम ट्रेक्टर से खेत क्यों न जोतें, नये नये तरीके क्यों न अपनायें, सिंचाई का समुचित प्रबन्ध नहीं रहने के कारण सभी बेकार हो जाता है ।

हम देखते हैं कि सरकार समय पर सिंचाई का कोई इन्तिजाम नहीं करती है । जब धान रोपने का मौसम आता है, तो पानी के अभाव में धानों के बीज खेतों में सूखने लगते हैं, किसानों के पास उतना पैसा नहीं रहता कि पम्पिंग सैट, या रेहट लगाकर धान रोपें । उस समय सरकार कुछ लगान के रूप में किसानों को रुपया देती है, लेकिन उससे उन्हें कोई फायदा नहीं होता है, क्योंकि सिंचाई का इन्तिजाम करते करते धान का पौधा जल जाता है, और फसल खराब हो जाती है, यही हाल होता है रबी के समय । जब वर्षा समय पर होती है तो फसल भी होती है, नहीं तो मारी जाती है । सरकार का करोड़ों रुपया खर्च होने पर भी किसान को मानसून पर ही अपने भाग्य का फैसला करना पड़ता है ।

उपाध्यक्ष महोदय : थोड़ा धीरे धीरे बोलिये ।

श्रीमती शकुंतला देवी : इसलिए सरकार को खेती शुरू होने से पहले ही सिंचाई पर ध्यान देना चाहिए कि पानी का प्रबन्धक ठीक है कि नहीं, और किन किन किसानों को रुपये की जरूरत है, उनका आवेदन दो महीना कब्ल मांगना चाहिए, जिससे समय पर लगान मिल सके ।

जिन क्षेत्रों में ट्यूब वैल का प्रबन्ध है, वहां भी फसल में समय पर पानी नहीं मिलता है, क्योंकि एक तो जमीन के क्षेत्रफल के अनुसार ट्यूब वैल की कमी रहती है, दूसरे बिजली की सप्लाई भी कम रहने के कारण उससे लोग पूरा पूरा फायदा नहीं उठा पाते हैं । जब धान एवं रबी की फसल मरने लगती है, तो उससे पर्याप्त पानी नहीं मिल पाता, और कहीं तो एक दम नहीं मिलता है, क्योंकि ट्यूब वैल के अधिकारी लोग कहते हैं कि हमें बिजली की सप्लाई ज्यादा नहीं है तो पानी कहां से दें । इसलिए सरकार से निवेदन करती हूं कि वह बिजली का उत्पादन ज्यादा करे और ट्यूब वैल्स की संख्या को भी बढ़ावे । ट्यूब वैल्स से पूरे साल भर अच्छी तरह से सिंचाई की जा सकती है, ट्यूब वैल्स की सिंचाई का रेट अभी बहुत ज्यादा है, जिससे गरीब किसान

[श्रीमती शकुन्तला देवी]

पानी नहीं ले पाते हैं, इसका रेट भी कम होना चाहिए ।

अभी हमारे बिहार में जिन क्षेत्रों में नहर तथा सिंचाई के और साधन हैं, उन्हीं क्षेत्रों में ट्यूब वैलों की संख्या ज्यादातर है, बहुत इलाकों में ट्यूब वैल एक दम नहीं हैं, यद्यपि वहां की जमीन उपजाऊ है एवं ट्यूब वैल के लायक है । हमारे भागलपुर जिले की जमीन उपजाऊ तथा ट्यूब वैल के लायक है, लेकिन वहां ट्यूब वैल नहीं हैं । इन इलाकों में ट्यूब वैल हों तो वहां के किसान लोग काफी तादाद में अन्न उपजा सकते हैं । मुंगेर जिले के मोकामा टाल में करोड़ों मन रबी पैदा हो सकती है, लेकिन वहां ट्यूब वैल्स तथा सिंचाई का कोई साधन नहीं है ।

जिन इलाकों में ट्यूब वैल्स या नहर से सिंचाई नहीं हो सकती है, वहां कुआं, तालाब, पोन्ड वगैरह का इन्तिजाम होना चाहिए । वहां जल्द बिजली की सप्लाई हो, जिससे वहां सरफेस वैल्स से काम लिया जा सके । गरीब किसानों के लिए प्रत्येक गांव में एक पम्पिंग सैट हो तथा रेहट का इन्तिजाम हो । राज्य सरकार ने पम्पिंग सैट और रेहट का इन्तिजाम किया है लेकिन वह सब अब तक धनी लोगों तथा इने गिने लोगों के हाथ में है, गरीब लोगों को उससे पानी नहीं मिल पाता है । इसकी देखभाल सरकार को करनी चाहिए कि सब को लाभ पहुंच रहा है या नहीं । केवल आंकड़े बनाने से लाभ नहीं होता है ।

हमारे बिहार में राजगीर क्षेत्र में सिंचाई का कोई अच्छा इन्तिजाम नहीं है, पंचानय नदी की नहर से जो पानी आयेगा वह पटना राजगीर रोड के पूरब भाग को ही केवल सिंचाई करेगा, पश्चिम भाग में उसका पानी नहीं जा पायेगा । इसलिए उन इलाकों में सिंचाई का जल्द इन्तिजाम होना चाहिए । उधर की मिट्टी काफी उपजाऊ है, लेकिन पानी के अभाव के कारण तीन साल से धान और रबी की फसल खराब हो रही हैं । वहां के कुछ किसान दो वर्ष से बिजली के लिए बिहार, विद्युत विभाग के पास आवेदन भेज रहे हैं जिससे वह लोग सरफेस वैल्स से काम ले सकें, लेकिन अभी तक वे लोग कुछ नहीं कर पाये हैं । सिंचाई एवं विद्युत विभाग के अधिकारीगण भी खास दिलचस्पी लेकर काम नहीं करते हैं, जिसका परिणाम होता है कि गरीब किसानों को काफी नुकसान सहना पड़ता है । ये अफसर लोग उन्हीं की बात जल्द मानते हैं तथा वहीं प्रबन्ध होता है जो इनका हाथ भरते हैं । गरीब किसान कुछ नहीं कर पाते हैं । हिन्दुस्तान की ज्यादातर खेती छोटे छोटे किसानों के ही हाथ में है ।

जब कहीं पोखरा, पैन, कुवां बनवाना होता है तो उसे बनाने के लिए ठेकेदारों के हाथ दे देते हैं, और वे ठेकेदार रुपया बचाकर तथा उस में कुछ हिस्सा ओवरसियर वगैरह को देकर कमजोर बना देते हैं, जिससे एक या दो साल के अन्दर फिर मरम्मत की जरूरत हो जाती है । इस तरह सरकार का करोड़ों रुपया व्यर्थ जाता है । इन सब मामलों पर सरकार को पूरी पूरी निगरानी रखनी चाहिए ।

हमारे क्षेत्र में बड़ुआ डैम प्रोजेक्ट का निर्माण हो रहा है । इसके लिए मैं भारत सरकार एवं राज्य सरकार को धन्यवाद देती हूं । लेकिन इसके निर्माण में बहुत शिथिलता दिखायी देती है । इसका कारण यह है कि वहां के डैम के जो उच्चाधिकारी हैं और कैनाल के जो उच्चाधिकारी है उन में आपस में मेल नहीं रहता है, जिससे काम में शिथिलता पड़ गयी है । हम चाहते हैं कि अधिकारीगण मिलजुल पर काम करें, जिससे काम जल्द हो सके और किसानों को पानी जल्दी मिले ।

इस डैम से बड़ुआ नदी के पूब हिस्से को पानी मिलेगा तथा कुछ पश्चिमी भाग

को मिलेगा, जो नहीं के बराबर है। बड़ुआ डैम जहां बन रहा है, उसके पश्चिम खड़वारणी एक जगह है जहां एक डैम बनाने का विचार हुआ था। पता नहीं उसको बनाया जाएगा या नहीं। अगर उसको बना दिया जाए तो दक्षिणी मुंगेर एवं भागलपुर जिले के काफी क्षेत्र को पानी मिल सकता है और सिंचाई की समस्या हल हो सकती है। वहां भी जमीन काफी उपजाऊ है।

बड़ुआ डैम के पास एक पावर हाउस बनना चाहिये जिससे उस इलाके में बिजली ज्यादा मिल सके। वहां अभी बिजली की बहुत कमी है। केवल इने गिने शहरों में बिजली पहुंच सकी है यह बिजली अभी डी० वी० सी० से सप्लाई होती है जिसका रेट पांच आना प्रति यूनिट है। दूसरा पावर हारस होने से एम्पलायमेंट की एक बड़ी समस्या हल हो सकती है।

बिहार में बिजली की दरें बहुत ज्यादा हैं। उनको कम करना चाहिए। इतनी हाई रेट होने से गरीब लोग उससे कुछ फायदा नहीं उठा सकते हैं। गांव गांव में बिजली का प्रचार हो रहा है, लेकिन अगर रेट ज्यादा होगा तो किसान लोग अपने घरों में बिजली नहीं लगा सकते और न सिंचाई के ही काम में ला सकते हैं। इसलिए गरीब लोगों को क्या फायदा, उनके गांव में बिजली आये या नहीं। इसलिए मंत्री महोदय से निवेदन करूंगी कि बिजली का उत्पादन ज्यादा करें, जिससे बिजली की दरें कम हों और सभी लाभ उठा सकें।

Some Hon. Members *rose*—

Mr. Speaker: Shri Ignace Beck—I will give a chance to Himachal Pradesh also. I am trying to give a chance to all parties, all States, ladies and so on.

Shri U. L. Patil (Dhulia): Somebody from Bombay, also must be called.

Mr. Speaker: From Bombay one has already spoken. I shall try to call Independents also.

Shri Assar (Ratnagiri): None from Bombay has spoken.

Mr. Speaker: One has already spoken Shri Ignace Beck.

श्री इगनैस बैक (लोहरदगा—रक्षित-अनुसूचित आदिम जातियां) : श्रीमन्, यह जानी हुई बात है कि जब से किसानी काम शुरू हुआ है, तभी से सभी देशों के किसानों ने खेती के काम में पानी के महत्व को पूरी तरह महसूस किया है और उस को अपने काम में लाने का प्रयत्न किया है। हमारे देश में भी अभी से नहीं, युगों से—शायद जब से किसानों ने काम करना शुरू किया होगा, उसी समय से—उन्हों ने इस पर नजर रखी है। जब से हिन्दुस्तान आजाद हुआ है, तब से इस पर काफी दृष्टि रखी गई है। इस सम्बन्ध में पहले जो खर्च किया जाता था, उस से अधिक पैसा खर्च कर के सरकार ने बड़ी बड़ी योजनाओं को चालू किया। पानी के वितरण के लिये जो मेहनत की गई है, वह हमारे सामने है। दामोदर वैली कारपोरेशन के अधीन मैथन डैम, तिलैया डैम और पंचेट डैम और उन के अतिरिक्त भाखरा-नंगल और हीराकुड डैम हमारे सामने है।

सब से पहले पटावन के लिये—पानी का प्रबन्ध करना पड़ता है। पानी का प्रबन्ध करने के लिये बांध बांधना पड़ता है, नहर बनानी पड़ती है और दूसरे कई काम करने पड़ते हैं। इन कामों पर हम लोगों को करोड़ों रुपये खर्च करने पड़ते हैं और हम ने करोड़ों रुपये खर्च किये हैं। अब सवाल यह आता है कि इतने रुपये खर्च कर के, इस में इतनी रकम लगा कर हम इस का फायदा क्या उठा रहे हैं। इस बारे में हम जो कुछ देश में सुनते हैं, पत्रों में पढ़ते हैं और इस सदन में चर्चा सुनते हैं, उस से हम समझते हैं कि जो नतीजा निकल रहा है, वह संतोषजनक नहीं मालूम पड़ता है। बांध बांधने से हमारे पास जो वाटर पोटेंशियल हैं, वे काफी हैं। लेकिन

[श्री इगनैस बैक]

उन को पटावन के काम में ला कर उन से चितना फ़ायदा उठाना चाहिये था, वह नहीं उठाया जा रहा है । सवाल उठता है कि इस का कारण क्या है । जैसाकि मैं ने अभी कहा है, हमारे पास वाटरहैड पोटेंशियल काफ़ी हैं नहरें बनी हैं, बांध भी बनाये गये हैं । उस के साथ आउटलैट होने चाहियें । उस के साथ नहरें होनी चाहियें और किसानों के खेतों में भी नहरें होनी चाहियें । जब तक इस का प्रबन्ध नहीं होता है, तब तक हम चाहे कितना ही पानी जमा कर के रखें, वह पटावन के काम में नहीं आ सकता है । आज हमारे देश में कहा जाता है कि जितना पानी हमारे हाथ में मौजूद है, अगर वह उचित तौर से इस्तेमाल नहीं हो रहा है, तो फिर यहां पर कहीं न कहीं गड़बड़ है । सवाल यह है कि पानी का इन्तजाम होने पर भी क्यों पटावन का काम नहीं हो रहा है, क्यों किसानों को पानी नहीं पहुंच रहा है । जैसाकि मैं ने कहा है, वाटरहैड पोटेंशियल उस के आउटलैट, नहर, बगल में ले जाने वाली छोटी नहर, किसानों की नहर एक साथ बननी चाहिये । मालूम पड़ता है कि यह काम जिस तरीके से होना चाहिये, उस तरीके से नहीं हो रहा है । उस के प्लानिंग में कुछ गड़बड़ है । प्लानिंग इस तरीके से होना चाहिये जैसे पहले कहा था कि जैसे ही वाटर पोटेंशियल खड़ा होता है, उस का आउटलैट साफ़ होना चाहिये, नहर साफ़ होनी चाहिये और साइड नहरें भी होनी चाहियें और फ़ील्ड नहरें भी होनी चाहियें, ताकि पानी तुरन्त किसानों के पास पहुंच कर उन को फ़ायदा पहुंचा सके, लेकिन यह नहीं हो सका है । हम वाटर पोटेंशियल तो बना कर रखें, लेकिन नहरें नहीं बनती हैं, आउटलैट चैनल नहीं बनती हैं, किसान उस में अड़चनें डाल रहे हैं और वे उस को लेने के लिये तैयार नहीं हैं । हम लोगों ने किसानों को कुछ सिखाया नहीं । हम कोई इंजीनियर नहीं हैं, टेकनीशियन भी नहीं हैं, लेकिन हम मामूली किसानों की नज़र से देख कर ये बातें कह रहे हैं । हम पुराने ढांचे के किसान हैं । जिस भाव से योजनायें सरकार तैयार कर रही है, वह भाव और वह अक्ल शायद हम समझ नहीं पाते हैं । इसीलिये हम डरते हैं और शायद सरकार पर शक भी करते हैं कि हो न हो, इस का नतीजा यह होगा कि हम से डबल पैसा वसूल किया जायेगा । फिर पानी तो वहां पहुंचाया ही नहीं गया है । पहले पानी पहुंचाना चाहिये और उस के बाद लोगों को शिक्षा देनी चाहिये और सहूलियत भी देनी चाहिये । अगर लोगों के पास पैसा नहीं है, तो उन को पैसा दिया जाये । अगर सरकार पैसा नहीं देती है, तो कोई ऐसा प्रबन्ध किया जाये जिस से लोग कुछ काम कर सकें । जब तक पूरा फ़ायदा उठाने की कोशिश नहीं की जायगी, तब तक सब बकते रहेंगे कि यह नहीं होता है, वह नहीं होता है, क्यों नहीं होता है । अगर कुछ काम करना है, तो थोड़ा बकना है और ज्यादा करना है । हमारे सामने वाटर पोटेंशियल बहुत है, जिस को अपने अख्तियार में, अपने काबू में ला कर हम अपने काम में ला सकते हैं, पटावन के काम में ला सकते हैं, वा वाटर पोटेंशियल १,३५६ मिलियन एकड़ फीट है और उस में से हम करीब करीब पटावन के काम में ५.६ मिलियन एकड़ फ़ीट ला रहे हैं । हमारे यहां जो खेती के लायक जमीन है, वह करीब ४८५ मिलियन एकड़ है । १९४७-४८ में हम उस में से सिर्फ २४५ मिलियन एकड़ खेती के काम में ला रहे थे और १९५४-५५ में ३१५ मिलियन एकड़ काम में ला रहे थे । १९४७-४८ में सिर्फ ४७ मिलियन एकड़ जमीन पर इरिगेशन का काम किया गया और १९५४-५५ में ५४ मिलियन एकड़ जमीन पर । हमारे सामने पानी भी बहुत मौजूद है और हमारे सामने खेत भी करीब करीब काफ़ी है । जो पानी हमारे हाथ में है, उस को काम में लाने और खेती के रकबे को

बढ़ाने की तरफ़ हम को कायवाही करनी चाहिये और वह तभी हो सकता है कि लोगों को पानी मिले । बहुधा कहा जाता है कि किसान किसी वजह से काम नहीं करता है, बहुत समय ऐसे ही बिताता है, हमारे देहातों में किसानों में मैनपावर बहुत है, वह वेस्ट जा रही है और उस को यूटिलाइज करना चाहिये । लेकिन उस मैनपावर को अमल में लाने के लिये, उस को यूटिलाइज करने के लिये हम क्या कर रहे हैं ? सरकार पानी मुहैया करे, नहरें बनाये । हमारे ब्लाक डेवेलपमेंट वर्क्स सब हैं । चाहे उन को किसी किस्म का एम्प्लायमेंट दे कर, काम में लागा कर, कुछ पैसा दे कर उन से काम कराया जाये ।

13 hrs.

[MR. DEPUTY-SPEAKER *in the Chair*]

जब तक हम उन के सामने कोई चीज खड़ी नहीं करते, जब तक हम उन को रास्ता नहीं दिखाते हैं, तब तक यह मैनपावर कैसे यूटिलाइज होगी ? अपने देश में पैदावार को बढ़ाना है, बढ़ती हुई जनता को अगर हम ने ऊपर उठाना है, अगर हमें समाज को सम्भालना है, उस को ऊपर उठाना है तो यह कैसे हो सकता है ? यह तभी हो सकता है कि जब हमारे सामने कोई कनक्रीट चीज हो ।

नहरों से पटावन का काम होने के अलावा और भी कई काम हैं जिन से समाज के काम चल सकते हैं, समाज को लाभ हो सकता है । मिसाल के तौर पर पानी जहां ज्यादा है, उस को कंट्रोल कर के पीछे भी लाया जा सकता है, इंडस्ट्रीज जो है, उन को हम लोग बढ़ावा दे सकते हैं, नहरें भी हम उस से बना सकते हैं, काटज इंडस्ट्रीज को बढ़ावा दे सकते हैं । ये सब चीजें हैं, जोकि इरिगेशन के साथ कुछ हद तक जुड़ी हुई हैं और इरिगेशन के साधन उपलब्ध हो जाने से इन को बढ़ावा मिल सकता है । इस वास्ते हमें हमेशा अपने ध्यान में यह बात रखनी चाहिये कि इरिगेशन के पानी के खेतों के लिये ही आवश्यकता नहीं है बल्कि इन सब चीजों को बढ़ावा देने के लिये भी आवश्यकता है ।

जहां तक पटावन का सम्बन्ध है, यदि यह सुविधा किसान को पूरी तरह से हम लोग पहुंचा देते हैं, तो इस का नतीजा यह होगा कि उस की आमदनी बढ़ेगी, उस की परचेजिंग केपेसेटी बढ़ेगी, देश की पर-कैपिटा इनकम बढ़ेगी । अगर उस की पर-चेजिंग केपेसेटी बढ़गी तो वह समझेगा कि वह भी इन्सान है, आदमी है, और आजाद हिन्दुस्तान में रहता है । हमारा भी यह फर्ज है कि हम इस चीज की ओर ध्यान दें ।

मैं अधिक नहीं कहना चाहता हूं । एक दो बातें कह कर मैं खत्म कर दूंगा । पहली बात तो यह है कि पटावन का काम दो तरह का होता है । एक तो पहाड़ी इलाके में होता है और दूसरा मैदानी इलाके में, प्लेन्स में । जिस तरह से पटावन का काम प्लेन्स में चलता है उस तरह का वह पहाड़ी इलाकों में नहीं चल सकता है । इसलिये मेरा खयाल है कि पहाड़ी पटावन के लिये और प्लेन्स में पटावन के लिये स्कीम्स में अन्तर होना चाहिये, दो एक दम पूरे डिविजन अलग अलग होने चाहियें । जो लोग मैदानों में पटावन का काम करते हैं, नहरें वगैरह खुदवाते हैं, वे उसी तरह की चीज को जंगली-क्षेत्र में जा कर चलाने की कोशिश करेंगे, तो उस में उन को कामयाबी नहीं मिल सकती है । वहां की जो कंडिशन्स हैं, वहां की जो सिचुएशन है, वहां की जो टोपोग्राफी है, ऊंचा नीचा इलाका है, उस की जो जरूरतें पानी की हैं वे उसी तरह से पूरी नहीं हो सकती हैं जिस तरह से मैदान में रहने वाले लोगों की नहरें इत्यादि बना कर हो सकती हैं । उस तरह की चीज वहां होना मुश्किल है । लेकिन चूंकि किसान वहां पर भी रहता है, और हजारों और लाखों की तादाद में वहां रहते हैं, वे शायद प्लेन्स में रहने वालों के मुकाबले में कमजोर हैं और उन को आप की अधिक मदद की जरूरत है, इस लिये वहां पर विशेष रीति

[श्री इगनैस बैक]

से आप को काम करना होगा और उस को तरफ ध्यान देना होगा । इसलिये मैं अर्ज करूगा कि एक स्पेशल ब्रांच हो, चाहे डिविजन हो, इरिगेशन में, वह इस काम को करे। आज यह कहा जाता है कि पहाड़ी क्षेत्रों में पटावन नहीं हो सकता है । अगर पटावन नहीं हो सकता है तो क्या इस का यह मतलब है कि किसान वहां का मर जाय, उस को पानी हो अपनी फसलों के लिये न मिले ? आप स्विटजरलैंड में जायें और देखें कि वहां पर पानी का कैसे प्रबन्ध किया गया है, कैसे पटावन होता है और उसी तरह से आप यहां भी कर सकते हैं । आप वहां जा कर स्टडी करेंगे तो आप को सब चीज का पता चल जायेगा । उसी तरह से आप यहां भी कर सकते हैं । आप यह कह कर कि कहां से पहाड़ी इलाकों को पानी दिया जाय, छुटकारा नहीं पा सकते हैं । आप चाहे आसमान से ला कर दें, नहरों से दें, कुंओं से दें, ट्यूबवैल्स से दें, कहीं से भी दें, पानी आप को उन को जरूर देना चाहिये । यदि आज उन को पानी मिल जाता है तो जो वहां पर जंगल हैं, जो बंजर भूमि पड़ी हुई है, उस को वे आप को पैराडाइज बना कर बता देंगे और स्वादिष्ट से स्वादिष्ट पदार्थ वहां पर पैदा कर के दिखा देंगे । आज उन को पानी, पानी और पानी ही की मांग है और अगर यह पूरी हो जाती है तब तो ठीक है नहीं तो जो मांगें यहां पर पेश की गई हैं, उन से कोई फायदा होने वाला नहीं है । पानी उन को मिलेगा तो सब कुछ है नहीं तो कुछ भी नहीं । आप की टैक्नीकल एडवाइस कुछ भी हो, आप की खाद कुछ भी हो, बीज कितने ही उन्नत श्रेणी के हों, जब तक पानी सुलभ नहीं किया जाता है, तब तक कुछ भी होने वाला नहीं है । इस वास्ते मैं प्रार्थना करता हूं कि इस ओर ध्यान दिया जाये ।

Dr. Ram Subhag Singh: Mr. Deputy-Speaker, Sir, the previous speaker, Shri Ignace Beck, was suggesting that irrigation is the prime need of the situation for increasing agricultural production. I also wish to emphase this point. It was from this point of view that Pakistan recognised in 1958 that India should be given the right to use the waters of the three eastern rivers.

But now this propaganda is going on in the world that it is India which wants to sabotage Pakistan's production by refusing water after 1962. I want that the Government must be firm on this point and Government should also be alert enough to educate the world opinion regarding this matter because it is not India which is going to refuse water-supply to Pakistan, but it is Pakistan which has refused the legitimate rights of India to utilise the water of the eastern rivers. For, in 1954, the World Bank's representatives had proposed that Pakistan should use the waters of the three western rivers of Indus, Jhelum and Chenab and India the waters of Ravi, Bias and Sutlej. They had also said the Jammu and Kashmir should use for consumption purposes the waters of the rivers which flow through that State and India should supply water, which it has given on its own accord, to Pakistan for a minimum period, and pending that period, Pakistan should complete its replacement works.

Now Pakistan has virtually completed its replacement works, but still it is insisting and educating world opinion that it is India which is insisting on refusing supply to Pakistan. They have now raised this issue that Jammu and Kashmir should not make any reservoir even for consumption purposes. That is not a legitimate request of Pakistan. I request the Government that this objection of Pakistan must be firmly repudiated and India must be firm in using the waters of the three rivers as well as enabling Jammu and Kashmir to make reservoirs there.

Apart from Jammu and Kashmir in general, I think the Government of India should pay special consideration

to the Ladakh area of Jammu and Kashmir, Himachal Pradesh, Spiti area, U.P. hilly area and NEFA area. The other day, Shri Hazarika told the House that we are constructing three hydel projects in NEFA. I want that all the water resources of these border regions should be utilised for power projects or for irrigation projects or for both, if possible. Even the Brahmaputra project should be undertaken if possible. I am glad that the Trishul project in Nepal and Jaldhaka project in Bhutan have been accepted, and I would request the Government to start the work as soon as possible on all the power projects and rivers projects in the Himalayan area.

Regarding power generation, the progress is quite satisfactory, because they had virtually doubled the power generation programme and also increased the rural electrification. The more energetically the programme is carried out, the better it will be for the country, because irrigation and power can easily change the shape of the country. Government are pursuing the projects in a constructive way. I am very sympathetic to the efforts made by Government that they should achieve more and more in future. But I would also like to point out here that the power used for irrigation purposes is very small compared to other purposes. In 1950, 3.9 per cent of the total power generated was used for irrigation purposes, whereas in 1958 it came only to 6 per cent. In industry, the power utilised in 1958 was 66.3 per cent.

I do not want that industry should not be given adequate power; it should be given as much as it needs. But the needs of irrigation should also be looked into. We are naturally short of power, because compared to other countries, we have very little generated power, whereas our potentiality is quite large. We can generate 35 million KWs of hydel power and our coal reserve also is very large—40,000 million tons. So, thermal power can also be increased, particularly in the coal belt area. In the Jharia—Dhanbad, DVC are having monopoly. They should be given monopoly according to the terms of the agreement, but smaller plants should also be enabled to be established, because by establishing smaller plants one can run smaller industries. At present smaller industries suffer from scarcity of power. Many people want electricity for irrigation purposes, for electrifying their wells and installing pumping sets, etc. But power is not available. In my own area, the power programme which we had to recieve by 1952 is not possible to get yet. Therefore, I request that the programme for generating power should be increased as much as possible.

In this connection, I would also like to emphasise about the power rates, because bigger industries get power at much cheaper rates compared to smaller industries and irrigation, which get power at higher rates. There should be some conformity between them. I concede that bigger industries should be given power at cheaper rates, but the cost of production in smaller units goes high because of the divergent system in rates. The water rates in tube-well irrigated areas and canal-irrigated areas also should be based on uniform system, because in certain areas, the water rates are very high, particularly in Bihar, where they were increased by 200 per cent in the canal water rate and 300 per cent in the tube-well water rate. The tube-well water rate was reduced to some extent, but still it is much more than what an ordinary farmer can bear.

Regarding the irrigation potential, in 1950-51, we had about 51 million acres of land under irrigation. Out of that only 17·9 million acres were under Government canal irrigation and all others were under tube-wells, tanks and private canal irrigation. During the first Plan, the target was to increase the irrigation potential by 5.3 per cent. During the second Plan, it

[Dr. Ram Subhag Singh]

was 13 million acres of irrigation potential. During the third Plan, they are hoping to increase it by 17 million. But whatever was achieved during the second Plan is not enough. I say that because the utilisation was only 64 per cent during the first Plan and during the second Plan it came to about 83 per cent.

Sone canal system is one of the biggest canal systems. The Minister was kind enough to pay a visit to that place and he recognised the difficulties. That has virtually become an out-dated canal and *anicut*. It is useless to spend anything on any programme if the entire *anicut* is not made a new one. I do not want that this *anicut* should be constructed, but a barrage should be constructed.

The programme was to receive Rihand water, and now Rihand is going to be completed by June next year. Now, if we do not complete the Sone barrage-*cum*-bridge, we are not going to irrigate that area which was intended to be irrigated by the Sone system. What I mean to say is that we are short of utilising full water potential during the First Plan and the Second Plan also and when we are now on the eve of entering the Third Plan if we allow these 13 lakhs acres of land to go unirrigated, not because of want of irrigation water potential because water potential is already there in the shape of Rihand dam plus Sone system, but due to lack of zeal on the part of somebody—I do not want to say this Ministry, because the Minister, Secretary etc. they are keen on undertaking this programme and the trouble lies somewhere else—it will really be a very bad thing. Therefore, I want to warn the people who are obstructing the work, the people who do not want to undertake this work. I do not want them to give any preference to it, but they must recognize the mistake and start construction work as soon as possible.

Mr. Deputy-Speaker: The hon. Member should conclude his speech.

Dr. Ram Subhag Singh: I will conclude in half a minute.

In the DVC, Tilaya water should be utilized by constructing a high-level canal. Then, Calcutta should also be supplied with water by Farraka Barrage. On Jamna also the work should be undertaken.

Mr. Deputy-Speaker: Shri Braj Raj Singh. After that, I am calling Shri Rameshwar Rao.

श्री ब्रजराज सिंह (फ़िरोज़ाबाद) : उपाध्यक्ष महोदय, नव भारत के निर्माण के लिये सब से अधिक महत्व का स्थान यदि कोई मंत्रालय प्राप्त कर सकता है तो वह सिंचाई और विद्युत मंत्रालय ही कर सकता है । विद्युत् से न केवल हम छोटे और बड़े उद्योगों को चला सकते हैं वरन खेती का उत्पादन बढ़ाने में भी उस का उपयोग कर सकते हैं । परन्तु अब तक का जो कार्य इस मंत्रालय का हुआ है उस से यह आशा नहीं बंधती है कि चाहे सिंचाई के क्षेत्र में हो या विद्युत के क्षेत्र में हो नव भारत के निर्माण में यह मंत्रालय उतना योग दे रहा है जितना कि उसे देना चाहिये था । यदि हम पिछले सालों के कुछ आंकड़ों को देखें तो पता चलेगा कि न तो सिंचाई की सुविधायें पैदा करने के क्षेत्र में और न ही सिंचाई के उपलब्ध सुविधाओं को उपयोग में लाने के क्षेत्र में यह मंत्रालय उतना सफल रहा है, जितना सफल रहने की इस से आशा की जा सकती थी । यह सर्व-विदित है और इस सदन में भी हुई चर्चा से यह साफ हो जाता है कि जितनी सिंचाई की क्षमता हम पैदा करते हैं, उतनी सिंचाई की क्षमता को हम उपयोग में नहीं लाते हैं और इस चीज को आंकड़े भी साबित कर देते हैं । १९५६-५७ में जो हम ने सिंचाई की सुविधायें पैदा कीं, उन में से केवल ६४ प्रतिशत का उपयोग हो पाया था । यह यह

साबित करता है कि ३६ प्रतिशत सिंचाई की सुविधायें ऐसी थी, जिनका उपयोग नहीं किया गया, जो बेकार चली गई । १९५७-५८ में जितनी सिंचाई की सुविधायें थीं, उस का ७९ प्रतिशत ही उपयोग हो पाया । इसी तरह से १९५८-५९ में सिंचाई की जितनी सुविधायें हम पैदा कर सके उन में से केवल ८२ प्रतिशत का उपयोग हम कर पाये । यह कहा जा सकता है इस मंत्रालय की तरफ से कि धीरे धीरे सिंचाई की सुविधाओं का अधिकाधिक उपयोग हो रहा है, उपयोग बढ़ रहा है । लेकिन मैं पूछना चाहता हूं कि १९५८-५९ में भी हम सिंचाई की क्षमता का ८२ प्रतिशत ही क्यों उपयोग कर सके, क्यों नहीं सौ प्रतिशत कर सके ?

इस मुख्य प्रश्न के साथ यह प्रश्न भी उठता है कि सिंचाई की सुविधायें बढ़ाई जानी चाहियें, क्षमता बढ़ाई जानी चाहिये, और साथ ही साथ यह प्रश्न भी जुड़ जाता है कि सिंचाई की जो क्षमता पैदा करें, यदि उस का ही अच्छी तरह से हम उपयोग नहीं कर सकते हैं, तो लोगों में विश्वास नहीं रह जाता है और इस प्रकार की भावना पैदा होती है कि अपनी सारी क्षमता का जो हम उपयोग नहीं कर पा रहे हैं, तो इस का कारण यह है कि कहीं न कहीं गड़बड़ी है । मैं कहूंगा कि इस मंत्रालय का जहां एक तरफ जोर इस बात पर होना चाहिये कि अधिक से अधिक सिंचाई की सुविधायें हम पैदा करें, अधिक से अधिक क्षमता पदा करें, वहां पर यह भी हो कि जितनी हमारी क्षमता है इस वक्त उस का सौ परसेंट उपयोग हो । यह एक ऐसी जरूरी चीज है जोकि हम बिना अतिरिक्त खर्च किये हुए सिर्फ प्रबन्ध अच्छा कर के कर सकते हैं और उत्पादन बढ़ाने में मदद दे सकते हैं । मैं चाहूंगा कि चाहे उद्योग के क्षेत्र में हो, चाहे खेती के क्षेत्र में हो, सरकार इस ओर ध्यान दे और जो क्षमता है, उस का पूरा पूरा उपयोग कराये ।

उसी के साथ साथ मैं यह भी कहना चाहता हूं कि जहां हम बड़ी सिंचाई योजनाओं की ओर ध्यान दे रहे हैं, वहां छोटी छोटी योजना की ओर भी दें । इस से इन्कार नहीं किया जा सकता है कि हम बड़े बड़े बांध बना कर न केवल सिंचाई का प्रबन्ध करते हैं, बल्कि उस से विद्युत का उत्पादन भी करते हैं और ये बहुत आवश्यक भी है । लेकिन आज की पृष्ठभूमि में जहां हमें बड़ी योजनाओं पर बहुत अधिक धन व्यय करना पड़ता है, वहां हमें यह भी देखना पड़ेगा कि जहां पर अत्यधिक आवश्यकता हो, जहां पर बिजली पैदा करने की भी आवश्यकता हो, वहां पर तो हम बड़ी सिंचाई योजनाओं को, बड़े सिंचाई साधनों का उपयोग करें, और उसी के अनुरूप योजना बनायें लेकिन जहां पर बिजली के उत्पादन की आवश्यकता न हो वहां पर हम छोटे सिंचाई के साधनों की ओर अधिक ध्यान दें । एक दिक्कत यह भी है कि जब बड़े सिंचाई के साधनों की ओर हमारा ध्यान जाता है तो छोटे सिंचाई के साधनों को हम छोड़ देते हैं और आज की पृष्ठभूमि में यह अच्छी बात नहीं समझी जा सकती । यदि हमें सारी अपनी भूमि के लिये सिंचाई के साधन सुलभ करने हैं तो यह बहुत आवश्यक है कि जैसे हम बड़ी सिंचाई योजनाओं की ओर ध्यान देते हैं, उसी तरह से बल्कि आज की पृष्ठभूमि में उस से और भी अधिक छोटी सिंचाई योजनाओं पर छोटे सिंचाई के साधनों पर हम ध्यान दें जिस से हम अधिक से अधिक भूमि को कम से कम समय में सिंचित भूमि बना सकें । यह सर्व-विदित है कि सिंचित भूमि में जो असिंचित भूमि है जिस में कि सिंचाई की सुविधायें हम ने सुलभ नहीं की हैं, की अपेक्षा हमेशा ही अधिक उत्पादन होता है और यह भी सत्य है कि यदि हमें खेती का उत्पादन बढ़ाना है तो उस के लिये सिंचाई और खाद की सुविधाओं को अधिक से अधिक बढ़ाना पड़ेगा । मैं चाहता हूं सरकार का इधर अधिक से अधिक ध्यान जाय ।

इसी संदर्भ में मैं भी अपनी कमजोर आवाज उस समस्या की तरफ लगा देना

[श्री अजराज सिंह]

चाहता हूं जो कि हिन्दुस्तान और पाकिस्तान के बीच में अभी हल होने को पड़ी हुई है। नहरी पानी विवाद के सम्बन्ध में मैं चाहूंगा कि सरकार अपने पूर्व निश्चय पर दृढ़ रहे। पूर्व मंत्री श्री पाटिल ने घोषणा की थी कि १९६२ के बाद कोई इस तरह का प्रश्न नहीं उठेगा कि पाकिस्तान को पानी दिया जाए। तो मैं चाहूंगा कि इस घोषणा पर दृढ़ रहना चाहिय, कहीं पर कोई कमजोरी आने का प्रश्न नहीं उठना चाहिये। यह स्पष्ट है कि हम नहीं चाहते कि पाकिस्तान के नागरिकों को कोई नुक्सान पहुंचे, लेकिन मैं यह भी साफ कर देना चाहता हूं कि हमारे मुल्क के नागरिक जो हैं वह इतनी कुर्बानी कर के अधिक दिनों तक सिर्फ इसी लिये इस मामले को टालते नहीं जायेंगे कि पाकिस्तान की कोई सरकार किसी विशेष उद्देश्य से इस समस्या को हल नहीं करना चाहती है। मैं समझता हूं कि इस समय ऐसी घोषणा होनी आवश्यक है जिस से कि पाकिस्तान के सभी लोगों को और दुनियां के लोगों को यह पता लग सके कि चाहे कुछ हो लेकिन हम इस समस्या पर दबने वाले नहीं है। हम किसी के साथ कोई ज्यादती भी नहीं चाहते, लेकिन हम ज्यादती अपने साथ भी नहीं चाहते हैं। जहां तक हमारे और पाकिस्तान के बीच कैनाल वाटर डिप्यूयट का प्रश्न है, मैं चाहूंगा कि सरकार उस पर दृढ़ रहे और जो हमारी पूर्व घोषणायें हैं, उन में कोई परिवर्तन करने का प्रयत्न न किया जाय।

इस के साथ जो सब से बड़ा और महत्वपूर्ण प्रश्न है वह तो विद्युत शक्ति का है क्योंकि विद्युत न सिर्फ हमारे खेती के उत्पादन को ही बढ़ाता है बल्कि छोटे और बड़े सभी उद्योगों को भी बढ़ाता है। लेकिन इस संदर्भ में मुझे दुःख होता है कि जितनी विद्युत शक्ति हमें पैदा करनी चाहिये, आज हम मुल्क में उतनी विद्युत शक्ति पैदा नहीं कर पा रहे हैं। दूसरी पंच वर्षीय योजना में यह लक्ष्य रक्खा गया था कि ३.५ मिलियन कीलोवाट बिजली की नई शक्ति हम अपने मुल्क में पैदा करेंगे। लेकिन अबतक जो कुछ इस के बारे में हुआ है उस से पता चलता है कि हम अपने इस लक्ष्य को पूरा नहीं कर पायेंगे इस मिनिस्ट्री की रिपोर्ट इस बात को प्रकट करती है कि तीन सालों के अन्दर हम ने सिर्फ ९ मिलियन किलोवाट बिजली की शक्ति पैदा की, और जो साल चल रहा है उस में हम ने ५ लाख ५७ हजार कीलोवाट बिजली पैदा की, जो करीब करीब आधे मिलियन कीलोवाट के बराबर होती है। अगर हम दोनों को मिला लें तो चार सालों के अन्दर हम ने १.५ मिलियन कीलोवाट बिजली पैदा की जब कि हम को पांच सालों के अन्दर ३.५ मिलियन कीलोवाट बिजली पैदा करनी है। अगर एक साल में हम २ मिलयिन कीलोवाट बिजली पैदा कर सकें तब कहीं हम अपने इस लक्ष्य को पूरा कर सकेंगे। मुझे लगता है कि हम सम्भवतः यह लक्ष्य पूरा नहीं कर सकते। मैं यह भी जानता हूं कि जितना द्वितीय पंच वर्षीय योजना में रुपया खर्च करने का लक्ष्य रक्खा गया था विद्युत शक्ति पर, उतना हम खर्च कर रहे हैं। उस में कोई बहुत कटौती होने की सम्भावना नहीं है। उस के बावजूद, अगर इस पंच-वर्षीय योजना के अन्तर्गत हम ३.५ मिलयन कीलोवाट बिजली पदा करने में समर्थ नहीं हो सकते तो उस के माने यह निकलेंगे कि हम न सिर्फ अपने इंडस्ट्रियल प्रोडक्शन में पीछे जायेंगे बल्कि खेती का जो उत्पादन है उस में भी पीछे चले जायगे। इस लिये मैं सरकार से निवेदन करूंगा कि उन का ध्यान इधर गम्भीरतापूर्वक जाना चाहिये कि आखिर ऐसे कौन से कारण हो रहे हैं जिन की वजह से हम ने जो लक्ष्य द्वितीय पंच वर्षीय योजना में पूरे करने के लिये रक्खे हैं वे पूरे नहीं हो रहे हैं।

इसी संदर्भ में मैं निवेदन करूं कि अभी जो द्वितीय पंचवर्षीय योजना चल रही है और जो ततीय पंचवर्षीय योजना हमारे सामने आने वाली है उस के कुछ आंकड़े आये हैं, जिन से पता लगता है कि द्वितीय पंचवर्षीय योजना के अन्त तक हम जितनी बिजली की शक्ति का उत्पादन कर सकेंगे, तृतीय पंचवर्षीय योजना में उस से करीब करीब दूनी या उस से अधिक करना चाहते हैं। यह खुशी की बात है कि इधर इतना ध्यान दिया जाने का है लेकिन फिर भी मैं समझता हूं कि जितनी बिजली पैदा करने का लक्ष्य तृतीय पंचवर्षीय योजना के अन्तर्गत रक्खा जा रहा है, उतनी बजली से भी हमारे मुल्क का न तो औद्योगीकरण हो सकता है और न हम उस का इस्तेमाल खेती में ही अच्छी तरह से कर सकते हैं।

साथ ही साथ रूरल एलेक्ट्रिफिकेशन की बात है। गांवों में बिजली पहुंचाने की और गांवों के विद्युतीकरण की सरकार की एक योजना है। लेकिन मुझे लगता है कि वह सिर्फ कागजों में ही रहती है और जब गांवों में वह पहुंच नहीं पाती तो फिर दलीलें दी जाती हैं कि चूंकि गांवों में बिजली पहुंचाने में बहुत खर्च पड़ता है, इस लिये गांवों में बिजली नहीं पहुंच सकती। इस तरह की दलीलें दी जाती हैं। मैं निवेदन करूंगा कि इस तरह की दलील जो है वह आखिर गांवों के लिए ही क्यों लागू की जाये? वह स्कूल खोल देने में और नहरें ले जाने में हमेशा इस तरह की दलीलें दी जाती हैं, लेकिन जहां तक गांवों में बिजली पहुंचाने का सवाल है, उस में यह दलील काम में नहीं लाई जानी चाहिये। एक ओर तो यह दलील दी जाती है तभी दूसरी तरफ से दूसरी दलील आ जाती है, उद्योगपति सरकार के सामने आते हैं, जहां जहां बिजली पैदा होती है वहां वे उस बिजली को बहुत ही साधारण शर्तों पर पा जाते हैं, ऐसी शर्तों पर जिन पर कि सरकार को कभी उन को नहीं देना चाहिये। चाहे हीराकुद का सवाल हो चाहे रिहन्द का सवाल हो या दूसरे बांधों का सवाल हो जहां बिजली बहुत पैदा की जा रही है ऐसा नहीं होना चाहिये। यदि हम इन सारी प्रोजेक्ट्स का अलग अलग अध्ययन करें तो हम इस नतीजे पर पहुंचेंगे कि जो बिजली मुल्क के औद्योगीकरण में, छोटे छोटे उद्योगों को बढ़ाने में, आवश्यक है, जिससे कि छोटे छोटे आदमियों को काम मिलेगा, उन को पैसा मिलेगा, और अधिक आदमियों को पैसा मिल सकेगा, उस के बजाय जो बिजली के उत्पादन के स्थान हैं वहां थोड़े से उद्योगपतियों को बिजली दे रहे हैं, और उन के मुकाबले दूसरे लोग पड़े रहते हैं। कम से कम रिहन्द डैम के बारे में मुझे मालूम है कि वहां जितनी बिजली पैदा होने को है, उस का ५५ फी सदी हिस्सा बिड़ला साहब को उसी भाव पर चालिस साल के लिये देने का फैसला कर लिया गया है जिस पर कि वह पैदा होगी। जो बिजली एक व्यक्ति को दी जा रही है अगर वह पूर्वी उत्तर प्रदेश और पश्चिमी बिहार के कुछ हिस्सों को दी जाती तो उस से वहां के सारे गांवों में बिजली पहुंच सकती और वहां के हर एक गांव में छोटे मोटे उद्योग कायम किये जा सकते और बिजली का उपयोग बड़ी अच्छी तरह से हो सकता। मैं सरकार से कहूंगा कि यह कोई मुल्क को बनाने का तरीका नहीं है। जहां हम यह चाहते हैं कि अधिक से अधिक बिजली का उत्पादन हो वहां हम यह भी चाहते हैं कि बिजली का उत्पादन होने के बाद वह ऐसे लोगों को दी जानी चाहिये जो कि उत्पादन में सब से अधिक सहयोग दे सकने हों, जिन का उत्पादन बढ़ाने में सब से बड़ा योग हो सकता हो। मुझे लगता है कि इस सरकार के सामने एक नारा है और वह नारा यह है कि जब तक सम्पत्ति न हो तब तक बटवारे का क्या प्रश्न? वही नारा इस बिजली के सम्बन्ध में सामने रक्खा जाता है कि जब बिजली है ही नहीं तो उसे छोटे आदमियों को कैसे दे दिया जाय? लेकिन जब बिजली हो जाती है तो कोई न कोई इस तरह की दलील आ जाती है सरकार

[श्री ब्रजराज सिंह]

के सामने, कोई न कोई कारण बना दिया जाता है जिस से कुछ निहित स्वार्थों को ही बिजली दे दी जाती है। इस लिये मैं सरकार से निवेदन करूंगा कि यहां पर जो बिजली पैदा की जा रही है उस के लिये निश्चित कार्यक्रम होना चाहिये। मैं तो एक बात और चाहूंगा कि तृतीय पंचवर्षीय योजना के अन्तर्गत जितनी बिजली पैदा करने का लक्ष्य रक्खा गया है, ६११.८ मिलियन कीलोवाट बिजली पैदा करने की सम्पूर्ण योजना बताई जाती है, चाहे आप किसी क्षेत्र में कटौती कर लें, लेकिन इस क्षेत्र में कटौती का कोई प्रश्न नहीं उठना चाहिये क्योंकि इस के द्वारा आने वाले देश की आधारशिला रक्खी जानी है, सारे मुल्क का आर्थिक ढांचा इस पर निर्भर करता है। इस के साथ ही जितनी बिजली पैदा होने वाली है, उसके वितरण का सवाल है। उस के बारे में भी सोचना चाहिये कि वह कुछ निहित स्वार्थों को न दी जा सके। अगर उसे औद्योगीकरण के लिये खर्च करना है तो वह छोटे उद्योग धन्धों को चलाने के लिये खर्च की जाय। इस से दो काम होंगे। एक तो छोटे छोटे गांवों में और कस्बों में गृह उद्योग धन्धे फैलेंगे और दूसरे उस के साथ अधिक से अधिक लोगों को काम मिलेगा। मैं चाहूंगा कि सरकार का ध्यान इस ओर जाय और जो बिजली हम पैदा करने वाले हैं अगर उस बिजली के बारे में यह निश्चित नीति हो कि वह कुछ निहित स्वार्थों के लोगों को न मिले, वह उन्हीं को मिले जो कि छोटे छोटे लोग हैं तो अच्छा हो और इस से अधिक से अधिक जितना फायदा उठाया जा सके उठाया जाय।

अन्त में एक बात कह कर मैं समाप्त कर दूंगा और वह है सिंचाई की दर के बारे में। खेतों में सिंचाई की सुविधायें न रहने पर पानी लेने का सवाल आता है। कहा जाता है कि लोग उस का फायदा अधिक नहीं उठाते हैं। इस में सम्भवतः इस का एक कारण यह भी हो कि सिंचाई की दरें जो हैं वह बहुत ऊंची हैं। इतनी दरें होने की वजह से किसान उस का इस्तेमाल नहीं करते हैं। भले ही यह विषय केन्द्रीय सरकार का न हो, लेकिन पूरे देश के विकास के हित में केन्द्रीय सरकार का यह कर्त्तव्य है कि वह राज्य सरकारों को इकट्ठा करे और इस बात का निश्चय करे कि सिंचाई की दरें जरा कम की जायें जिस से किसान इस का अधिक से अधिक फायदा उठा सकें।

श्री रघुनाथ सिंह (वाराणसी) : कैनाल वाटर डिस्प्यूट के सिलसिले में पांच मिनट का मौका मुझे भी मिलना चाहिये।

Shri Rameshwar Rao (Mahbubnagar): Mr. Deputy-Speaker, Sir, for the first time in 1957 I drew the attention of this hon. House to the problem of irrigation in this country. Irrigation is handled in this country by 2½ ministries. The Ministry of Irrigation and Power handles major and medium irrigation, the Ministry of Food and Agriculture handles minor irrigation and the Ministry of Community Development also tinkers with irrigation. You will agree, Sir, that division of responsibility is the very negation of responsibility. I have often wondered why our hon. Minister of Irrigation and Power has not attempted to persuade his colleagues to allow all irrigation to be under one Ministry.

You will be interested to know that the water resources of India are almost the same as the water resources of the United States of America. It speaks volumes to the great administrative acumen of Late Theodore Roosevelt that he set America on the path to prosperity by initiating the planning and the building of storage reservoirs in that country. Before the time of Theodore Roosevelt not more than four million acre feet of water were stored up in the United States. Whereas, as I said India and the United States have almost the same amount of water resources, that is, about 1,350 million acre feet, of the 1,350 million acre feet America used to store before 1902 only four million acre feet today the United States stores 600 million acre feet of water.

In India we have been irrigation minded from as far back as we can remember and in spite of two Five Year Plans being over the total storage capacity in India is about 30 million acre feet. When all the projects that we today have under construction are completed the total storage capacity in India will come to 90 million acre feet. Surely that is a fair cry indeed from the storage capacity of nearly half the water resources of the country. I can understand that India cannot reach the American target of 600 million acre feet but surely the Ministry of Irrigation and Power can keep that as the ideal, enunciate the ideal in no uncertain terms and plan projects and initiate works to rapidly reach the target of 600 million acre feet of storage capacity in this country.

As against the need to store such large amounts of water in this country, the provision for irrigation and power is dwindling from Plan to Plan. I am sure the hon. Deputy Minister will agree with me when I say that the provision in the Third Plan for new irrigation projects of Rs. 100 crores is scandalously low. Rs. 100 crores in a total Plan of Rs. 10,000 crores? Do you mean to say that you are going to spend only one per cent of the total Third Plan outlay on new irrigation projects and storage reservoirs?

Some time ago a false alarm was raised in this country that the utilisation of water stored at very great expense was not adequate. The Ministry of Irrigation and Power appointed a committee of two chief engineers, I think of Mr. D. V. Rao and Mr. Dildar Hussain, to go into this question of non-utilisation of the waters stored up. Just now, their report has been made available, and it points out that nearly 82 per cent of the water stored up has been utilised. Surely, that is very good utilisation; and if 18 per cent of the water has not been utilised, the reasons are other than what is generally made out, namely that water is not readily taken by the peasants etc.

May I, in this connection, draw the attention of the Minister to what I said some time ago, in this House, that there are defects in the priorities we have given to our irrigation projects both in their location and in their siting? Some of the irrigation projects like the D.V.C. and the Hirakud are located in areas of assured and heavy rainfall. Where we have an assured rainfall of over 60 inches a year, the peasant is not going to be enthusiastic to utilise the water flowing in the canals; he will take his own time and do it leisurely. As against this some projects have been located in areas of scanty population. A certain minimum population is absolutely necessary before water provided for irrigation could be rapidly utilised, and until there is this population, there will be a time-lag in the utilisation of water made available. It is not that projects like the Rajasthan Canal are not necessary; they are absolutely necessary from the long-term point of view, but let us not become frightened and let us not get panicky that water provided is not not being utilised rapidly.

There has been another defect in the selection of and the giving of priorities of our projects. We have chosen projects which not only require heavy capital investment but projects where the dams have to rise to great heights before water can be drawn into the canal system. The Bhakra-Nangal and the Nagarjunasagar projects are examples of this type. The recent events that happened in Bhakra, such as the damage to the dam etc. fortunately were not very costly. The major reason for this mishap is that we tried to store and utilise water for irrigation before the dam was ready. Naturally, we would like to utilise the water for irrigation as soon as possible even before the dam is ready, because we want greater food production. But the dams like the Bhakra-Nangal and the Nagarjunasagar are not meant for it. They are not designed for it. Therefore, there is no use trying to utilise their waters and giving priority to these dams and then saying that we want to utilise

[Shri Rameshwar Rao]

the water immediately; if we do, then is the type of mishap that would happen. We are very fortunate, and we are lucky indeed, that the mishap has not been costlier.

On the other hand, there are projects in this country which are first-class projects, economical projects, wherein the utilisation of water can start from the second year or the third year after the inception of construction. You may call them diversion projects if you like. The projects that fall under this species are the Gandak and the Pochampad projects. They are first-class projects, and the utilisation of water will start from the second year; while we take time to build the dam to its full height, the water can be diverted into the canal system, these dams after rising to a small height acting as diversion anicuts.

In the words of a former Minister for Irrigation and Power, the most ideal projects in India and the most economical projects in India are the Gandak and the Pochampad projects. You will be interested to know that it has taken thirteen years for Independent India to sanction the Gandak project; and the Pochampad project has not yet been sanctioned. These are the two projects which any national government should have included in the First Plan.

It is to avoid these delays and the giving of wrong priorities in the selection of our projects that some time ago, I urged in this House the setting up of an irrigation commission. The last one was appointed in 1902 during the Viceroyalty of Lord Curzon. Surely, we can do better than an alien Viceroy. I urge again the immediate appointment of an irrigation commission which will go into projects completed, projects planned and give us a long term plan. The commission may consist of experts and Members of this House. Let them give us a plan in a year or in eighteen months, which will give us the projects and their priorities, which will help us achieve the storage capacity required in this country in the next 20 or 30 years. Surely, that is what the Prime Minister means when he talks of perspective planning.

In fact, I am afraid the Planning Commission is in a sense failing in their duty by this country. The whole emphasis on financial targets is alien to planning. The emphasis should be on physical targets and not on financial targets. What is the perspective? There is a rapidly growing population. We must produce more and more food. And producing more food in conditions like those in India today means only two things, more irrigation and more fertiliser.

It is true that we are talking about minor irrigation. I have in a sense been crusading for minor irrigation for a long time, and I am happy that minor irrigation is receiving its due importance now, but certainly that should not be at the expense of major storage dams. If we provide Rs. 100 crores for minor irrigation, we should provide Rs. 400 crores for major irrigation.

My hon. friend the Deputy Minister will say that they are providing a larger amount for still-over projects. But why should there be such a big spill over? This is typical of Second Plan projects that they have not been sanctioned early in the Plan, and they have not reached a high level of development activity. The Broach and Ukai projects are examples where no work has been started. We should ensure that projects are sanctioned early in the Plan and come up to a high level of development tempo before the plan runs its course.

The real food crisis, according to demographic graphs and estimates, is going to come in the Fourth Plan. Unless we plan for larger irrigation and storage projects, we shall be caught napping in the Fourth Plan. Another reason, why I urge imme-

diate consideration of the building up of these large storage dams early, is the cost factor. The Mettur Dam which was constructed during 1927—34 cost us Rs. 7 crores. Today, the Mettur Dam will cost us Rs. 30 crores. We cannot allow the dam construction to become prohibitive merely by delay. The sooner we build them, the better it will be.

The last point that I would urge is this. I urge the consideration from the national point of view, of the Pochampad project on the river Godavari in Telengana in Andhra Pradesh, 6 per cent of the waters of this mighty river are utilised today while 94 per cent go waste to the sea. This dam will save us millions in foreign exchange. This area will produce for us plenty of rice. The Andhra Pradesh Government have sent up a proposal for a medium project at Pochampad which will irrigate 3½ lakhs acres and which will cost us only Rs. 15 crores. I am told that there is some little hitch about it, in regard to the division of waters between Marathwada and Telengana regions. The Planning Commission had already allocated 494,000 million c.ft to the erstwhile State of Hyderabad, now divided into Marathwada going to Bombay and Telengana to Andhra Pradesh. Out of this 494,000 million c.ft, 105,000 million c.ft were for projects in Marathwada, and 389,000 million c.ft for projects in Telengana. Of this, Pochampad envisages the utilisation of only 60,000 million c.ft, that is, one-sixth of the water allocated by the Planning Commission to Telengana. Surely, there should be no difficulty in accepting this project.

In conclusion, I urge that the Ministry of Irrigation and Power seek and obtain from the Planning Commission a higher allocation in the Third Plan for major irrigation projects.

Shri Hathi: I am indeed thankful to the various Members for the very constructive suggestions they have made during the course of the debate. I am also thankful to them for the kind word they had to say about the performance of my Ministry.

Members have rightly drawn the attention of the Ministry to the responsibility which devolves upon the Ministry, especially at the present juncture, when the country is facing food shortage, and the country has to import foodgrains from outside. It is irrigation which will help the country to come out of this difficult situation. It is really not a question simply of the construction of the dam, but what is wanted, as has been rightly pointed out, is the utilisation of the waters that are stored. The other important aspect to which they have drawn the attention of the Ministry is the utilisation of power for agriculture and small-scale industries. The Government are conscious of both these tasks that they have to perform. Drawing our attention to these at this juncture will make us more alert. I am, therefore, thankful to them for the suggestions they have made.

So far as the power position in the country is concerned, hon. Members have referred to the production target and the performance. We have produced about 9 lakh kw. We shall be producing 5 lakh kw. more in the current year. That comes to only 14 lakh kw. But the target that we have fixed before us is nearly 6·4 million kw. (total). The House is aware that there was a gap, a period, when the foreign exchange difficulties arose and because of that, there had been a slight set-back in the programme of getting equipment from abroad. But we hope to come nearly up to the target by the end of the Plan period. The work is in progress and we shall be able to go up to nearly 5·8 million kw. at the end of this Plan period.

So far as rural electrification is concerned, there can be no two opinions that unless you carry electricity to the villages and give it to them at a rate which is economical and cheap, it would not be possible to help the agriculturists, nor would it be possible to encourage small and cottage industries. Of course, there

[Shri Hathi]

are the big industries also. The country does require big industries like the steel industry. We require electrification for railways, for traction. We want to set up other industries which will save foreign exchange. We want diesel engines to be manufactured. We require heavy machinery. For all this, power is required. Whether we should have more small industries or whether we should have other industries is a question to be considered. But there is no question whatsoever that the small scale industries have also to be given importance and a place, a legitimate place, in the economy of our country

I shall only refer to the progress of consumption in the two sectors, the small scale industries and agriculture. The small scale industries were consuming about 12 per cent of the total sale of electricity in 1951. This percentage has since been steadily increasing. In 1951, they consumed 575 million units. The consumption rose to 932 million units in 1956, registering an increase of 62·8 per cent over the consumption in 1951. During the year 1958-59, the total consumption by these industries was 1,252 million units, that is, 34·3 per cent higher than the consumption during 1956. The consumption has thus been rising at the rate of 15 per cent a year.

On the agricultural side, in 1951, in all 203 million units were consumed by agricultural consumers. This figure rose to 316 million units in 1956, registering an increase of 55·6 per cent. From 1956 to 1958-59, the consumption has increased by 103 per cent. It would thus be seen that the rate of consumption on both these is steadily increasing.

Now, it is not enough if we compare the consumption *per capita* in this country with others. It is far too low when compared with other countries of the world. Whatever we are generating is not at all sufficient. We have still to try and attempt to generate more electricity and to cousume more and more in these sectors as well as in other sectors, because as they say, it is really on power that the three Ps—prosperity, progress and peace—depend. All the Ps are contained in the capital P—Power. Unless you generate it and use it, it will not be possible to build up the economy of the country.

So far as electricity in the rural areas is concerned, I have mentioned that attempts are being made to see that it is being given at a rate cheaper than that supplied for domestic purposes. A point was raised by Sardar Iqbal Singh that the Electricity Boards functioned in a bureaucratic manner, that they were not looking to the villages, that they were trying to supply power in bulk to big industries and not to small industries. Now, the very idea of forming Electricity Boards was to see that they work in a businesslike way not from the point of view of profit making but to see that the facility of electricity is given, to develop the spread of electricity in the States, in the villages. It all depends upon the personnel of the Boards. There is, as he said, provision for the constitution of Advisory Councils on which there are representatives of various interests. Industries can be represented there. Their function is to advise the Board on major schemes, on the programme, rates etc. There are also local Advisory Councils.

Some of these Boards are working very well. For example, the Boards in Madras and Mysore have been doing excellently well. I think the total number of villages electrified in Madras upto 31st March 1959, is 9,000 and the load on agriculture only in 1950 was 63,000 kw. The number of consumers was 15,000. In 1955, the number of consumers rose to 25,171 and the load for agriculture was 1,05,483 kw. In 1958-59, the number of agriculturists taking pumps is 63,000 and the load is 2,41,181 kw. I think the total number of villages in Madras is about 15,000, out of which 9,000 have already been covered. They have a common grid for the whole

State except a few places, and they have a uniform rate for domestic consumption, agricultural use and for small scale industries. Of course, different tariffs are there, but the rate is uniform except in a few places. This is what we have been advising State Governments, that they should try to have one uniform rate.

Shri Tangamani (Madurai): When will be the common grid system come up?

Shri Hathi: I am coming to that.

Similar is the case with Mysore. Punjab is also another State which has done well. These are only typical examples. The object of these Boards is to see that power is spread and consumers are all given the benefit of it at cheaper rates.

14 hrs.

It was also pointed out that this power should be supplied at a cheaper rate. That is also accepted; and we have addressed the State Governments to see that the rates for small scale industries and for agriculture are kept low. Most of the States have agreed and the rates are kept low for agricultural purposes as well as for for small scale industries.

Then the question comes about distributing power in the villages. It is true that it becomes a bit costly to carry power to the villages because it is a question of the transmission lines and the sub-station equipment. One village electrification costs nearly Rs. 45,000 or Rs. 50,000 if it is near the grid or about Rs. 75,000 if it is farther from the grid. If you want a separate diesel engine, it costs about Rs. 1·5 lakhs; and hydro costs about Rs. 2·5 lakhs. At that rate, if we were to electrify 562,000 villages, it may mean nearly Rs. 3,000 crores or so. That is a big problem. But, that does not mean that we should be deterred from pursuing our determination or will to go ahead. We should see that wherever there is a possibility of the villages being electrified from the line that passes, we should do it.

Not only that; we can also utilise the small hill streams in the mountainous regions where the transmission line becomes very difficult. In the interior of Himachal Pradesh or the Punjab or the mountainous areas of U.P. or Manipur, or Tripura and Assam, it is difficult to carry the transmission lines. And, there, we have thought of utilising the mountain streams and hill streams. In the Third Plan we are providing for small generating sets of 25 kw. 50 kw. or even 100 kw. capacity—about 15,000 kws. to be distributed all over such hilly areas. For that purpose we have already opened a Division. It has been established to investigate the possibility of generating power from the hill streams in these areas. The work is being pursued very vigorously; and we are providing for the establishment of such stations in the Third Five Year Plan.

Shri Palaniyandi: Even in Malabar as well as in Madras....

Shri Hathi: These I have mentioned when I said 'hilly areas'. If I have mentioned any particular area in the hilly areas, that does not mean that a particular locality is not included. I did not mention Jammu and Kashmir. That does not mean that it is not there. It is also there. That is so far as rural electrification is concerned.

Shri Tangamani asked about the super grid. In the Second Five Year Plan the programme was to have transmission lines of 35,000 miles out of which 28,000 miles have already been laid. But that is not the inter-Statal grid. We have an idea of starting the inter-Statal grid in the southern zone. In the last seminar at Hyderabad all the engineers of the country who met there, in broad thinking, came to the conclusion that it is not the generation of power that engineers and people should mind but it is really the supply of power to all the areas.

Supposing there is one good project, Idiki as was referred to by my hon.

[Shri Hathi]

friend from Kerala, or Sharavathy from Mysore or Koyna from Bombay, a scheme which generates good and cheap power, which is in a particular State, it does not matter in which State it is located—in Mysore, Madras, Bombay, Bengal or Bihar—it should be utilised for all. We have already thought of joining the southern States first. And, for that purpose also, investigations have been undertaken. Uultimately, it might be one grid for the whole country.

We have been saying that they should not be isolated; and, at least, wherever it is possible a few stations should be connected by a grid system. By the end of the Second Plan it may be that 95 or 96 per cent. of the total power generated might be connected by one or other grid system. That does not mean that all that will be one grid system. It may not be in one locality, but not isolated. The stations should be connected one way or the other as may be possible. But the grid for the southern States, we are starting in the Third Plan. The All-India grid will take some time.

But, you will see today that Hirakud and D.V.C. are connected by means of a grid system. Similarly, Madhya Pradesh and Rajasthan are connected by the Chambal Grid. Similarly, Punjab and Rajasthan are connected. It is like that. But I want to make it clear that I do not say that the whole country would be connected by this grid. Isolated power stations will not be allowed to remain; 99 per cent. of them will be connected with one or the other grid. That is how I want to clarify the position. That is so far as the transmission lines are concerned.

Then there is the question of the Plan provision raised by Shri Braj Raj Singh. Rs. 427 crores have been provided; and there will be no shortfall in power generation. We shall have reached the target of 5·8 million kws. In the Third Plan, we hope to develop it more. Even then, I am afraid, the power position would not be a satisfactory one. We would not be in a position even then to give power freely or to meet the demands of the country as a whole, because the position today is that when power grows the demand also grows and we are really falling short in the supply of power.

There was a time in 1954 when questions were asked here as to whether the power generated in D.V.C. and Bokharo will be consumed. Out of 100,000 kws. that were being generated 23,000 could be utilised. That was the position then. But now all that which is being generated is consumed. There is no difficulty. Today the question of utilisation does not come up. In those years, 1953 and 1954, the question of the utilisation of power was so acute; but, now, we are distributing all the power generated and the demand has grown and is growing. That does not matter. If we are not able to cope with the demand let us at least try to cope with it; let the bid for power grow. Let industries grow and let the agriculturists use power. We shall try to generate more and more power.

Mr. Deputy-Speaker: Once you develop the hunger for power you will not be able to satisfy that. (*Interruptions*).

Shri Hathi: The power I speak of is the one which includes peace, properity and progress. It is not the other power. (*Interruptions*).

Shri C. R. Pattabhi Raman (Kumbakonam): We consume 50 kws. *per capita* as against 1,500 in the United Kingdom and 3,000 in the United States.

Mr. Deputy-Speaker: The hon. Member still has got hopes that he would get an opportunity.

Shri Hathi: I have already mentioned that though we are generating

this much of power this is not at all a happy position. I have myself introduced that subject before I came to all these points.

Then, Pandit D. N. Tiwari mentioned two or three importance points. The first was about the organisation of river valley projects. He also mentioned about public co-operation in the river valley projects and individual schemes. I am not touching on individual schemes; but I shall deal with general things only.

This question of organisation for the river valley projects is really an important one. This Ministry came into being as a separate Ministry in 1952. Prior to that it was part of the Works, Housing and Supply Ministry. As Irrigation and Power Ministry, we started in 1952. For the first two years we took some time and we were thinking in the light of constructing dams and looking to the efficiency so far as construction was concerned. There were certain basic questions of efficiency and economy such as the training of the personnel in handling the machinery, organisation, how to economise, what are the various new designs and new techniques and so on. There was the question of public co-operation: how we can go ahead with the programme of earth work, where people can be mobilised to do work. All these questions were being thought of and from 1954, we have started an institution or seminar of all the engineers and administrators interested in the river valley projects. We discuss these questions. We have taken it up in 1955 and we thought as to what could be done and what were the defects or difficulties. Slowly, we have tried to overcome the difficulties and the result is that today we are able to utilise about 82 per cent. of the irrigation potential as against only 62 per cent. before 1956.

Similarly, we took up the question of the surplus machinery. He referred to that also. The total machinery in the river valley projects costs Rs. 51 crores. We transfer the surplus from one project to another so that it can be utilised on the other project. Thus, it will save foreign exchange and also the internal resources. For this purpose, we have a directorate. Till now about Rs. 686 lakhs worth of machinery and about Rs. 124 lakhs worth of spare parts have been transferred from one project to another.

I shall come to the powers of the corporation. There is only one Corporation, namely, the D.V.C., set up under the Act of Parliament. In other major projects, we have control boards. Where more than one State is concerned, or where the project is of sufficient magnitude, there are these control boards which are generally in charge of execution and policy. Smaller projects are to be handled departmentally. From the manner these questions are being dealt with, we can say that they are being dealt with satisfatorily.

I shall also deal with the question mentioned by the hon. Member from Bombay—Purna Project. I am sorry he did not tell me earlier and he saw the Controller of Exports and Imports. He said that they wanted some tyres for the bull-dozers but they could not get. Had he drawn my attention to this fact, I do not think there would have been much difficulty. In fact, we have received applications from that project for Rs. 3,66,148 foreign exchange and that has been sanctioned. I do not think there is any difficulty so far as these things are concerned in the other projects. We have a separate machinery in our Ministry for this purpose—not in the office of the Controller of Imports and Exports which is under the Commerce and Industry Ministry—and if he had drawn my attention to this, I could have looked into it earlier.

I shall go to the projects mentioned by various hon. Members. But I shall only say what could be said in a general way. There are no doubt projects which are very cheap, projects which should be given priority and which should have been given priority. I refer to Gandak. It is a project

[Shri Hathi]

which is considered to be a good project by the engineers. But our difficulty was that we had to settle and negotiate with another Government—Nepal. Until that was done, it was not possible for us to go ahead. That has been done and we have authorised the Government concerned to go ahead with the preliminary work. That is being done.

Shri K. N. Pandey (Hata): How lonw will it take to complete it?

Shri Hathi: It may take about seven years or so.

The other project which was mentioned along with that was the Pochampad Project. I replied to questions on that project this morning. The technical examination has been completed and the views of the C.W.P.C. had been communicated to the Government concerned. As soon as a reply is received, further action could be taken.

Shri Rameshwar Rao: There was no Nepal Government so far as Pochampad Project was concerned.

Shri Hathi: It was not included in the Second Plan. The proposal of the Andhra Government is that it should be included in the Second Plan as a substitute for the Devanur Project.

The other important project is the Shravati project. It is a good project. It is a good project and it will yield about a million kw. of power. Unfortunately, it was not included in the core of the Plan. But now we have sanctioned the first two units and foreign exchange has been sanctioned and even for the other three units we have authorised the Mysore Government to call for tenders and so arrangements will be made for that also.

There are other projects too. Perhaps the hon. Member from Kerala knows that we have provided Rs. 185 lakhs for sea-erosion works. The power position of Andhra was referred to by an hon. Member from Andhra. The total power generated at the beginning of the First Plan in that State was 43,100 kw. and it rose to 98,900 kws. at the end of the First Plan. At the end of the Second Plan it will be about 2,28,470 kws. He also referred to the Tungabhadra High level canal. I may say that we have raised the total provision for the power sector from Rs. 27·81 crores to Rs. 32·31 crores. The fifth unit, along with the additional four units of 9,000 kws. and also the thermal power unit with capacity of 30 megawatts at Nellore, is being sanctioned. They have been asked to go ahead and call for tenders and take the other preliminary steps.

I have more than once said on the floor of this House that the Tungabhadra High Level Canal scheme has been technically approved. The question is about phasing it. Every hon. Member knows the difficulty of finding funds. It is a matter which has to be adjusted from plan to plan and year to year. As and when resources are available, money could be found. But so far as the whole scheme is concerned, it is technically acceptable.

Then, Dr. Ram Subhag Singh rightly mentioned about the Sone canal. I have personally seen the canal and I was, as a lay-man, convinced that unless we took immediate steps the existing irrigation potential will be lost. It is no use going on adding irrigation potential and losing the existing irrigation potential. So, I have sent the experts from the Central Water and Power Commission there and they are looking into the matter and I am expecting a report from them soon.

Dr. Ram Subhag Singh: Is there any likelihood of its being included in the Second Plan?

Shri Hathi: Not in the Second Plan. We may think of including it in the Third Plan.

Then, Shri Braj Raj Singh rightly mentioned about the irrigation schemes, that it is no use going on having bigger schemes but where power is not to be generated smaller schemes would be better suited. It is true that minor irrigation has its own advantage and the major irrigation has its own advantage. But we must go on taking up those schemes which give us quicker benefit. It is no use waiting for ten years and at the end of ten years seeing that even the canal is not ready and the land is not getting water. The earlier the land gets water the better. Then only will the people be enthused. What are all these plans meant for? They are really meant for giving benefit to the people as quickly as possible. You cannot wait for a decade. There was a time when 20 years development was permissible. But today at a time when we want food immediately, when we want water immediately, a period of 20 years has no meaning at all. Therefore, priorities should be given to medium-sized irrigation projects. In the Second Plan, out of 200 irrigation schemes, 145 are those schemes which cost less than Rs. 1 crore, 35 schemes between Rs. 1 crore and Rs. 5 crores, 15 schemes between Rs. 5 crores and Rs. 10 crores and only 5 schemes cost above Rs. 30 crores. We have also to see that the schemes which had started even before the First Plan are completed. You cannot keep them as they are.

So, it is not that only where power is produced we take to bigger schemes. But it is a question of tapping the resources at an economical rate. Then, you also have power, you also have irrigation benefit and you have a multi-purpose project. Otherwise, naturally it will be a medium-sized project.

Then, a point was raised about the field channels, that unless you have field channels utilisation of water becomes impossible. My hon. friend Shri Ramji Verma suggested that the Government must dig field channels and must also give free water to the peasants. There are two ways of looking at it. There may be an area where the population may be very scarce and the cultivators may not be able to work on the field channels along with the agricultural operations. There might be some such areas. There might also be areas where you could get people and you can enthuse them and ask them to do the work. The gram panchayats can come forward and do the work. There cannot be any hard and fast rules. But in areas where it is found necessary the Government have even dug the field channels. Hirakud is an example where the water was not being utilised. Now, upto a particular limit the project authorities are excavating the canals and, therefore, it has become possible to utilise the waters.

The real work that the hon. Members can do outside this House is to educate the people. Let us tell the people, "After all, it is for us to do the work." It is not that the project authorities want everybody to do the work free. We can even pay them and the gram panchayats can come forward and do the work. Let them do the work of excavation of the canals in their fields. It is not a difficut job. It is an un-skilled job. It could be done easily. We have an example of Kosi—the hon. Members from Bihar know it—where 150 miles of embankments have been dug under a set of circumstances which I should say were most trying. It is a question of people coming together, working together for their own cause. If the people come forward, naturally the contractors lose their benefits and, therefore, it was really a very difficult and trying job for the workers there to undertake the work. The officers also, I may say, were not at all favourable then. They were against in a way, but even then . . .

Shri M. C. Jain: Why were the officers against it?

Shri Hathi: They were against it because if it is a contractor's work or a departmental work, their worries are less. But when a gram panchayat undertakes to do a work, then they have not got the skilled people, and their work may not come upto the standard which a contractor or a trained man could do. Then, comes the question of payment and all that. They have to do it immediately and quickly. Otherwise, the gram panchayat people will bring pressure upon them. All these difficulties are there and, therefore, they were not very favourable to that. But I may say that after one year—thanks to the project authorities and the top officers of the Bihar Government—they were converted into the supporters of public cooperation. At the end of one year those very officers who were initially opposing this became the first-rank supporters of public cooperation. It is because the rates went low and all their worries were gone and the work could be done expeditiously. There were 40,000 people working together and what a grand sight it was to see the people coming together, shramdan people coming, students coming, ladies coming all trying to build up the embankments with one aim that they wanted to save that area from floods. And mind you the people who came to work there were not required to do absolutely free work. They were given their wages. Those who live on wages have to be paid.

Then, there was another advantage. Out of 100 per cent. of the wage bill only 10 per cent. accounted for administrative charges. The remaining 90 per cent. was distributed to the workers themselves. Otherwise, if there was a contractor hardly 60 or 70 per cent. would have gone to the workers themselves. They have been able to bring down the cost of the project and they have been able to do some good work for the community as a whole. The same thing is being done at Nagarjunasagar and Chambal also.

So, I want to bring home to the hon. Members that let each Member select at least one project in the State where irrigation potential is not being used on account of the failure to dig the field channels. Let us enthuse the people, let us educate the people. I think, if that is done the question of utilisation of the water will automatically be solved. That is one key to the success. Of course, it is no use blaming the cultivators. They have their own traditional methods. They require to be educated. It is no use blaming them. It is our duty to tell them what could be done and what should be done. If that is done, I think both the problems of utilisation and the field channels will be solved.

Sir, I have done.

Some Hon. Members *rose*—

Mr. Deputy-Speaker: Shri Supakar—Now, is there any hon. Member who may be anxious to speak from the States of Rajasthan, Jammu and Kashmir....

Ch. Ranbir Singh: Rajasthan is almost a part of Punjab.

Mr. Deputy-Speaker: That I know. Is there any hon. Member from Jammu and Kashmir?

Ch. Ranbir Singh: That is also connected with Punjab because they take water from Ravi.

Shri Assar (Ratnagiri): What about Bombay, Sir?

Mr. Deputy-Speaker: I want to know whether there is any hon. Member from the States that I have mentioned.

Shri S. M. Banerjee (Kanpur): Sir, I would like to put a question to the hon. Deputy Minister.

Mr. Deputy-Speaker: There is yet another hon. Minister to speak; he may put his question then.

Shri Subiman Ghose (Burdwan): Sir, West Bengal also may be given a chance.

Mr. Deputy-Speaker: West Bengal has been represented.

Ch. Ranbir Singh: Sir, one-third of the water-logged area in the entire country is in Punjab, and that is a very important problem.

Mr. Deputy-Speaker: What should I do then?

Shri Ram Krishan Gupta: Sir, I may also be given a chance.

Shri Raghunath Singh: Some of the States.....

Mr. Deputy-Speaker: Order, order. Should I ask any hon. Member to speak or should I only allow objections to be heard from those who have not spoken? Shri Supakar.

Shri Supakar (Sambalpur): Mr. Deputy-Speaker, Sir, 15 years ago when India went in for multi-purpose projects on the model of the Tennessee Valley we were anxious to have the highest, the longest and the biggest dams in the world, and we are proud to say that we have succeeded in having some of the biggest, the highest and the longest dams in the world. And, no doubt, the progeny of those people who constructed the Taj Mahal and some of the magnificent temples in the north and the south of India were able to achieve these targets without much help from foreign experts.

Sir, we are proud of our engineers who have completed these big projects. But when we come to the financial aspect and the utilitarian aspect of these dams, some of these big projects, we have to think if they have fulfilled our ideal of having the maximum benefit out of these magnificent projects.

When project reports were prepared we were given one picture of having a reasonable return from the investment, but when it came to actual working we fell very much short of the targets that were set up.

I will take only one instance from the Hirakud Dam project which has now been completed and which is now working very satisfactorily. Even there you will see that the original scheme was for flood control, to have an irrigated area of about 10 lakh acres in the Hirakud area, including flow irrigation and lift irrigation, and about 19 lakh acres of delta irrigation. Out of these fine targets that were set up, we first of all dispensed with the lift irrigation. In this connection, I would submit, there was no ground for giving it up. Then out of the flow irrigation potential of 6,19,000 acres that was laid down, unfortunately, after the completion of the project at the end of about 13 years we have only achieved an irrigation potential of 3,36,000 acres and hope to reach a limit of only 3,38,000 acres.

Regarding delta irrigation, irrigation in the coastal areas from the water flowing out of Hirakud, we set up a target of additional irrigation of 19,00,000 acres, but from the latest estimate we find that we shall be able to achieve only 8,77,000 acres.

The same story relates to power also. So far as power is concerned, from Hirakud, the original project report contemplated a power potential of 3,50,000 kilowats. Out of this target of 3,50,000 kilowats, 1,50,000 kilowats was to be from the main dam and 2,00,000 kilowats from the subsidiary Chiplima Dam. Out of this target we have achieved only 1,23,000 kilowats and when the subsidiary dam is completed we may reach a target of only 2,00,000 kilowats. Even then we shall be short of our original target.

So far as flood control is concerned, the main aim of Orissa, as you see, Sir, was to prevent floods, and we

[Shri Supakar]

very fondly expected that after the completion of the Hirakud Dam floods will be a thing of the past. But, unfortunately, even after the completion of the Dam we have had two major floods in Mahanadi, one in the year 1955 and another in the year 1959, and this was in spite of the fact that in the two other rivers, namely, Brahmani and Baitarani which flow close to Mahanadi the intensity of flood was comparatively negligible as compared with the floods in Mahanadi.

These are facts which have to be faced by the experts and remedies have to be found out. Also, we shall have to see whether the additional amount of investment that we have had to make does bear correspondingly increased fuit. The original estimate was Rs. 46,81,00,000 and the revised estimate was Rs. 70,78,00,000, bue we find that the return in many cases, both in the case of irrigation and power, is much below, sometimes as low as 60 per cent. or so.

Therefore, one has to see whether one could not increase, with the condition as they are, the power potential and irrigation potential from this project, and this should set us thinking about our future projects, that are to come. In this connection, I will say that the demands of our country, so far as power is concerned and so far as irrigation is concerned, are very very heavy, and we cannot afford to stop or re-examine the projects. We must go ahead with the big, medium and the small projects. But we must see that these projects, whether big, small or medium, give an adequate return so far as the benefit from the investment is concerned. We should devise means to see that in proportion to our investment the benefit is correspondingly increased as we proceed and gain more experience and as we plan to better our irrigation and power potential.

In this connection, regarding Hirakud, I would like to say that when we expect a certain return from power, it is evident that we should have given more thought to the development of small-scale industries and the development of electricity in towns as well as to rural electrification programmes. But instead of doing that, we have given a large chunk of power to the aluminium plant which I understand has taken a large quantity of electricity at just the production cost or even at some loss to the Government. This will be a great handicap to the Government of Orissa in repaying the loan that is payable to the Government of India for the investment that has been made.

Then I come to the problem of retrenchment in respect of the Hirakud project. The project is now completed and naturally the employees there face the problem of retrenchment. When the project was nearing completion most of the employees, especially the clerical and the non-expert staff, applied for obsorption in some of the other power projects and also in projects like Dandakaranya, but unfortunately they were not given any chance, and now many of them are facing unemployment after serving there for a period of more than ten years. This problem needs to be tackled in a human way and with a human touch. But I am sorry to say that the Government has not given adequate thought to this problem although we have represented the case of these unfortunate persons to the Central Government and the people concerned have made representations to the State Governments concerned.

I shall now take up the last point and finish with that. It is with regard to the rural electrification programme. Regarding this, we have been furnished with a very illuminating document dealing with the statistics of the electricity programme of the Government of India, and it gives some picture of the progress that is made in the scheme of electrification of some of the towns and villages. Unfortunately, we find from the

figures that even small towns with a population of about 10,000 have not been electrified. A large percentage in this category is still to be electrified. So far as villages are concerned they are lagging far behind, and if the Government wants the overall properity of the villages and wants to help the agricultural population with electricity to develop agriculture, I think more and more funds should be allotted in the Third Five Year Plan and the Government should take more active and energetic steps towards progress in the scheme of rural electrification.

श्री पद्म देव (चम्बा) : उपाध्यक्ष महोदय, समग्र राष्ट्र नहीं बल्कि उस के एक छोटे से परन्तु अत्यन्त उपयोगी भाग हिमाचल के सम्बन्ध में मैं मिनिस्ट्री के सामने कुछ सुझाव रखना चाहता हूं। हिमाचल प्रदेश पहाड़ों, नदियों और जंगलों का एक देश है, लेकिन यह पहाड़ जो नाना प्रकार की दौलत को अपने अन्दर छिपाये सामने खड़े हैं अभी तक हिमाचल के लिये या देश के लिये उस से कोई लाभ उठाने का प्रयत्न नहीं किया गया। इसी प्रकार से नदियों ने अपने यौवन का गर्व करते हुए हिमाचल के जो अच्छे खेत थे या जो अच्छे स्थान थे उन को खोद खोद कर नीचे भेज दिया और खुद भी नीचे रह गईं। अब दोनों आपस में पछताते हैं। जंगल के सम्बन्ध में भी मैं यह कहना चाहता हूं कि जंगलों की दौलत को काट कर, पीठ पर लाद कर और नदियों पर लाद कर नगरों तक पहुचाने का जो भार है खुद हिमाचल के लोग उसे उठाते हैं, लेकिन उन को इस से कोई लाभ नहीं मिलता। वे अभी तक भार उठाने लायक ही बने हुए हैं। इस लिये मैं मंत्री महोदय की सेवा में यह निवेदन करूंगा कि हिमाचल के अन्दर जो नदियां हैं वह इतनी तादाद में हैं कि जिस का कोई ठिकाना नहीं है। लेकिन उन से इर्रीगेशन का काम बहुत से स्थानों में लिया जाना कठिन है। वहां पर सतलुज, ब्यास या रावी नदियों जो हैं वह हैं हीं, लेकिन जो छोटी छोटी नदियां हैं हिमाचल के अन्दर, यदि मिनिस्ट्री की तरफ से उन से काम लेने का प्रयत्न किया जाय, जिस में कि हम लोग भी सहयोग दे सकते हैं, तो बिजली के छोटे छोटे प्लान्ट तैयार कर के उन के द्वारा वहां के जंगलों की जो दौलत है उस का फायदा वहां की जनता उठा सकती है, लकड़ी का सामान और दूसरी चीजें तैयार करने में अभी तक इस ओर कोई ध्यान नहीं दिया गया। बल्कि मैं तो समझता हूं कि हमारी सरकार हिमाचल के लिये जहां पर रुपया खर्च भी करती है वहां पर वह छोटी छोटी स्कीम्स की तरफ ध्यान नहीं देती, उस का ध्यान बड़ी बड़ी योजनाओं की तरफ ही जाता है, और बड़ी बड़ी योजनाओं में जो काम किया जाता है उसमें वह सफलता के साथ कार्य नहीं कर सकती। जैसे नौथरी में हाइड्रो एलैक्ट्रिक का काम शुरू किया गया। न जाने कितना अर्सा हो गया, लेकिन उस से कोई फायदा नहीं हुआ। रोड़ू में एक छः लाख रु० की स्कीम प्रथम पंच वर्षीय योजना में बनने को थी वहां चारों तरफ नदियां हैं, लेकिन वह बहुत नीचे चली गई हैं, उन में बहुत दूर से पानी आ सकता था इर्रीगेशन के लिये और पावर पैदा करने के लिये, लेकिन वह नहीं किया गया। बल्कि यह सोचा जाता है कि नंगल से बिजली ले जायेंगे। वहां से ले जाने में कितना खर्च आयेगा खंभों के लगाने में, दूसरी चीजों में, इसका कोई अनुमान न लगा कर सिर्फ बड़ी बड़ी योजनाओं की ओर ध्यान दिया जाता है जब कि छोटी योजनाएं बड़ी आसानी से गांवों में जारी की जा सकती हैं और उन के द्वारा काम अच्छी तरह से चलाया जा सकता है। मैं तो यह समझता हूं कि हिमाचल में खास तौर से महासू डिस्ट्रिक्ट का जो अपर हिस्सा है उस में १२०, १२० मकान तक गांवों में मौजूद हैं, जो कि पहाड़ों में होना कठिन है। उन के एलेक्ट्रिफिकेशन का सवाल है। आज उन के लिये, इंडस्ट्रीज के लिये बिजली का उत्पादन

[श्री पद्म देव]

बहुत आवश्यक है। अभी भी चीनी के बारे में योजना बनी, तीसा के बारे में योजनायें बनीं, यह सारी योजनायें बनती रहती हैं अफसर लगे रहते हैं और इस ढंग से कागजी घोड़े दौड़ते रहते हैं, पर काम कुछ नहीं होता। मैं कोई सरकारी कर्मचारियों की नियत या उन की तबियत पर तो शक नहीं करता, लेकिन जो काम होता है वह सब के सामने है। लोग तो काम को देखते हैं। सरकारी कर्मचारी कितनी मेहनत करते हैं, कितना दिमाग वे रखते हैं, इस की तरफ लोग ध्यान नहीं देते हैं। वह तो नकद बात देखना चाहते हैं। वह जानना चाहते हैं कि आया नकद चीज कोई दिखलाई देती है या नहीं। मैं कहना चाहता हूं कि इस वक्त चाबा और जोगेन्द्रनगर, दो जगहों पर बिजली है। चाबा से बिजली शिमले को जाती है और जोगेन्द्रनगर से पंजाब को। पंजाब को चूंकि नंगल बिजली दे रहा है इस लिये शिमले में भी आसानी से नंगल से बिजली आ सकती है। मैं माननीय मंत्री महोदय की सेवा में निवेदन करूंगा कि आप इन दो जगहों की बिजली का उपयोग उधर के गांवों में इंडस्ट्रीज को चलाने के लिये कीजिये।

इसके साथ ही मैं माननीय मंत्री महोदय से यह निवेदन करना चाहता हूं कि हिमाचल में लकड़ी का काम, ऊन का काम और दवायें बनाने का काम बड़ी आसानी से हो सकता है क्योंकि यह चीजें वहां बहुतायत से उपलब्ध हैं। अगर एक मिशनरी स्पिरिट से इंडस्ट्रीज डिपार्टमेंट और जो आप का डिपार्टमेंट है वह कार्य करे तो हिमाचल के लोग सरकार के साथ जितना कोआपरेट कर सकते हैं उतना मैं समझता हूं कि कहीं भी लोग नहीं कर सकते। इसका मुझे थोड़ा सा तजुर्बा है। हिमाचल में शुरू में हजारों के करीब प्राईमरी स्कूल बने, जिन में से मुझे खुशी है कि ७०० स्कूल लोगों ने बनाये। स्कूल चाहियें साहब? अच्छी बात है ७०० स्कूलों की बिल्डिंग हम बनायेंगे। अगर इसी तरह से आप वहां बिजली के लिये कुछ कोशिश करेंगे तो बहुत काम हो सकता है। वहां पर तो कहीं कहीं पर ३० गज से भी पानी आता है, तो वहां प्लान्ट लगा दिया है, चम्बा जहां से १०० गज की भी दूरी नहीं है, वहां से नहर आई हुई है और वहां बिजली का प्लान्ट लगा हुआ है। इस तरह से आप हिमाचल में सर्वे करायें और जहां जहां स्कोप हो, उस को पूरा करने का प्रयत्न करें।

जैसा मैंने शुरू में निवेदन किया, नदियां, पहाड़ और जंगल, यह तीनों चीजें हिमाचल में हैं। नदियों ने भूमंडल पर इतना जोर दिया कि वे खुद बहुत नीचे चली गई हैं, लेकिन नदियों के किनारे जो जमीन है, चाहे वह दरिया सतलज हो, चाहे व्यास हो और चाहे रावी हो, पवर हो या गिरी हो, वह जमीनों के भीतर रह गई है, इस लिये उन के सम्बन्ध में कोई दूसरा ढंग नहीं है सिवा इस के कि लिफ्ट लगाये जायें। उस के लिये बिजली जरूरी है। जब बिजली होगी तो लिफ्ट के जरिये सिचाई के लिये पानी लिया जायेगा। इस से हजारों बीघा बेहतरीन किस्म की जमीन संचित हो सकती है और जो हिमाचल के लिये भारत सरकार को हमेशा अनाज की बोरियां उठाये भागना पड़ता है, शायद उन को उस के बाद उतना कष्ट नहीं करना पड़ेगा। मैं निवेदन करूंगा कि जो और जगहों पर सिचाई की समस्यायें हैं, पहाड़ों की समस्यायें हैं, वह दूसरे ढंग की हैं, इस बात को सोचने को कोई कष्ट नहीं करता। जैसे चीनी का इलाका है। चीनी इलाके की ओर भारत सरकार ध्यान तो देती है लेकिन यह नहीं देखती कि क्या करना चाहिये। हर विभाग के सरकारी कर्मचारी दौड़ते हैं और वहां के लिये जो स्कीमें यहां बनती हैं उन के सम्बन्ध में सोचते हैं कि वह वहां पर लागू हो सकती हैं या नहीं। लेकिन मैं कहूं कि सर्दियों में वहां बर्फ बहुत पड़ती

है, बारिश बहुत होती है, इसलिये अगर वहां तालाबों की व्यवस्था की जाय तो वहां पर लोग सब्जी आसानी से पैदा कर सकते हैं। अगर हम लोग आज कल हिमाचल में एक एकड़ में टमाटर बोते हैं तो उस से १००० रु० कमा लेते हैं। १००० रु० टमाटर पर तीन महीने में कमा लेते हैं। इसी तरह से मटर की काश्त। सिर्फ पानी की व्यवस्था नहीं है, नदियां इतनी नजदीक नहीं हैं कि नहरें आ सकें। इस लिये अगर तालाबों का प्रबन्ध कर के उसके जरिये से सिंचाई की जाये तो जो वहां की जमीन है, उस से भी बागबानी का काम लिया जा सकता है और सब्जी की फसल के लिये उस का इस्तेमाल किया जा सकता है। जो कर्मचारी जिस जगह पर काम करते हैं, अगर वहां की व्यवस्था का ठीक तरह से अध्ययन करें कि वहां क्या हो सकता है और उस के अनुसार स्कीमें बनायें और उन को कार्यान्वित करने का प्रयत्न किया जाये तो देश के लिये बहुत लाभ हो सकता है। लेकिन जैसा मैंने पहले कई दफा कहा स्कीमें बनती हैं दिल्ली में, दिल्ली में लोग बैठे हुए रहते हैं, बहुत विचारवान हैं, दूर की बात सोचते हैं लेकिन जिस समय कालका की पहाड़ियों और काश्मीर की पहाड़ियों की ओट आ जाती है, उस के बाद उन को पता नहीं रहता कि उनके पीछे की दुनियां कैसी है और वहां क्या हो सकता है। वहां की स्कीमें ठीक ढंग से बनती नहीं। जो लोग यहां बैठे हुए होते हैं वे सोचते हैं कि जो कुछ लाल किताब में लिखा हुआ है इसी तरह से स्कीमें बनें तो बनें, नहीं तो नहीं। और रुपया सरेन्डर हो रहा है। नतीजा यह होता है कि उन के दिल में दर्द तो है, यह दर्द जरूर है कि देश ऊपर हो जाये, लेकिन वह ठीक ढंग से होता नहीं। जिस तरह से छोटे-छोटे स्थान वहां पर हैं, और उन स्थानों में जहां-जहां पर तालाब हो सकते हों, उस के मुताबिक योजनायें बनें और उन को पूरा अख्तयार दिया जावे, और जो लोग वहां पर काम करने वाले हैं, जिनको रुपया सुपुर्द होता है, वे लोग रुपये का सदुपयोग करें, और अगर वे उस का दुरुपयोग करें तो उन को दूसरी जगह भेजने का प्रबन्ध किया जाये, इस तरह से जो कुछ वहां के लिये हो सकता हो उस को करने का प्रयत्न किया जाये।

मैं कहना चाहता हूं कि चीनी का जो इलाका है वह बहुत पिछड़ा हुआ है कई नहरें हैं जिन में पहले पानी आता था, एक पूल नहर है भगवान जाने उस के लिये शुरू में ही कितनी कोशिश चल रही है। यहां तो कोई बात आती नहीं है, खबरें छपती रही हैं, लेकिन आज तक वह पूरी नहीं हुई। सैंकड़ों एकड़ जमीन को वह सैराब कर सकती है। जो दूर दूर के इलाके हैं अगर उन में शिमले से अनाज भेजते हैं तो जहां पर बस पहुंचती है उस के बाद १५ रु० तो खच्चर पर ही लगाना पड़ता है। अगर ऐसी जगहों के लिये उचित व्यवस्था की जाये तो देश का बहुत कल्याण हो सकता है। लेकिन मैंने कई दफा कहा, हालात कुछ ऐसे ढंग के होते हैं कि इन चीजों की तरफ ज्यादा ध्यान नहीं दिया जाता और इसीलिये ठीक ढंग से काम नहीं चलता है।

Mr. Deputy-Speaker: Shri Shree Narayan Das.

Shri Raghunath Singh: Sir, from one State, five hon. Members have spoken.

Shri Ram Krishan Gupta: From Punjab, only one Member has spoken. There are two parts in Punjab.

Mr. Deputy-Speaker: Has the hon. Member taken notice of it in previous demands when some other part has taken greater preference? If in the demands under one Ministry, one part has not been represented, he gets up and says, there are two parts in Punjab. Shri Shree Narayan Das has

[Mr. Deputy-Speaker]

not spoken even on one demand. When I choose those Members who have had no opportunity to speak on any demand, then other hon. Members get up and say they must also be given preference over them. There are some Members who have had no opportunity during any of the demands that we have passed during the whole of the session. (*Interruptions*). There is still debate going on. Why should the hon. Members be impatient? I find from the records that Shri Shree Narayan Das has not spoken on any of the demands. That is why I have called. him.

श्री श्रीनारायण दास (दरभंगा) : उपाध्यक्ष महोदय, देश के आर्थिक विकास की कुंजी अगर किसी मंत्रालय के पास है तो मैं समझता हूं कि वह सिंचाई और विद्युत मंत्रालय के पास है । इसके काम से खेती और उद्योग दोनों की तरक्की अच्छी तरह से हो सकती है । मेरा यह खयाल है कि जब से इस मंत्रालय का निर्माण हुआ है तब से इस ने जो नदियों के नियंत्रण के लिए और जल द्वारा विद्युत शक्ति के उत्पादन के लिए और दूसरे विकास के लिए जो काम किया है वह प्रशंसनीय है । हिन्दुस्तान के पिछले १०-११ वर्ष में जो नदियों के नियंत्रण का काम किया गया है वह इतिहास में स्वर्णाक्षरों से लिखा जायेगा । विदेशों से जो लोग आते हैं और हमारे विकास कार्यों को देखते हैं, तो वह भाखरा नंगल और दामोदर घाटी योजना, तथा हीराकुड योजनाओं को देखकर चकित रह जाते हैं और उनको उन कामों की प्रशंसा करनी पड़ती है ।

इस मंत्रालय में सेंट्रल वाटर पावर कमीशन का जो विभाग है वह एक टकनिकल विभाग है । वह योजनाएं भी बनाता है और कुछ कार्यों को विशेष रूप से अपने हाथ में भी लेता है । मैं ने रिपोर्ट में पढ़ा है कि कुछ दिन पहले उस ने कुछ योजनाओं को कार्यान्वित करने का काम भी अपने हाथ में लिया था । यह सेंट्रल वाटर पावर कमीशन एक बहुत बड़ी संस्था है और इस में हमारे विशेषज्ञ लोग बहुत काम करते हैं, यद्यपि इस रिपोर्ट में इसका बहुत विवरण नहीं दिया गया है । उनके कामों का पूरा ब्यौरा सदन के सामने आता तो अच्छा होता और सदन को मालूम होता कि अब तक उनका क्या काम रहा है और वह क्या काम करते हैं ।

इस रिपोर्ट के अपेंडिक्स को देखने से मुझे मालूम होता है कि सेंट्रल वाटर पावर कमीशन और यह मंत्रालय जो काम करता है उन में डुपलीकेशन हो जाता है । उसी काम को सेंट्रल वाटर पावर कमीशन करता है और फिर उसी को मंत्रालय भी करता है। साथ साथ एक एक योजना के लिए कई कई टेकनिकल कमेटियां बिठायी जाती हैं । मेरे खयाल में इन दोनों संस्थाओं के बीच में काम का उचित रीति से बटवारा होना चाहिए ।

मैं ने इस रिपोर्ट में देखा है कि एक साल के लिए कुछ पार्ट टाइम कंसलटेंट रखे जायेंगे जिनका काम अपनी एक्सपर्ट एडवाइस देना होगा, और शायद यह चीज परमानेंट हो जाये और प्लानिंग कमीशन भी इनकी सरविसेज से फायदा उठाये । मेरा यह खयाल है कि सेंट्रल वाटर पावर कमीशन एक एक्सपर्ट बाडी है । उसी में इन एक्सपर्ट्स का समावेश होना चाहिए और जो भी कंसलटिंग का काम हो उसी के द्वारा हो ।

एक बहुत बड़ा सवाल जो इस मंत्रालय के सामने बहुत समय से चला आ रहा है वह हिन्दुस्तान और पाकिस्तान के बीच नहरी पानी का सवाल है । और इस काम के सम्बन्ध में हिन्दुस्तान और पाकिस्तान का एक बड़ा कंटिजेंट विश्व बैंक के साथ वाशिंगटन में बैठ कर इस सवाल को हल करने की कोशिश कर रहा है । मैं ने एक सवाल पूछा था उसके जवाब में बताया गया था कि अब तक इस काम पर लगभग एक करोड़ रुपया खर्च हो चुका है और न मालूम कितना और रुपया

इस पर खर्च होगा । मेरा खयाल है कि इसके सम्बन्ध में हिन्दुस्तान की तरफ से कुछ ढिलाई है । कोई स्कीम विश्व बैंक की तरफ से आती है तो हिन्दुस्तान उसे स्वीकार कर लेता है, लेकिन पाकिस्तान की सरकार उस में कोई रोड़ा अटका देती है । मालूम नहीं उनके दिमाग में क्या है । कहते तो यह हैं कि हम हिन्दुस्तान और पाकिस्तान के बीच सारी समस्याओं का समाधान जल्दी से जल्दी करना चाहते हैं, लेकिन १२ वर्ष हो गये हिन्दुस्तान और पाकिस्तान के बीच सिन्धु, झेलम आदि नदियों के पानी का मामला तै नहीं हो पाया है । जैसा कि और भी माननीय सदस्यों ने कहा है, इस समस्या का समाधान जल्दी होना चाहिए, और अगर पाकिस्तान समाधान नहीं चाहता है तो भारत सरकार को कड़ा रुख अपनाना चाहिए ।

15 hrs.

दूसरी चीज जिसकी तरफ मैं सरकार का ध्यान खींचना चाहूंगा वह मेरे अपने इलाके का सवाल है । यह बात सही है और हम बिहार के रहने वाले भारत सरकार के बहुत कृतज्ञ हैं कि उसने कोसी बाढ़ नियंत्रण का काम जल्दी से पूरा कर दिया और गंडक योजना को भी हाथ में ले लिया गया है । आप जानते होंगे कि उत्तर बिहार में तमाम छोटी छोटी नदियां हिमालय से निकल कर आती हैं और उन में साल भर पानी चलता रहता है । उत्तर बिहार में औसत रेनफाल भी काफी है । फिर भी बार बार हिन्दुस्तान के सामने और इस संसद के सामने यह सवाल आता है कि उत्तर बिहार में बाढ से या वर्षा के अभाव से फसलों की बरबादी हो गयी है । जहां इतनी छोटी छोटी नदियां हैं, अगर वहां के पानी का ठीक से नियंत्रण किया जाय तो बिहार का तो क्या, कुछ दूसरी जगहों का भी पानी का सवाल हल हो सकता है । जहां पर रेनफाल बहुत ज्यादा हो और जहां इतनी नदियां हों, वहां अगर हर चौथ पांचवें साल सूखा से नुकसान हो जाता हो, तो इस बात को सुन कर कोई भी यह सोचेगा कि इसका क्या कारण है । मुझ खुशी है कि कोसी और गंडक के नियंत्रण का काम किया जा रहा है । कोसी में दो नहरों का निर्माण होने वाला था । पूर्वी नहर का काम तो हाथ में ले लिया गया है लेकिन यह सुनने में आ रहा है कि जो पश्चिमी नहर है उसका काम स्थगित कर दिया गया है । मेरा मंत्री महोदय से अनुरोध है कि इस काम को दूसरी पंच वर्षीय योजना में ही चलाना चाहिए और इसको स्थगित नहीं करना चाहिए । पानी के अभाव के कारण वहां हर चौथे पांचवें साल सूखा पड़ जाता है और फसल खराब हो जाती है । इसलिए मैं सरकार का ध्यान इस तरफ खींचना चाहता हूं ।

दूसरी बात मैं बिजली के सम्बन्ध में कहना चाहता हूं । देहात के लिए बिजली का उत्पादन किया जा रहा है और बहुत से गांवों में रोशनी के लिए भी बिजली मिली है और कुछ उद्योगों के लिए भी बिजली मिलने लगी है । लेकिन, जैसा कि एक माननीय सदस्य ने और भी कहा था, इस बिजली का रेट ज्यादा है जिसका परिणाम यह होता है कि किसान उससे पूरा फायदा नहीं उठा पाते और छोटे छोटे ग्राम उद्योगों को उसका फायदा नहीं मिल पाता । अच्छा हो कि हिन्दुस्तान में जितनी भी बिजली पैदा होती है उसको एक जगह पूल किया जाये और सब जगह एक ही दाम पर सप्लाई की जाये । चाहे वह बिजली उत्तर में पैदा हो या दक्षिण में पैदा हो, उसका वितरण समान दर पर सब जगह होना चाहिए ।

चौ० रणबीर सिंह : वहां बैटरमेंट लेवी नहीं है ।

श्री श्रीनारायण दास : जहां विकास कार्य होगा वहां बैटरमेंट लेवी लगेगी । जहां विकास का काम हो और उससे लोगों को लाभ हो उन से बैटरमेंट लेवी नहीं लगेगी तो काम कैसे होगा, कौन से खजाने से रुपया आयेगा । अगर विकास का काम नहीं किया

[श्री श्रीनारायण दास]

गया है और उससे लोगों को फायदा हुआ है तो उनसे पैसा वसूल किया जाना चाहिए । इस में आन्दोलन और सत्याग्रह करना नाजायज है ।

इसलिए मैं कह रहा था कि हिन्दुस्तान में कहीं भी जो बिजली पैदा होती है, वह चाहे थर्मल पावर स्टेशन से पैदा की जाये और चाहे हाइड्रो-इलैक्ट्रिक पावर स्टेशन से, उस सब को पूल करना चाहिए और तब सारे देश के लिए एक सा दाम निश्चित किया जाना चाहिए । अगर ऐसी कोई स्कीम जल्दी से जल्दी बनाई जाये, तो बहुत अच्छा होगा ।

बिहार में ट्यूबवैल्ज से कुछ इरिगेशन करने का प्रयत्न किया गया है । जैसा कि कई माननीय सदस्यों ने बताया है, ट्यूबवैल्स के पानी का अभी वे लोग इस्तेमाल करने लग गये हैं, क्योंकि अकाल को दृष्टि में रख कर उसका रेट कुछ घटा दिया गया था । लेकिन दरअस्ल वह रेट उचित न होने के कारण वे लोग पानी लेने के लिए तैयार नहीं होते, हालांकि उन की फ़सल जलती रहती है । इस का नतीजा यह है कि ट्यूबवैल्ज में जो पैसा लगाया गया है, वह बरबाद होता है ।

एक और बात की तरफ मैं माननीय मंत्री जी का ध्यान दिलाना चाहता हूं । यह ठीक है कि बड़ी बड़ी योजनाओं को सरकार ने अपने हाथ में लिया है, लेकिन अब वक्त आ गया है कि इस बात की जांच की जाये कि हम ने इस बारे में जितना भी इन्वेस्टमेंट किया है, उस इन्वेस्टमेंट के मुताबिक क्या हम को फल मिल रहा है । हर एक परियोजना के सम्बन्ध में मोटे तौर पर, संक्षिप्त रूप में, एक हिसाब सदन के सामने रखना चाहिए, ताकि यह बात समझ में आये कि जिन कामों में हम रुपया लगा रहे हैं, वे बिजिनेसलाइक हैं, या नहीं और उन से फ़ायदा होने वाला है या नहीं ।

अब मैं एक बात और कहना चाहता हूं, जो कि मेरे लिए स्थानीय इन्ट्रेस्ट की है और जिस का सम्बन्ध मेरे निर्वाचन-क्षेत्र से है । वहां पर एक कमला नदी है । उस नदी में से कई एक कैनाल अकाल के टाइम में जनता के सहयोग से और सरकार की सहायता से तैयार हो गई हैं । कैनाल तो तैयार हो गई है, लेकिन जहां तक कमला नदी के बैराज को बनाने का सम्बन्ध है, यह सुनने में आया है कि स्कीम तो मन्जूर हो गई है, लेकिन यहां केन्द्रीय सरकार ने या योजना कमीशन ने रुपया मंजूर नहीं किया है, जिस से कमला बैराज का काम रुका पड़ा है । मैं माननीय मंत्री जी से अनुरोध करूंगा कि कमला बैराज का काम और वहां कैनाल्ज निकालने का काम जल्दी से जल्दी हाथ में लिया जाये । यह एक छोटी सी योजना है और उस में ज्यादा रुपये का खर्च नहीं है । लेकिन उस से जनता का बहुत फ़ायदा होने वाला है ।

एक और बात कह कर मैं खत्म करता हूं । जिस तरह से गंडक योजना के लिए नेपाल सरकार से कोलैबोरेशन करना पड़ा है, उसी तरह से यदि उत्तरी बिहार की समस्या को हल करना है, तो इन नदियों पर, जो कि नेपाल के पहाड़ों से निकलती हैं, डिटेन्शन रेजरवायर और डैम बनाये जायें । मैं समझता हूं कि इस से उत्तरी बिहार और उत्तर प्रदेश के पूर्वी हिस्से में किसी भी तरह अकाल पड़ने की आशंका नहीं रहेगी । इस के लिए विशेष प्रयत्न करना पड़ेगा । नेपाल सरकार के पास इतना पैसा नहीं है कि वह स्वयं इस काम को कर सके । इसलिए अगर हमारी केन्द्रीय सरकार नेपाल सरकार को पर्सुवेड करे, तो मैं समझता हूं कि उत्तरी बिहार और पूर्वी यू० पी० का सवाल इन नदियों के नियंत्रण से हल हो सकता है ।

Shri T. Subramanyam (Bellary): Mr. Deputy-Speaker, Sir, the work of this Ministry has a vital and signifi-

cant bearing upon the survival of this country and its economic progress. We have to catch up with the increasing population to supply food to them. In the agricultural sector we are trying to achieve self-sufficiency and a self-sustaining or a self-generating economy in the industrial sector. If we have to achieve this target it is of the utmost importance that the work of this Ministry should progress very speedily and satisfactorily.

We were informed that at the beginning of 1950 our cultivated area was about 350 million acres. Out of this only 51 million acres were under irrigation. Out of these 51 million acres only 22 million acres were under major and medium projects and the rest of it was under minor projects. As has been stated by my hon. friends previously this sort of distribution or arrangement has made for some confusion and unsatisfactory nature of working. We are not able to integrate the results fully and achieve full success in this matter. Therefore I reinforce the argument that has been advanced by the previous speakers that the work of irrigation, whether it be under the major or medium irrigation schemes or under the minor schemes, should all come under a single Ministry, that is, of the Ministry of Irrigation and Power.

In the First Five Year Plan we have added actually, about 2·9 million acres under irrigation. That is the actual utilisation, but the potential at the outlets was 5·3 million acres. In the Second Five Year Plan the potential at the outlets is 7·7 million acres and the actual utilisation is expected to be 6·1 million acres, that is, at the end of the Second Five Year Plan we will have 31 million irrigated acres under the major and medium projects. The allotment for all these major and medium projects in both the First and Second Five Year Plans was Rs. 1,400 crores. Of this in the First Five Year Plan the actual expenditure was Rs. 375 crores and in the Second Five Year Plan it is expected to be Rs. 388 crores. There will be a spill-over of Rs. 617 crores.

I have watched the development of one project in my constituency, that is, the Tungabhadra Project. It is a major project. They have spent nearly Rs. 60 crores. Just now Shri Hathi, the hon. Deputy Minister, was saying that about Rs. 30-31 crores have been allotted for the power portion of it and about Rs. 50 crores for the irrigation portion. I am glad to say that it has been a heartening feature that during the last two years the development has taken place well and satisfactorily. Of course, much has to be done. In the beginning the field channels were not dug simultaneously or to synchronise with the completion of the target or with the creation of the potential at the outlets. But now things are satisfactorily proceeding and I am glad to mention that the various development blocks, that is, the block development committees are also taking active interest in the matter. The youngmen of the various villages and the Panchayat Boards are also taking interest. The Agriculture Department has also been taking interest. All the concerned Departments have been taking interest in the matter. The progress now is satisfactory.

If we have to catch up satisfactorily with the development of the full potential created at the outlets, the Planning Commission have instructed the various State Governments that some steps have to be taken. The first thing is that all the Government Departments, like the Revenue Department, the Irrigation Department, the Co-operative Department, all the departments have to work actively. Simultaneously other development works also have to take place as pre-planned—supply of manure, seed, fertilisers and agricultural implements.

[Shri T. Subramanyam]

The most important thing is communications. I have personal experience of the many difficulties being experienced by the villagers. I watched them frequently. During the last four or five years this work unfortunately has not gone on satisfactorily. On account of seepage the communications to the fields have become very boggy and sticky because much of it is black cotton soil. Therefore the villagers have not been able either to convey manure to their fields or to get back the harvest or produce from the fields to the villages. That has created a lot of difficulty. Inter-village communications also have not been satisfactory. I suggest that this should be looked into. If the State Governments have not got enough funds they should be forthwith supplied. It may be done by the Irrigation Department or by the Transport and Communications Department. In any case the State Governments should not have any difficulty in this matter.

Hereafter the projects that are to be taken up must also envisage the inclusion of all these development items. Hitherto what was taking place was that only the irrigation aspect of it was emphasised. But now unless we take into consideration the complete development in the various sectors or the various aspects of it, full development is not likely to take place satisfactorily. It is just like this. A bridge with ten spans is to be constructed. We complete the nine spans but the tenth span is not completed. We might have incurred about nine-tenths of the expenditure, but still the bridge will not be utilised for the purpose. It is exactly like this. Therefore when estimates for a project are prepared they should be prepared to include all these development items so that there may not be any bottleneck in the ultimate utilisation of all the facilities created by the project. Then, the development must synchronise with either the construction of the dam or with the creation of the irrigation potential at the outlets.

Then, one word about waterlogging. In Punjab it is very bad. In Bombay it is less worse. Then I have even experience of other States also. I have been seeing in Bellary District under the Tungabhadra Project waterlogging has adversely affected large acreage. Lands that were previously very good and were bearing good crops have now become completely unfit for agriculture as a result of seepage and salt coming up. Some of the villages also are adversely affected. The Irrigation Ministry have asked the various States to collect material or statistics with regard to the villages or the acreage that have been adversely affected like this and furnish them with the details. I am told that five States have supplied them information so far but the other States have not taken enough care about that. I suggest that they must write to them, remind them and get all this material. Some suggestions have been given that there should be surface drainage and sub-surface drainage or lining th canals. Some such measures have to be taken. I suggest that immediate steps should be taken in this matter.

We now learn that the new projects that are to be formulated or are to be estimated must also include this drainage expenditure and anti-waterlogging items also. It is a good thing. I hope the Government will look into this and see that this problem which is getting very bad and which is creating a headache to States, like the Punjab, Bombay, Mysore and other States, is effectively tackled.

Now I shall say a word with regard to power. The consumption of power is a measure of a country's economic achievements. In Norway the kilowatt hours consumption *per capita* is 7,250, in Canada it is 5,450,

in U.S.A. it is 4,180, in Japan it is 850, in Sweden it is 3,950, in U.S.S.R. it is 980 and in India it is 34. Our potential is really great. From hydro-electric sources we learn that about 40 million K.W. of power could be generated.

Shri C. D. Pande: In the Himalayas alone.

Shri T. Subramanyam: 40 million K.W. of power could be created. Power is to be generated from coal, oil and now recently from atomic power. Our oil resources are very poor. Our coal resources are fairly better. But in South India, I may say in Mysore our chief prospect is only hydroelectric power. That is our source. In Mysore the total installed capacity is 190,000 K.W. Out of 190,000 K.W., 12,000 K.W. are being generated from oil. No steam is used at all. That is the case with Kerala also.

It was heartening to hear the Deputy Minister saying just a little while ago that enough provision would be made for taking up the II Stage of the Sharavati project also. I am sure that Sharavati project will go into generation in 1962-63. Unless we take up the II Stage of the Sharavati project also, we shall not be able to meet the growing developmental needs, because the demand is outgrowing the supply and the generation, and very fast also. I suggest that even from now on, we may negotiate for the American loan or some arrangement may be made whereby the equipment that is needed for the second stage of the Sharavati project could be supplied.

Finally, I would say a word about Tunghabhadra also. In the Tungabhadra project, the installed capacity is to be 1,08,000 K.W. Out of this, already 36,000 K.W. are being generated. In the current year, I learn that about 18,000 K.W. of energy is to be generated, on the other side, on the left bank canal side, that is, on the Munirabad side, but still we shall have about 54,000 K.W. to be generated. The dam is there, and all the things are ready, and I suggest that effective steps should be taken to see that this also is put into operation.

Shri U. L. Patil (Dhulia): During the debate on the Demands for Grants of the Ministry of Food and Agriculture, many Members vehemently pleaded for co-ordination between the various Ministries. In particular, the need for co-operation between the Ministry of Irrigation and Power and the Ministry of Food and Agriculture is all the more important. This lack of co-ordination between the Ministry of Irrigation and Power and the Ministry of Food and Agriculture not only adversely affects the agricultural production but also belies the target figures that have been given by the Ministry of Irrigation and Power.

To elucidate my point, I shall give one instance. In my district, in the year 1952, one dam was constructed as a scarcity measure. It was estimated by the executive engineer there that this dam would irrigate about 6,000 acres of land. The dam was completed in the year 1955, and it was completely filled by the year 1957. During the last two years, and during this year, which is the third year, also, I find that this dam irrigates only 3,500 acres. I enquired of the executive engineer. He told me that the farmers who were there were taking more water for various crops. As a matter of fact, when water is available, the farmers will necessarily take it, so that they could see that the crops are better. I was informed by the executive engineer that for wheat the standard of supply of water was twice a year.

So, my submission is that while giving the estimates regarding irrigation, the executive engineer should at least consult his equals on the agricultural side as to the texture of the soil, and what crops the farmers grow in the particular area and so on, and then give the estimates. Otherwise, what happens is that the figures are given, but in reality, the figures work adversely with the reality itself.

I shall now give another instance. Just by the side of the Tapti river, one lift irrigation society was established. It was said by the executive

[Shri U.L. Patil]

engineer there that this lift irrigation society would be in a position to irrigate 300 acres of land. The establishment was there, the oil engines that were supplied to this particular lift irrigation society ran to their full capacity, and to our surprise, we found that this particular installation could not give water to more than 125 acres. You can well imagine the plight of the members of the society there. They had already given their shares, but a majority of them were left without water. So, that particular society is now facing a crisis, because those members who could not get water are not contributing their share. The result is that that particular society is now facing very bad conditions. Moreover, this tax on diesel oil has created more troubles.

So, my submission is that before any scheme is taken up, the executive engineer or the officers in the Irrigation Department should necessarily consult their equals on the agricultural side, so that the estimates could be related to reality.

Today, while giving his answer to one of the questions regarding the distribution of the Cauveri waters, the Deputy Minister had stated certain things. I put one question to him as to the number of States in which there were disputes regarding distribution of water, and also the number of such projects. The hon. Minister replied that he was unable to state at this juncture. My submission is that when a project is taken up, it should be gone into from all sides. The question of distribution of water also has got to be taken into consideration. Otherwise, we spend crores and crores of rupees over big projects, and there is dispute in regard to the distribution of water. My submission is that whenever a project is undertaken, it must necessarily be examined from all sides.

The fear in Maharashtra is that the very feasibility of the Ukai project itself is in question. This project is to be constructed on the Tapti river, and the estimated cost is to the tune of Rs. 65 crores. The Central Water Power Commission, while formulating this particular project, had assumed that the run-off of the Tapti river would be to the tune of 9·18 million acre-feet. From whatever data that has been published, it will appear that this assumption does not go right with the figures. I shall submit only the latest cycle. In the year 1949, the total run-off was 18·75 million acre-feet; in 1950, it was 3·37 million acre-feet; in 1951, it was 2·60 million acre-feet; in 1952, it was 1·76 million acre-feet, and in 1953, it was 5·68 million acre-feet, and in 1954, it was 12·96 million acre-feet. If we work out the average, we shall find that it will hardly come to 6 million acre-feet a year. Even going before that, the Central Water Power Commission itself has furnished the data right up from 1901. From this also, it appears that only in the years 1906, 1910 and 1916, the total run-off exceeded 10 million acre-feet. Taking into consideration all these facts, it will be seen that the average run-off from the Tapti river is hardly 5 million acre-feet, whereas the Central Water Power Commission give the figure of 9 million acre-feet. I would like to know from the hon. Minister what the exact figures are.

The question of distribution is all the more important, because, in the wake of the Plans, all the farmers necessarily are clamouring for more water and more fertilisers. State-wise, district-wise, and in fact, all over the country, there is clamour for all these things.

Regarding distribution, naturally, every State places its demands most vehemently. I would like to ask the hon. Minister what the distribution will be regarding the waters of the Tapti river. The basin of the Tapti river comprises of three States, namely Madhya Pradesh, Maharashtra and Gujarat, and the cultivable area in all these States is as follows: in Madhya Pradesh, it is 6·56 lakhs acres; in Maharashtra, it is 77·68 lakhs acres,

and in Gujarat, it is 7·48 lakhs acres. If the distribution is to be on the crop area basis, Gujarat will be having only 7·1 per cent. of the water, whereas Madhya Pradesh will be having 7·2 per cent. and Maharashtra 85·7 per cent.

So my submission is that this question has not been decided. It is very curious that the very height of the dam has not been fixed, whether it will be 351 ft., 345 ft. or 327 ft. Before the height is determined and before the question of distribution of the water is determined, we find that the project is already put into execution. My submission is that the Ukai project should again be looked into very carefully.

Shri C. M. Kedaria (Mandvi-Reserved—Sch. Tribes): On a point of information. Did not the Planning Commission appoint a High Power Committee regarding the Ukai project and the Committee gave its own findings?

Shri U. L. Patil: A Technical Committee was appointed. Even after the report of the Committee, the question of the distribution of the water as between Gujarat and Maharashtra has not been decided. Even the Minister concerned in the present Bombay Government has not given his cosent to this.

Moreover, the Ukai project is to be taken in hand simply for the generation of power. From that point of view, the minimum storage in this project will necessarily be below the average. As I have stated, the storage capacity of Ukai would hardly be 5 million acre feet, whereas for generating power, in 95 years out of 100 the storage capacity must necessarily be complete to the level of 8 million acre feet. That is not the position here. Right from 1901 to 1959, we find that the average is 5 million acre feet. So my submission is that before it is taken up, this project should be re-examined by a Technical Committee. Then alone it should be taken up.

श्री राम कृष्ण गुप्त : जनाब डिप्टी स्पीकर साहब, इरिगेशन एंड पावर मिनिस्ट्री की जो ऐनुअल रिपोर्ट है उस को देखने से पता चलता है कि पिछले सालों का जो हमारा इरिगेशन पोटेंशल था फर्स्ट फाइव इअर प्लैन में वह कितना था और उस को यूटिलाइज करने के लिये कितनी कोशिश की गई। इस रिपोर्ट में यह कहा गया है कि फर्स्ट फाइव इअर प्लैन में ५.३ मिलियन एकड़ को पानी दिया जाना था लेकिन उस में से सिर्फ २.९ मिलियन एकड़ को इस्तेमाल में लाया जा सकता था। इस लिये आज हमारे सामने सब से बड़ा सवाल यह है कि जो हमारी इरिगेशन पोटेंशल है, हमें पूरी कोशिश करनी चाहिये कि उस को हम ज्यादा से ज्यादा इस्तेमाल में ला सकें और जो इतना जबर्दस्त गैप है उस को काम करने की कोशिश करनी चाहिये। इसी तरह सेकेन्ड फाइव इअर प्लैन में भी १३ मिलियन एकड़ जमीन के लिये इरिगेशन फैसिलिटीज प्रोवाइड की जानी हैं, लेकिन इरिगेशन फैसिलिटीज का प्रोवाइड करने से ही काम नहीं चलता। सब से बड़ा सवाल यह है कि जो फैसिलिटीज प्रोवाइड की जाती हैं उन को किस तरह से एफेक्टिवली काम में लाया जाये। इसलिये मेरी सब से पहली अपील यह है कि हमारी सब से ज्यादा कोशिश यह होनी चाहिये कि जो इरिगेशन फैसिलिटीज प्रोवाइड की जाये उन को ज्यादा से ज्यादा काम में लाया जाय। मैं यह मानता हूं कि शुरू में तमाम फैसिलिटीज का काम में लाना बहुत मुश्किल है लेकिन इस के लिये हमारी पूरी कोशिश होनी चाहिये ताकि इन दोनों के दर्म्यान जो गैप है वह कम हो और ज्यादा से ज्यादा फायदा हो सके।

दूसरी बात जो मैं हाउस के सामने रखना चाहता हूं वह भाखरा मिसहैप एलोकेशन के मुताल्लिक है। आप को मालूम है कि जब पिछले दिनों हाउस के सामने यह सवाल उठाया गया था तो माननीय मंत्री जी ने

[श्री राम कृष्ण गुप्त]

खुद इस बात का एलान किया था कि इस मामले की तहकीकात करने के लिये एक कमेटी मुकर्रर की गई थी । आज के अखबार में यह खबर थी कि उस कमेटी ने अपनी रिपोर्ट भारत सरकार को दे दी है, साथ में उस में कुछ इस बात का भी इशारा था कि रिपोर्ट में क्या कुछ कहा गया है । इस मामले को बार बार हाउस में उठाया जाता है, और आप भी इस को तसलीम करेंगे कि जब कोई मामला पार्लियामेंट में रिफर हो तो उस मामले की रिपोर्ट से पहले पार्लियामेंट में ही आनी चाहिये । बावजूद बार बार इस बात को कहने से हम देखते है कि पार्लियामेंट में उस मामले को लाने से पहले वह अखबारों में आ जाता है । इस लिये मैं ने इस प्वाइंट को आज हाउस में रक्खा । यह एक बड़ा अहम सवाल है । आप ही इस हाउस की डिगनिटी और प्रैस्टिज के कस्टाडियन है । मैं यह महसूस करता हूं कि कोई भी मामला हो, जब वह पार्लियामेंट में रिफर हो जाये तो सब से पहले उस की रिपोर्ट पार्लियामेंट में आनी चाहिये, और अखबारों को वह कैसे लोक होती है इस के बारे में पूरी तहकीकात होनी चाहिये । इस लिये मैं ने यह बात हाउस के सामने रक्खी ।

तीसरी बात जो मैं कहना चाहता हूं वह यह है, और कल भी यह सवाल उठाया गया था, कि इंडो-पाकिस्तान कैनाल वाटर डिस्प्यूट का मामला तकरीबन १० सालों से चल रहा है । इस रिपोर्ट में यह कहा गया है :

"The text has been received by the Government and is under examination".

लेकिन पिछले दिनों अखबारों में यह भी खबरें आई हैं कि पाकिस्तान गवर्नमेंट की तरफ से नये एतराज दिये गये हैं और इस मामले को लम्बा करने की कोशिश की जा रही है । इसलिये मैं चाहता हूं कि इस मामले को जल्दी हल किया जाये । और अगर इस मामले में देरी हो तो हमारी तरफ से इस बात के लिये साफ फैसला हो जाना चाहिये कि और ज्यादा अरसे के लिये पाकिस्तान को सन् १९४८ के एग्रीमेंट के तहत पानी नहीं दिया जायेगा । मैं ने यह बात इसलिए कही कि सन् १९४८ में जो एग्रीमेंट हुआ था इस में यह साफ तौर पर दर्ज था कि इस अरसे के दौरान में पाकिस्तान जो भी एडीशनल लैंड को इरीगेट करने के लिये पानी की सकीम बनायेगा उसी हिसाब से पानी कम कर दिया जायेगा । लेकिन आज हम देखते हैं कि इन १० सालों में वहां काफी से ज्यादा पानी की स्कीमें बन गयी हैं लेकिन फिर भी उन को पानी देना कम नहीं किया गया है । इसलिये भी मैं यह बात हाउस के सामने रखना चाहता हूं कि इस एग्रीमेंट पर ही पंजाब और राजस्थान के लोगों की तरक्की का दारोमदार है । आप देखें कि इस मिनिस्ट्री की तरफ से सम क्वैश्चन्स एन्ड आन्सर्स' के नाम से एक पैमफलैट जारी किया गया था जिस में यह साफ तौर पर कहा गया था कि बीस साल के अरसे में सिर्फ आठ साल के अन्दर भाखरा डैम के अन्दर काफी पानी हो सकेगा । इसलिये हमारे सामने सब से अहम सवाल यह है कि भाखरा डैम की पानी की कमी को किस तरह से पूरा किया जाये और वह काम तभी हो सकता है जब कि जो पानी पाकिस्तान को दिया जाता है उस को रोका जाये और ब्यास को सतलुज से मिला कर उस के पानी को काम में लाया जाय । मुझे पूरा विश्वास है कि इस तरफ पूरा ध्यान दिया जायेगा ताकि पंजाब और राजस्थान की तरक्की हो और जिन जिन इलाकों को पानी की जरूरत है । उन को पानी मिल सके ।

Shri Hem Raj (Kangra): What about the one lakh persons who are going to be displaced from my tehsil by the construction of this dam?

श्री राम कृष्ण गुप्त : जहां तक यह सवाल है कि यह डैम कहां बनाया जाये, इस के

बारे में तै हो सकता है । यह कोई बड़ा मसला नहीं है, और ऐसी जगह चुनी जा सकती है जिस से कि किसी का नुकसान भी न हो और ज्यादा से ज्यादा फायदा हो ।

इस के बाद मैं थोड़ा सा यह भी कहना चाहता हूं कि जहां तक मेरे हलके का सवाल है, माननीय डिप्टी मिनिस्टर साहब को इस बात का खुद तजरबा है । वह वहां गये थे, उस हलके में एक इलाका तो ऐसा है कि जहां वाटर लागिंग का मसला है, और कुछ इलाका ऐसा है जो कि खुश्क है । वहां पीने के लिये भी पानी नहीं मिलता । तो आज हमारे सामने सब से बड़ा सवाल यह है कि उस इलाके को जहां पानी की कमी है पानी मुहय्या किया जाये और मुझे पूरा विश्वास है कि अगर उस इलाके का सर्वे किया जाये तो उस के लिये कोई न कोई अच्छा स्कीम बनायी जा सकती है इस के लिये मैं दो सुझाव हाउस के सामने रखना चाहता हूं । मेरा पहला सुझाव तो यह है कि चूंकि इस इलाके में कोई नदी या दरया नहीं है, इसलिये इस इलाके की पानी की कमी को ट्यूब वैल के जरिये ही दूर किया जा सकता है । इसलिये मेरा सजेशन है कि इस इलाके का मुकम्मल सर्वे किया जाये और ट्यूब के मामले पर जोर दिया जाये क्योंकि इस तरीके से ही वहां पानी की कमी दूर हो सकती है ।

दूसरा तरीका लिफ्ट इर्रीगेशन का हो सकता है और मैं इस मिनिस्ट्री का शुक्रगुजार हूं कि इस स्कीम को भी इस इलाके में चालू करने की कोशिश की जा रही है । वहां का खुश्क इलाका है वहां के लोग खेती बाड़ी के दिनों में बरसात के मौसम में आसमान की तरफ ताकते रहते हैं, उन की फसलें पानी की कमी की वजह से आये साल तबाह हो जाती है । मुझे विश्वास है कि अगर मेरी दोनों तजवीजों की तरफ ध्यान दिया जायेगा तो वह लोग इस मुसीबत से बच सकेंगे । उस तमाम इलाके का सर्वे कर के वहां के लिये ट्यूबवैल और लिफ्ट इर्रीगेशन का प्रोग्राम वसीये पैमाने पर बनाया जाना चाहिये ।

Shri C. R. Pattabhi Raman: Mr. Deputy-Speaker, Sir, I wish with all the emphasis at my command to appeal to this Ministry to take a dynamic attitude with regard to inland water development. Items 24 and 56 of List No. I of our Constitution are important to be kept in mind by this Ministry. Item 24 in List I says:

> "Shipping and navigation on inland waterways, declared by Parliament by law to be national waterways, as regards mechanically propelled vessels; the rule of the road on such waterways."

Item 56 says:

> "Regulation and development of inter-State rivers and river valleys to the extent to which such regulation and development under the control of the Union is declared by Parliament by law to be expedient in the public interest."

So far, 10 years after independence, not a single river has been declared to be a national one. Not a single river has been taken on hand for this purpose.

We have all been familiar with what happened in Canada the other day. St. Lawrence waterway was opened by the Queen of England—and President Eisenhower was there—by which a huge link has been made so far as the United States of America and Canada are concerned. I have referred so often to the Volga Canal which is a great engineering feat in Russia.

I find that pages 6 to 14 of the Report are very illuminating. I have never seen any report which just deals with what they are going to do. There is the Central Water and Power Commission, the Water Wing, the Flood Wing and the Power Wing.

Then, on page 10, it is said:

> "A Hydrographic Survey of the Gomti river (Uttar Pradesh) from

[Shri C. R. Pattabhi Raman]

Lucknow to its confluence with the Ganga river, a distance of about 336 miles was carried out."

Again, on page 12, we find:

"Central Water and Power Research Station—The Research Station continued its activities in a comprehensive field of research by small scale experiments and otherwise...."

There, again, it is in the experimental stage.

Then, Flood Control Designs—page 14:

"Of these 62 schemes costing Rs. 27·83 crores have already been approved by the Centre for loan assistance."

Even there we are in the stage of approval.

Shri Hathi: The execution has to be done by the States.

Shri C. R. Pattabhi Raman: Therefore, it is begging the question. If you are going to declare the waterways as national waterways, then the question of expenditure will be yours. It is well worth doing. I may say that very low priority has been given to this. I am really pleading for a higher priority for internal waterways. (*Interruption.*)

Shri Hathi: It pertains to the Transport Ministry.

Shri C. R. Pattabhi Raman: And, the reply that it belongs to the Transport Ministry will hardly suffice.

I am going to refer to the good work you have done in the Rajasthan Canal. It is not a mere canal; irrigational facilities will also be given. If, for example, Krishna river is linked up with Pennar—that scheme has been discussed for years together—if that is done, a good bit of a job would have been done and there will be great benefit. The same thing if Godavari can be linked up with Krishna and, finally, if Cauvery can be linked up with Ganga, that will be an ideal to be aimed at. It has been the dream of many great people—and it is not a mere dream because we have had the Gokhale Committee and frequent references have been made to it. They say it is rather difficult. Actually upper reaches of the rivers can be tackled and a complete canal system must be there. Unless you have that you will not be able to give real employment to people in the rural areas. When there is a good navigable river, what it really means is that immediately a number of people are given employment; and, especially in the rural areas, it will give immense benefit.

Actually, we have got 5,000 miles of rivers which might be made navigable by modern internal navigation facilities. It appears that 1,557 miles alone are navigable by vessels of mechanical propulsion.

In the Second Plan, a magnificent provision of Rs. 3 crores only was made for the development of inland water transport and that too only a provision. The Planning Commission subsequently reduced even this small provision. There is a feeling that adequate attention has not been given to this aspect of inland water transport.

15.48 hrs.

[SHRI MULCHAND DUBE *in the Chair*]

So far as the Rajasthan canal is concerned, I am glad that some little headway has been made; 34·6 per cent. of earthwork and 39·0 per cent. of compaction work was done up to the end of December 1959. I am glad that this has been done compared to the lack of achievement in the other fields. I sincerely hope that the Ministry will give higher priority to inland water transport and the canal system. Not only will large areas become irrigable but also a number of people will get employment as boatmen by plying their boats which is one of the cheapest

forms of transport so far as agricultural produce and thinks like grain are concerned. That has been found to be so in America and in Russia and in every other place. That will be the cheapest form of transport for grain, etc. and it will give employment to a number of people.

I find that a report on 'Navigable Waterways of India' has been prepared in 1960. A report has been prepared from 1950 to 1960; a hydrographic survey of the Gomti river has been made from Lucknow to its confluence with the Ganga. That has been precisely the work.

I sincerely hope that the Ministry will give due attention to it and see that high priority is given to inland waters. Even in the Third Plan, nothing is contemplated.

Having said that I will refer to irrigation. There should be a pragmatic approach so far as the Third Plan is concerned. There must be a real definition of the objective, technique and the priorities in planning. The position with regard to irrigation is actually as follows. The total cost of irrigation works included in the First Plan amounted to Rs. 720 crores. The actual expenditure in that period was only Rs. 340 crores. In the Second Plan, the total cost of the new irrigation projects included came to about Rs. 380 crores of which only Rs. 172 crores had been spent. The outlay in the Third Plan on major and medium irrigation projects is estimated to be Rs. 340 crores. We must see that we get the benefits. Nearly 10·4 lakhs of acres of irrigation potential had been created but if we see the actual utilisation, it will come to only 40 per cent. It is rather a sad story. Better utilisation should be made so far as these irrigation facilities are concerned. With better local participation and a maximum outlay of Rs. 100 crores with regard to minor irrigation works, it should be possible to create an additional irrigation potential of about 20 million acres. I hope that the minor irrigation schemes will not be given a go-bye.

I find with regard to water-logging that a good deal of work had been done. Here again, some sort of a survey has been made so far as Punjab is concerned. The Tungabhadra project was referred to by Shri T. Subramanyam and actually the execution is much behind planning.

Mr. Chairman: The hon. Member must conclude now.

Shri C. R. Pattabhi Raman: Water-logging will also mean the creation of ravines, like the great ravines in Madhya Pradesh which are there as a result of erosion and the dacoits are using them as a useful hiding places. To stop erosion and prevent such ravines coming up, there must be a comprehensive scheme with regard to water-logging.

With your leave, Sir, I will now come to the power situation. The target for the Second Plan was 3·5 million kws. of which 2·1 million were to be hydro-electric and 1·4 million thermal power. There again the actual achievement has been 1·1 million kws. Of these 3:5 million kws.—the Second Plan target—2:9 million kws. was to be achieved in the public sector and the rest in the private sector. The present indication is that there will be only 3 million kws. The rate of growth was referred to by the hon. Deputy Minister. It is no doubt that once you make power available, the demand will also increase. What is the power position in India today? I interrupted the hon. Deputy Minister to point the *per capita* consumption which is the least in the world; compared to 1,573 kws in U.K. and 3,695 in U.S.A., it is 50 kws. here.

Shri Hathi: I did say that it should be doubled.

Shri C. R. Pattabhi Raman: I am supporting it. I have no doubt that he will be able to do it and that there will also be nuclear power stations. The Neyveli project is going to increase power consumption so far as the South India is concerned.

Mr. Chairman: He must conclude now.

Shri C. R. Pattabhi Raman: I will finish in a second. I think it is going to be attempted in the Third Plan to double the consumption. A reply was given that the industrial consumption is increasing.

It is true that we must have big dams and major schemes but the greatest care must be taken when they are started. We know what amount of loss of life and material took place when a big dam collapsed in France recently. While big dams are welcome, they must be scrutinised properly and they should leave nothing to be desired. Side by side, I have no doubt that the minor dams such as the little Japanese or the Swiss dams, have also their role to play whereby wherever there is a gradient and water is coming down, they tap the water power and use it.

श्री रघुनाथ सिंह: सभापति महोदय, मैं आप को धन्यवाद देता हूं कि आप ने मुझे बोलने का अवसर दिया। मैं केवल एक विषय पर इस सदन का ध्यान आकर्षित करना चाहता हूं कैनाल वाटर डिस्पूट के बारे में पाकिस्तान ने जो आपत्तियां की हैं सम्भवत: कामनवैल्थ प्राइम मिनिस्टर कान्फ्रेन्स के अवसर पर प्रधान मंत्रियों का जो सम्मेलन होने वाला है, उस में इस पर विचार भी होगा। समाचारपत्रों में यह भी छपा है कि वर्ल्ड बैंक ने कोई एक प्रोपोजल तैयार किया है। दोनों प्रधान मंत्रियों का उस पर समझौता होगा। उस एग्रीमेंट पर हस्ताक्षर होंगे। मैं इस सम्बन्ध में केवल. यह कहना चाहता हूं कि हम लोगों ने पाकिस्तान के साथ बहुत रियायत की है। रियायत करते चले जाते हैं। पहली गलती हिन्दुस्तान ने यह की कि १९५१ में वर्ल्ड बैंक ने जो सुझाव रखा था, उस को हिन्दुस्तान ने तो मान लिया, लेकिन पाकिस्तान ने उस को नहीं माना। इस से पाकिस्तान को फायदा हुआ। हिन्दुस्तान को नुकसान हुआ। एक बात मेरी समझ में नहीं आती कि अगर लोक सभा की छत पर पानी बरसता है तो इस पानी पर क्या लोक सभा का अधिकार नहीं होगा? इस पानी पर अधिकार लोक सभा का होगा, न कि लाहौर में रहने वाले लोगों का होगा।

पाकिस्तान की एक आपत्ति यह थी कि काश्मीर से जो छ: नदियां निकलती है, उन में से तीन का, जिन को कि ईस्टर्न रिवर्स कहा जाता है, पानी हिन्दुस्तान ले लेकिन उस पानी में से अधिक से अधिक पानी उसी को दिया जाये। मैं कहना चाहता हूं कि काश्मीर के पानी पर काश्मीर का अधिकार है, हिन्दुस्तान के पानी पर हिन्दुस्तान का अधिकार है। किसी दूसरे का उस पर अधिकार नहीं हो सकता है। पाकिस्तान ने दूसरी आपत्ति इस सम्बन्ध में यह रखी है कि काश्मीर में चनाब और रावी के ऊपर डैम नहीं बना सकते हैं। उस पानी का उपयोग बिजली उत्पादन करने के काम में नहीं कर सकते हैं। ये दोनों पाकिस्तान के आब्जैक्शन हैं। मैं कहना चाहता हूं कि काश्मीर की नदियां हमारी हैं। उस पानी पर हमारा पूरा अधिकार है। हम उस पानी का काश्मीर भूखंड में जल विद्युत् उत्पादन के वास्ते पूरा पूरा उपयोग कर सकते हैं, खेती के काम में उस पानी का इस्तेमाल कर सकते हैं और काश्मीर के बाहर अगर हमारी नदियों का पानी जाता है तो उस पर पाकिस्तान का पूरा अधिकार है। उस पानी का वह जिस तरह से भी चाहे उपयोग कर सकता है। यह एक मौलिक बात है। मैं ने आप के सामने रखी है। मैं प्रधान मंत्री जी से कहना चाहता हूं कि १९५१ में जो गलती हम ने की है, उस गलती की पुनरावृत्ति हमें नहीं करनी चाहिये। पाकिस्तान एक तो मंगला डैम बना रहा है जो कि बैस्ट पाकिस्तान में है। उस में हमारी भूमि जा रही है। एक कर्णफूली डैम ईस्ट पाकिस्तान में बना रहा है, उस में भी हमारी भूमि जा रही है। इस तरह से आप देखें तो आप को पता चलेगा कि हम उसे कंसेशन पर कंसेशन दिये जा रहे हैं। लेकिन हमारी जो

समस्या है, वह हल नहीं हो पा रही है । फर्रखा बैरेज की समस्या है । कलकत्ता पोर्ट जो इतना बड़ी पोर्ट है जिस पर कि चार अरब रुपया हिन्दुस्तान का लगा हुआ है, वह बिल्कुल तबाह हो रहा है । वहां पर केवल सात फीट पानी है और जहाज आ जा नहीं सकते हैं । फर्रखा बैरेज का दो तिहाई लाभ पाकिस्तान लेगा और एक तिहाई हमारे हिस्से में आयेगा इस एक तिहाई पर भी आपत्ति की जाती है । मैं इस सदन से और प्रधान मंत्री महोदय से कहना चाहता हूं कि हम उसी समझौते के भागी हो सकते हैं जिस समझौते के अनुसार अगर पाकिस्तान सहूलियत उठाना चाहता है तो हिन्दुस्तान को भी सहूलियत प्राप्त हो । अगर मंगला डेम बनता है, कर्णफूली डैम बनता है और हिन्दुस्तान की जमीन उन में जाती है तो हिन्दुस्तान का पानी जो उन में जाता है, उस पर हमारा पूरा अधिकार है । हमें पूरा अधिकार है कि गंगाजी का पानी हम फर्रखा बैरेज पर ले जायें । गंगाजी का पानी उत्तर प्रदेश और बिहार से बह कर जाता है उस पर हमारा पूरा अधिकार है । काश्मीर की जो छः नदियां हैं उन नदियों के पानी पर भी हमारा पूरा अधिकार है । और उस का हम जैसे चाहें उपयोग कर सकते हैं । इसलिये जो आपत्तियां पाकिस्तान ने उठाई हैं उन में कोई आधार नहीं है, कोई भी वजन नहीं है ।

16 hrs.

अगर हम आज पाकिस्तान की इस बात को मान लेते हैं तो सभापति महोदय, आप को मालूम है कि नेपाल से भी हमारा समझौता हुआ है । वहां पर भी हमारी योजना बन रही है । वहां पर भी यही आधार लागू करना हम को पड़ेगा । जब हम ने नेपाल के साथ एक एग्रीमेंट कर लिया है तो क्यों नहीं उसी प्रकार का एग्रीमेंट हम पाकिस्तान के साथ मंगला डैम और कर्णफूली डैम के बारे में कर लेते हैं, उसी प्रकार की संधि क्यों नहीं कर लेते हैं, उसी प्रकार का समझौता क्यों नहीं कर लेते हैं । अगर नेपाल को बिजली की आवश्यकता है तो हम उसे बिजली देने जा रहे हैं, अगर उस को पानी की आवश्यकता है तो पानी देने जा रहे हैं । लेकिन कर्णफूली योजना में, मंगला डैम योजना में हमें पाकिस्तान क्या देने जा रहा है ? वह हमारा पानी भी लेगा, भूमि भी लेगा, तो बदले में हमें क्या देगा ? कुछ भी नहीं देगा । इसलिये मैं बड़े ही नम्र शब्दों में कहना चाहता हूं कि १९५१ में जो गलती हम ने की थी, उस की पुनरावृत्ति नहीं होनी चाहिये । अगर हम ने फिर गलती की तो उस से हमारे अधिकारों पर एक प्रकार से आघात पहुंचेगा और आघात ही नहीं पहुंचेगा बल्कि नेपाल और भूटान इत्यादि के साथ आप ने जो सन्धि की है, वे भी इस आधार पर कहेंगे कि हमें भी सहूलियतें और वही सहूलियतें दो जोकि पाकिस्तान को दी हैं । उस वक्त आप क्या जवाब देंगे ।

आप की सीमा पर तीन देश बैठे हुए हैं । भूटान है, नेपाल है, चीन है । साथ ही साथ पाकिस्तान भी है । आप को सब की तरफ एक ही निगाह से देखना होगा । आप की नीति में एकरूपता होनी चाहिये । ऐसा न हो कि पाकिस्तान के बारे में तो आप एक नीति का अनुसरण करें, नेपाल के साथ दूसरी नीति का, भूटान के साथ तीसरी नीति का और चीन के साथ किसी और ही नीति का । जहां तक वैदेशिक सम्बन्ध का ताल्लुक है, उस की महानता इस में है कि हम एक ही नीति का अनुसरण करें । एक ही दृष्टि से विचार करें । हमारी जितनी नदियां उत्तर प्रदेश में हैं वे सब नेपाल से आती हैं । असम में जितनी नदियां हैं, सब चीन की तरफ से आती हैं, नागा एरिया की तरफ से आती हैं । पाकिस्तान में हमारी नदियां काश्मीर की तरफ से जाती हैं । यह प्रश्न ऐसा नहीं है कि इस पर हम थोड़ा थोड़ा कर के विचार करें, एक बार हमें डेफिनिटली किसी कनक्लूशन पर

[श्री रघुनाथ सिंह]

पहुंचना होगा । पाटिल साहब ने कहा था कि १९६२ के बाद हम पानी नहीं देंगे । मैं पूछना चाहता हूं कि आप बिना एग्रीमेंट सन् १९६० में कैसे पानी दे रहे हैं । १९५८ में आप ने एग्रीमेंट नहीं किया । १९५९ में नहीं किया । १९५९ के आखिर में जा कर एक एग्रिमेंट कर के आप ने पानी देना शुरू कर दिया । यह लोक सभा भारत वर्ष का प्रतिनिधित्व करती है और हम देश के सामने जिम्मेदार हैं । कोई समझौता होना चाहिये जिस के आधार पर पानी दिया जाये । अगर कोई समझौता नहीं होता है तो आज से हमें पानी देना बन्द कर देना चाहिये । किस एग्रीमेंट के अनुसार आप पानी दे रहे हैं ? आप पानी देते जाते हैं, पैसा नहीं मिलता है ।

हाफ़िज़ मुहम्मद इब्राहीम जो ने लास्ट यीयर कहा था कि ह्यूमैनिटेरियन प्वाइंट आफ व्यू से हम पाकिस्तान को पानी देना चाहते हैं ताकि उन के यहां खेती हो सके । क्या हमारा ह्यूमैनिटेरियन प्वाइंट आफ व्यू नहीं है ? हमारे यहां भी ईस्ट बंगाल से लोग आये हैं । वैस्ट बंगाल में हमारा इतना बड़ा पोर्ट है जिस पर चार अरब रूपया लगा हुआ है, उस का सत्यानाश हो रहा है, उस के लिये हम को पानी नहीं मिलता है, क्या यह ह्यूमैनिटेरियन प्वाइंट आफ व्यू नहीं है कि उसके लिये हमें पानी मिले ? अगर पाकिस्तान में रहने वाले लोग आदमी हैं तो क्या हिन्दुस्तान में रहने वाले आदमी नहीं हैं । हम भी आदमी हैं । अगर उन को प्यास लगती है, तो हमें भी प्यास लगती है । उन को जमीन के लिये अगर पानी चाहिये तो हमें भी अपनी जमीन के लिये पानी चाहिये ।

अन्त में मैं कहना चाहता हूं कि जिस दृष्टि से आप ने नेपाल भूटान आदि से समझौता किया है, उसी दृष्टि से पाकिस्तान के साथ भी करें । आप अगर ने यह स्वीकार किया कि काश्मीर की नदियों का जो पानी है, उस पर पाकिस्तान का अधिकार है तो कल आप को यह भी स्वीकार करना पड़ेगा और इस को स्वीकार करने के लिये आप तैयार रहें कि काश्मीर भी उन का है । कल वे कहेंगे कि काश्मीर से आने वाला पानी उन का है, तो इसी आधार पर काश्मीर भी उन का है । इस वास्ते मैं कहना चाहता हूं कि आप कहें कि काश्मीर का पानी काश्मीर का है, हिन्दुस्तान का है, हमारा है ।

श्री र० चं० व्यास (भीलवाड़ा) : सभापति महोदय, मैं आप का कृतज्ञ हूं कि आप ने मुझे बोलने का समय दिया है । मैं राजस्थान के सम्बन्ध में ही अपनी बात कहूंगा । विद्युत और सिंचाई मंत्रालय के सम्बन्ध में अन्य बातें इस सदन के कई माननीय सदस्यों ने कह दी हैं, इस वास्ते मैं उन के बारे में कुछ कहना नहीं चाहता हूं ।

राजस्थान ऐसा राज्य है जो भिन्न भिन्न रियासतों से मिल कर बना है । रियासतें पिछड़ी हुई थीं इसलिये राजस्थान भी पिछड़ा हुआ था । पिछड़ा हुआ होने के साथ ही राजस्थान ने अभी पिछले साल प्रजातांत्रिक विकेन्द्रीकरण की योजना शुरू की है । उस योजना के साथ ही राजस्थान अपनी तरक्की कर रहा है, अपना नया नक्शा बना रहा है । उस नये नक्शे में सिंचाई और विद्युत मंत्रालय का भी बहुत बड़ा भाग है । यों कहना चाहिये कि अगर सिंचाई और विद्युत मंत्रालय अपना हाथ खींच लेता है तो राजस्थान का विकास जो है वह वहीं का वहीं ठप हो जायेगा । राजस्थान की चम्बल योजना और राजस्थान नहर ये ऐसी दो बड़ी बड़ी योजनायें हैं कि जिस पर राजस्थान की औद्योगिक प्रगति निर्भर करती है और साथ ही साथ खेती

के मामले में जो वह आत्मनिर्भर बनना चाहता है, वह निर्भर करता है । राजस्थान कनाल तो संसार की सब से बड़ी नहर है और इस नहर से ऐसी ऐसी जगह पानी जायेगा जहां जहां कि आज पीने तक के लिये पानी उपलब्ध नहीं है । जिस हिस्से में आबादी भी बहुत कम जगहों पर है, जो हिस्सा वीरान सा पड़ा हुआ है, जैसलमेर जो राजस्थान का एक ऐतिहासिक नगर है, वहां से यह नहर जायेगी । सन्तोष का विषय है कि सिंचाई मंत्रालय राजस्थान नहर के निर्माण के बारे में काफी सतर्क है और उस की प्रगति की ओर काफी ध्यान दिया जा रहा है । समय समय पर उस के विकास की सूचनायें मिलती रहती हैं । योजना में गांधी सागर की बिजली का काम करीब करीब समाप्त सा है और उस की बिजली आने वाली है । भाखरा की बिजली राजस्थान में पहुंच रही है और उस का काम भी चल रहा है । गांधी सागर की बिजली के बारे में मुझे एक बात निवेदन करनी है कि जो सर्वे राजस्थान में उसे ले जाने के लिये की गई है उस में चित्तौड़ छोड़ दिया गया है, उस जगह से इस लाइन को उदयपुर को ले जा रहे हैं, इस वास्ते बहुत से औद्योगिक नगर छूट जाते हैं । चित्तौड़ एक ऐतिहासिक नगर है और वहां पर उद्योगों के विकास की काफी गुंजाइश है । उस के बाद कपासन भी अच्छा व्यापारिक कस्बा है और अगर वहां बिजली पहुंच जावे तो उस का विकास होने की अधिक सम्भावना है । उस के पास भोपाल सागर में एक शुगर फैक्ट्री चलती है । उस के बाद एक और कस्बा है फतेहनगर, जोकि व्यापारिक कस्बा है । तो यह जो सर्वे हुआ है, उस को अगर इन थोड़े से कस्बों की ओर मोड़ दिया जाये तो जो कस्बे वीरान पड़े हुए हैं, उन में जिन्दगी आ जायेगी और वहां पर उद्योग फलेंगे और फूलेंगे ।

अब मैं अपने चुनाव क्षेत्र की बात कहूं । चित्तौड़ से केवल ३० मील आगे मेरा चुनाव क्षेत्र है भीलवाड़ा । भील वाड़ा राजस्थान का एक ऐसा औद्योगिक नगर है कि जिस में माइका काफी मिलता है, सोप स्टोन है, बेरिल और ऐटमिक एनर्जी आदि धातुएं काफी सामान वहां उपलब्ध है । उदयपुर जावर माइन्स के विकास के लिये बिजली जा रही है । बहुत अच्छी बात है, लेकिन अगर इस ३० मील के स्थान को भी उस में ले लिया जाता तो ज्यादा अच्छा होता । मैं दरख्वास्त करूंगा कि इस मामले में खास तौर पर तवज्जह दी जावे ।

सिंचाई विभाग ने एक अच्छा काम भारत सेवक समाज के जरिये शुरू किया है और वह यह कि मजदूरों की सहकारी समितियां बना बना कर उन के द्वारा निर्माण कार्य की शुरुआत की है । वह अच्छा काम है और खुशी की बात है कि वह प्रगति कर रहा है । ज्यों ज्यों सरकारी समितियां स्वावलम्बी होती जाती हैं भारत सेवक समाज उन को आत्म निर्भर बनाता जाता है । इस मामले को सब जगह अधिक से अधिक बल मिलना चाहिये और इस ओर ज्यादा से ज्यादा प्रगति होनी चाहिये ।

श्री काशीनाथ पांडे (हाता) : माननीय सभापति महोदय, मैं आप का अनुग्रही हूं कि आप ने मुझे इस अवसर पर थोड़ा सा समय दे दिया । मैं केवल यह बात कहना चाहता हूं कि विशेष तौर पर मेरा सम्बन्ध गंडक कैनाल से है जो कि पूर्वी यू० पी० से हो कर बिहार तक जायेगी । एक बात यह है कि उत्तर प्रदेश के पूर्वी भाग में पहले से ही सिंचाई का बहुत कम इन्तजाम है । गरीब देहातों का एरिया है । अमूमन वहां सूखा और बाढ़ से फसल नष्ट हो जाती है । पहली बात तो यह है कि पहले वहां नहरों के जरिये सिंचाई का कोई प्रबन्ध नहीं था, रिहन्द डैम बना, सोचा यह गया कि वहां से बिजली सस्ते दामों पर मिलेगी, लेकिन जब अलूमूनियम फैक्ट्री लगाई गई जो हमारे लिये एक अवश्य ही बड़ी अच्छी चीज है, सारी बिजली उस में चली गई ।

[श्री काशीनाथ पांडे]

मैं वहां के विकास के सम्बन्ध में मंत्री महोदय से यह निवेदन करूंगा कि जब तक पूर्वी क्षेत्र में छोटे छोटे उद्योग धन्धे बिजली से चलने वाले नहीं लगेंगे तब तक वहां की गरीबी दूर नहीं हो सकती। अब रिहन्द डैम की बिजली तो मिलेगी, नहीं, इसलिए मैं निवेदन करना चाहता हूं कि अगर वहां पर कई थर्मल प्लैन्ट लगा दिये जायं, जिससे कि बिजली पैदा हो सके, तो उस का प्रबन्ध वहां के लिए जरूर करना चाहिये ।

दूसरी बात मुझे यह कहनी है कि जो गंडक की नहर केवल थोड़े से एरिया से हो कर जायेगी और उस के बाद बहुत सा भाग ऐसा रह जायेगा जहां ट्यूब वैल्स से सिंचाई की जरूरत होगी। वहां के किसान इतने गरीब हैं कि वह बिजली का पेमेन्ट नहीं कर सकते। उन के पास थोड़ा सा रुपया है इसलिए वह सिंचाई का पानी नहीं ले पाते हैं । मैं ने यू० पी० गवर्नमेंट के सामने भी इस चीज को रखा था और उस ने कुछ रियायत इस सम्बन्ध में की भी है, लेकिन मैं समझता हूं कि दरअस्ल बात यह है कि अगर आप यू० पी० के पूर्वी जिलों के लिए थोड़ा सा कंसेशन या सब्सिडी के तौर पर किसानों के लिए कुछ प्रबन्ध करवा सकें, तो ट्यूब वेल्स के जरिये बहुत बड़ा भाग सिंचाई के अन्दर आ जाने से वहां उत्पादन बढ़ सकता है । जब कभी सूखे या पाले से लोगों को नुक्सान पहुंचता है तो एक समस्या हो जाती है । मेरा खयाल है कि इतनी सुविधाओं के बाद वहां पर काफी चीजें पैदा हो सकती हैं ।

तीसरी चीज मुझे यह कहनी है आप की जो गंडक कैनाल्स बनने वाली हैं वह किसी न किसी की जमीन में हो कर जायेंगी और जो कैनाल से बहुत से लोगों को लाभ होगा । मैं ने देखा है कि एक छोटी सी कैनाल यू० पी० सरकार ने भी गंडक से निकाली है । वह मेरे चुनाव क्षेत्र में पड़ती है । वहां बहुत से काश्तकार ऐसे हैं जिन्हें निकली हुई जमीन का कम्पेन्सेशन नहीं मिला है । जिस समय कैनाल निकालने की बात शुरू होगी तो बहुत से किसान ऐसे होंगे, जिन की जमीनों पर कैनाल बनेगी और उन को कम्पेन्सेशन देने का सवाल आयेगा, इसलिए आप इस चीज को दिमाग में रखें । एक आदमी तो जमीन से बेदखल हो जायेगा तो दूसरे का उस से लाभ होगा । इस से उन लोगों में असन्तोष पैदा हो ही जाता है जिन की जमीनें निकलती है । इस की तरफ आप को ध्यान देना चाहिए । या तो उन्हें निकली हुई जमीनों के बदले में दूसरी जमीन दी जाय या फिर उन्हें कम्पेन्सेशन जल्दी मिल जाय ताकि उन्हें शांति हो ।

Shri Kamal Singh (Buxar): Sir, I wanted to focus the attention of the House on the Sone Remodelling Scheme, but as the matter was referred to by Dr. Ram Subhag Singh and answered by the hon. Deputy Minister, I don not think it will be necessary to place all the details before the House. I would just submit one thing. The hon. Deputy Minister stated that the Ministry has recommended it as a fit case for remodelling and that work should be started soon. I have only to submit very humbly that the matter is now not quite in the hands of the Irrigation Ministry; it is beyond them. It actually awaits the sanction of the Government.

I can conjecture what is keeping the Government from sanctioning the scheme. It is possibly the argument that Bihar has already two irrigation schemes the Gandak and Kosi under execution and why therefore should be a third scheme like the Sone Remodelling Scheme. This is a popular misconception and I would like to submit that the Sone Remodelling Scheme, as its very name indicates is not an irrigation scheme. It is one of conservation and remodelling. If this remodelling is not taken up, as the hon. Deputy Minister himself has seen, deep fissures, having appeared

in the anicut and the same being deeply silted, a time might come when the whole Sone canal system might be a failure.

In this regard, we have a case in the Krishna delta when in 1952 owing to unprecendented floods, the anicut was washed away and we lost four of our leading engineers while they were trying to hold the breach. Thousands of acres of standing crop were destroyed and Government had to rush in and construct the present Krishna Barrage. We have this lesson before us and I would humbly submit that we should take care to see that it is not repeated in the case of the Sone canals where the conditions are so much alike.

I would like to plead through you that there should be clear appreciation of this fact and not only the scheme should be sanctioned, but preliminary work on the new Barrage entailing a minimum cost of Rs. 3 crores should be started without delay. I say this mainly because of two factors. Firstly, if the preliminary work is undertaken before the Rihand waters are released, which would certainly be by next summer, it would mean saving of labour and money. The Rihand is a tributory of the Sone. Secondly, if the preliminary work is started immediately, this would be combining the road and bridge and this will mean a saving of Rs. 1 crore, which independently would cost Rs. 3 crores. The Grand Trunk Road which is a National Highway cannot wait without a bridge for long and the authorities are keen to start this work independently if the Sone Remodelling Scheme is delayed.

For these reasons, I would humbly submit that there should be appreciation of this fact and there should not be any misconception that the Sone remodelling scheme is one of irrigation: it is one of conservation.

Shri Venkatasubbaiah (Adoni): The hon. Deputy Minister did not mention anything about the Srisailam hydro-electric project. The hon. Minister may refer to it in his reply.

सिंचाई और बिजुत मंत्री (हाफिज मुहम्मद इब्राहीम) : जनाब चेयरमैन साहब, आज इस वक्त जो मुबाहिसा खत्म हो रहा है उसको मैं ने एक खास दिलचस्पी के साथ सुना। मुझे खुशी है कि वह मेरे अपने लिए और मेरी मिनिस्ट्री के लिए बहुत मुफीद साबित हो सकता है । कोई होस्टाइल क्रिटिसिज्म नहीं किया गया है, बल्कि जरूरतों का इजहार किया गया है । मशविरे दिये गये है और मशविरा हमेशा ऐसी चीज है कि जिसकी इन्सान को कद्र होनी चाहिए और उस पर जहां तक हो सके अमल होना चाहिए ।

इस के बाद सब से पहले मैं भाखड़ा के मुताल्लिक कुछ अर्ज करना चाहता हूं । अभी हमारे एक दोस्त ने इस बहस में भाखड़ा के मुताल्लिक यह फरमाया कि उस में जो मिसहैप हुआ उसकी असल वजह दरियाफ्त करने के लिए एक कमेटी बनायी गयी । मैं समझता हूं कि मेम्बरान को याद होगा कि इसके ऊपर हाउस में एक स्टेटमेंट गवर्नमेंट की तरफ से दिया गया था, मैं ने उसको इस हाउस में पढ़ा था । उस कमेटी की रिपोर्ट होनी थी वह हो गयी और उस में से कुछ आज के अखबार में छपा है, और उस छपे हुए की बिना पर मेरे दोस्त ने उसके मुताल्लिक कुछ इरशाद फरमाया था । वह रिपोर्ट उस कमेटी की है जिसको कि पंजाब गवर्नमेंट ने बनाया था । और उसकी रिपोर्ट उन्हीं को जानी थी और उन्हीं को गयी । मेरे पास आज आये, कल आये, परसों आयें, वहां से आयेगी । लेकिन अभी मैं या मेरी मिनिस्ट्री उसके कंटेंट्स से पूरी तरह वाकिफ नहीं है । अखबार में मैं ने भी आज पढ़ लिया है । उसके सिलसिले में एक खास बात की तरफ आपके जरिये से मैम्बरान की तवज्जह दिलाना चाहता हूं, और वह यह है कि एक वक्त था कि भाखड़ा डैम के मुताल्लिक हाउस में एक मुबाहिसा हुआ था और उस मुबाहिसे में जो तकरीरें हुई उनके अन्दर बहुत सी मायूसियों का और बहुत से खतरों का जिक्र

[हाफिज मुहम्मद इब्राहीम]

किया गया, और मुझ को यह मशाविरा देने की भी कोशिश की गयी कि मैं बाहर से इस मुसीबत को दूर करने के लिये इमदाद हासिल करूं । और ऐसी तदबीर करूं कि कहीं बाहर से कोई एक्स्पर्ट आये । मैं ने उस वक्त मेम्बरान के उस फरमाने का यह जवाब दिया था कि मैं वह इन्सान हूं कि जो इस पर ऐतमाद करता हूं कि जो कुछ मैं कर सकता हूं मैं खुद करूं और मैं चाहता हूं कि हिन्दुस्तान के इंजीनियर इतने काबिल हों कि जो मुश्किलात उन के सामने आयें उन को वह खुद हल कर सकें और मैं समझता था कि वह हल कर सकेंगे । जिस वक्त से यह पार्लियामेंट शुरू हुई है मैं यहां उस के मुताल्लिक दो मर्तबा बयान पेश कर चुका हूं, और मैं आज यह कहने की पोजीशन में हूं कि जो मुसीबत भाखरा पर आई थी वह उन्हीं इंजिनियरों के जरिये जो वहां काम करते थे दूर हो गई और अब वह बात बाकी नहीं है । मैं समझता हूं कि अब वहां कोई किस्म का खतरा बाकी नहीं है और जिस तरह से आयन्दा का काम चलना चाहिये था उसी तरह से चलेगा, पावर हाउस से बिजली मिलेगी और पानी भी मिलेगा । जो प्रोग्राम था वह पूरा होगा । उस वक्त जो मैं ने उस के मुताल्लिक गुजारिश की थी मैं ने कहा था कि करीब ५५ लाख का नुकसान होगा, लेकिन कुछ लोगों का खयाल था कि ८९ लाख का नुकसान होगा या एक करोड़ का होगा । लेकिन वह काम जो मैं ने अन्दाजा लगाया था उस से भी कम में हो गया । अब पावर हाउस भी ठीक है, हाइस्ट चैम्बर भी ठीक है, गैलेरीज भी ठीक है और जहां जो काम होना चाहिये था वह हो रहा है । और मैं समझता हूं कि अब यह अनग्रेटफुलनेस होगी अगर मैं उस इंजिनियर को जोकि इस काम के इन्चार्ज थे और जो अफसर और इंजिनियर उन के साथ काम कर रहे थे और जो स्टाफ उन के साथ काम कर रहा था, और जो मिलिटरी के लोग हम को मदद देने के लिये आये, उन को मुबारकबाद न दूं । मैं उन सब को अपनी तरफ से मुबारकबाद देता हूं । और मैं चाहता हूं कि आयन्दा जो मुश्किलात उन के सामने आयेंगी उन का वह खुद ही मुकाबला करेंगे और उन को हल करने में इसी तरह से कामयाब होंगे जिस तरह से कि इस बार कामयाब हुए है ।

इस के बाद मैं दूसरी गुजारिश करूंगा । गोकि मैं उसे करना नहीं चाहता था। मगर मुझ को वह करनी पड़ रही है बिलखसूस इसलिये कि एक भाई ने अपनी तकरीर में उस का जिक्र किया है, और वह है कैनाल वाटर का मसला । हमेशा मुझे इस बात का अफसोस रहा है कि जब कभी भी इस सदन में यह सवाल आता है तो मैं इस के बारे में ऐसी बात नहीं कह पाता जिस से कि मेम्बरान को सैटिसफैक्शन हो । मगर कुछ मसलिहतों का ताकाजा रहा कि मैं असल बात आप से नहीं कह सका ।

मेरे दोस्त ने फरमाया और सही फरमाया कि हम पाकिस्तान की नहरों को पानी देते है वह इसलिये कि हम वहां के जो आदमी है उन से हमदर्दी रखते है और साथ ही यह भी फरमाया कि यहां के जो आदमी है उन के लिये हम हमदर्दी नहीं रखते । मगर मैं जनाब के जरिये अपने उन भाई की तवज्जह दिलाना चाहता हूं कि यह सवाल तो उठता ही नहीं है । मैं इस को यू कहूंगा कि जब दूसरी जगह के आदमियों से मुझे हमदर्दी है तो मुझे अपने यहां के आदमियों से तो पहले हमदर्दी होगी । मैं समझता हूं कि जो इस के मुताल्लिक इस तरह के खयालात पैदा हो रहे है वह नहीं होने चाहियें और मेम्बरान को गवर्नमेंट को भी नेकनीयत समझना चाहिये । मैं यह नहीं कहता कि मशाविरा न दिया जाये । मैं ने तो अर्ज किया कि मशाविरा तो बहुत कीमती चीज है, लेकिन उसी के साथ मसलिहत को भी

समझना चाहिये । वर्ल्ड बैंक के जरिये हिन्दुस्तान और पाकिस्तान के इस मामले पर गौर हो रहा है । और यह जो हो रहा है उस की निस्बत इन तीनों पार्टीज में यह समझौता है कि जब तक वह गुफ्तगू होगी, जब तक वह खत्म नहीं होगी, उस वक्त तक उन में से कोई भी किसी बात को कहीं जाहिर नहीं करेगा, बयान नहीं करेगा । वह सीक्रेट रहेगी । यह एक बात है । दूसरी बात यह है कि मैं यह भी समझता हूं कि ऐसी बातों को सीक्रेट रखना पब्लिक इन्ट्रेस्ट में है । पब्लिक इन्ट्रेस्ट इसी बात का मुतकाजी है—वह इसी का तकाजा करता है, डिमांड करता है कि इस किस्म की बातों को, जोकि इस किस्म के मामलों में हों, किल्ल-अज-वक्त पब्लिक को जाहिर न किया जाये और वे जाहिर नहीं होने चाहियें । इस बात को सामने रखते हुए मैं अपने को इस काबिल नहीं पाता हूं कि मैं इस सिलसिले में कुछ और कहूं । मगर हां, एक बार इस हाउस में हमारे प्राइम मिनिस्टर साहब ने एक तकरीर में एक बात इरशाद फरमाई थी कि पाकिस्तान ने चन्द उन बातों में से ,जो तय हो चुकी थीं, उन के खिलाफ अपनी तरफ से कुछ कहना शुरू किया है और वह उस में कुछ और चाहने लगा है । यह बात इस हाउस के सामने आ चुकी है । सो वह भी वाकया है : लेकिन मैं, या कोई भी, उस की बिना पर यह नहीं समझता कि सारी इमारत गिर गई । मैं समझता हूं कि एक तीसरी जमायत हमारे और उन के दरमियान है और उस ने मेरे नजदीक निहायत दियानतदारी के साथ इस बात की कोशिश की है कि इस मामले का किसी तरीके से फैसला हो जाये । मैं अपनी तरफ से न तो उस को और न पाकिस्तान को इस बात का कोई गलत मौका दूंगा कि किसी बात के लिये मुझे जिम्मेदार ठहराया जाये । जब मैं अपने बारे में कहता हूं, तो सिर्फ इब्राहीम साहब को नहीं कहता हूं, बल्कि मैं सब को कहता हूं—यहां की लेजिस्लेचर को कहता हूं, यहां की गवर्नमेंट को कहता हूं और हिन्दुस्तान के आदमियों को भी कहता हूं । इसलिये मैं माफी चाहता हूं कि मैं उस की निस्बत और कुछ नहीं कहूंगा । जो कुछ मैं ने अर्ज कर दिया है , वह गालिबन उसके लिये काफी है ।

मैं ने अभी अर्ज किया था मुबाहसे के मुताल्लिक कि उस में से एक बात को मैं ने चुना और वह यह है कि जो मुबाहसा यहां हुआ है, उस में मेरे नजदीक प्रोमिनेंस इस बात को मिली है कि इरिगेशन का यूटिलाइजेशन नहीं होता है । प्रामिनेंट फैक्टर उस मुबाहसे का यह था । एक बात माफी मांगने के लिये मैं यह भी अर्ज करूंगा कि जितनी बातें इस दौरान में कही गई हैं, वे मेरे सामने आ गई हैं, लेकिन जाहिर है कि मैं उन सब की निस्बत अर्ज नहीं कर सकता हूं उतने वक्त के अन्दर, जो कि मुझे जवाब देने के लिये मिला है । उन में से मुझे कुछ छोड़ देनी पड़ेंगी । मैं अपने सिलेक्शन में से अर्ज करूंगा । और यह भी हो सकता है उसके लिये, मैं माफी मांगता हूं , मैं आखिर इन्सान हूं—कि किसी बात को मैं ने ज्यादा अहम समझ लिया और मेम्बरान ने उस को इतना अहम न समझा हो । मैं ने उस को छोड़ दिया और किसी दूसरी चीज को ले लिया । वह गलती भी मुझ से हो सकती है । उसके लिये भी मैं माफी चाहता हूं ।

यूटिलाइजेशन की निस्बत मैं ने अर्ज किया कि उस के बारे में मैं ठहर कर कहूंगा, इसलिये कि मैं चाहता हूं कि उस की पूरी मुकम्मल तस्वीर सामने रख दूं और यह रख दूं कि यूटिलाइजेशन की पोजीशन कब कहां थी और आज कहां है । उस से मेम्बरान को यह मालूम होगा कि हां, फिलवाकया हम ने इस मामले में कितनी बड़ी तरक्की की है । मैं दावा करता हूं । इस बात का कि इस मिनिस्ट्री ने और स्टेटस ने, जिन के सुपुर्द यह काम है, इस मामले में बड़ी तरक्की की

[हाफिज मुहम्मद इब्राहीम]

है और उस तरक्की को मैं हाउस के सामने रखता हूं। लेकिन मैं भी जरा ठहरता हूं और दूसरी बात के मुताल्लिक कुछ अर्ज करना चाहता हूं।

बिजली की बाबत मेरे आनरेबल भाई डिप्टी मिनिस्टर साहब फरमा चुके हैं, लेकिन शायद उन्होंने वह एक बात न कही हो, जो कि मैं अर्ज करने वाला था उस के मुताल्लिक। वह बीच में मुझे याद आ गई थी और वह मैं अर्ज करना चाहता हूं। बहस में इस बात का जिक्र किया गया कि बिजली की कीमत ज्यादा है और बिलखसूस स्माल स्केल इंडस्ट्रीज और एग्रीकल्चर के कामों में जो बिजली इस्तेमाल की जाती है, उस की कीमत बहुत ज्यादा है। एक और मुबाहसे के सिलसिले में मैं ने यहां फिगर्ज कोट किये थे और दिखलाया था कि कुल हिन्दुस्तान में जहां तक कि एग्रीकल्चर का ताल्लुक है, उसके लिये भी और स्माल स्केल इंडस्ट्रीज के लिये भी बमुकाबल और चीजों की कीमत के बिजली की कीमत कम है। लेकिन मैं इस मामले में मेम्बरान की कनटेन्शन से मुत्तफिक हूं कि वह ज्यादा है। मैं मानता हूं कि वह ज्यादा तो है उसी के साथ मैं यह भी चाहता हूं कि कि जिस तरीके से भी हो, वह कम हो। मैं यह बतलाऊंगा कि हम ने एक कमेटी बिठा रखी है इस काम के लिये। उस के सुपुर्द यह काम है। उस के मेम्बर यहां भी बठे हैं। वे भी समझ रहे होंगे। नाम लेने की इस वक्त जरुरत नहीं है, लेकिन इस वक्त भी वे यहां हैं। उस कमेटी में सरकारी आदमी भी हैं और हमारी पार्लियामेंट के मेम्बर भी हैं और हम को यह तलाश है कि जिस तरीके से भी हो, जहां से भी हो, जिस सूरत में भी मुमकिन हो, हम इस काम को जिस तरह भी कर सकते हों और जिस हद तक उस कीमत को डाउन ले जा सकते हों, जितना नफा उस क्लास को पहुंचा सकते हों, वह हम पहुंचायें।

श्री मुज़फ्फर राय : (खेरी) : शुक्रिया।

हाफिज मुहम्मद इब्राहीम : अब मैं यूटिलाइजेशन के बारे में अर्ज करना चाहता हूं। उस को यूं मुलाहिजा फरमायें कि सन १९५०–५१ में हमारे यहां पोटेंशियल क्रीएटिड जो था, वह ५१ मिलियन से कुछ ज्यादा था और उस में से यूटिलाइजेशन हुआ २२ मिलयन—**आउट आफ ५१ मिलियन एंड मोर दैन ५१ मिलियन** सिर्फ २२ मिलियन का यूटिलाइजेशन हुआ था यानी यूटिलाइजेशन जो था, वह पोटेंशियल क्रीएटिड का ४३ परसेंट था।

श्री रघुनाथ सिंह : बहुत कम था। **व्हाट आज दि रीजन** ?

हाफिज मुहम्मद इब्राहीम : मैं दरख्वास्त करूंगा कि आखिर मैं मेम्बर साहबान मुझ से सवाल कर लें, लेकिन जब तक मैं इस बात को कह रहा हूं, उस वक्त तक वे कोई सवाल न करें। और अगर जरा इन्तजार करें, तो जवाब मेरी तकरीर देती चलेगी और इस लिये उनकी सवाल की जरुरत ना होगी।

अब यह सवाल इस काम के करने वालों—इस मिनिस्ट्री—के सामने आया। चार दफा या पांच दफा। ये जो सेमिनार होते हैं इंजीनियरों के, यह मसला उन के सामने आया और उस में उन्होंने एक सब कमेटी बनाई इस मसले के मुताल्लिक और उस के बाद मिनिस्ट्री ने एक कमेटी मुकर्रर की कि जो हर स्टेट में जा कर, वहां के मुकामी हालात को देखकर, वहां की रुकावटों को जान कर के, वहां की जरूरतों को महसूस कर के, अपने नजदीक जो कुछ मुनासिब समझती हो, वह अपनी राय दे। उस कमेटी की रिपोर्ट हुई। उस के बाद यहां एक स्टेप लिया गया, एक काम किया गया। लेकिन उस से पहले मैं थोड़ी सी बात और अर्ज करना चाहता हूं कि कल मेरे एक भाई यहां शारदा केनाल

के बारे में फरमा रहे थे । मैं अर्ज करूंगा कि यू० पी० में मैं ने बरसों उस की खिदमतगुजारी की है । कैसा कैसा उस का यूटिलाइजेशन हुआ, किस तरीके से हुआ, यह इस दिमाग में अब तक महफूज है । मैं अभी तक उस से वाफिक हूं और उसे भूला नहीं हूं । मेरे एक दोस्त ने अपनी तकरीर में फरमाया कि पहले बीस बीस बरस यूटिलाइजेशन के पूरा होने की मियाद समझी जाती थी । बात क्या थी ? मैं यह अर्ज करना चाहता हूं कि मेम्बर साहबान इस सिलसिले में यह बात न भूलें कि जो इंजीनियर हमारे पास हैं, वे ब्रिटिश पीरियड के हैं, उन्होंने ब्रिटिश पीरियड में नौकरी की है और वे उस वक्त के तरीकों से वाकिफ हैं । यह बात इस मौके पर याद रखने की है । ब्रिटिश पीरियड में यह अमर एडमिटिड था, मुसल्लमा था, यह समझा जाता था कि यह नामुमकिन है कि ऐसा न हो कि यूटिलाइजेशन और प्राविजन के दरमियान, यानी जब कि पोटेंशियल आप ने प्रोवाइड कर दिया, उस के दरमियान लैग होगा जरूर । लैग तो मैं भी समझता हूं और दूसरे भी समझ सकते हैं । एक बात और अर्ज करना चाहता हूं । जहां तक यूटिलाइजेशन का ताल्लुक है, अगर कोई आ कर यह देखना चाहे कि सेन्ट पर सेन्ट, फीसदी का फीसदी, हो जाये, तो यह बात भी नहीं निकलने की इसलिये जिस साल काफी बारिश हो जाएगी, उस साल बहुत से काश्तकार पानी को नहीं लेंगे और बावजूद इस बात के नहीं लेंगे कि कोलावे से फील्ड तक रास्ता है । इसकी वजह यह है कि उनको उस साल जरूरत ही नहीं होगी । इसीलिये सेंट-पर-सेंट की बात नहीं हो सकती है । लेकिन मैं चाहता हूं कि मक्सिमम जिस कद्र भी हो सकता है, वह सब हो, उतना प्रोवाइड हो, उस तक हम को पहुंचना चाहिये और नार्मिमी तौर पर पहुचना चाहिये ।

उस जमाने में अंग्रेजों के जमाने में जो प्राजेक्टस बनती थीं कैनाल की. उनकी क्या शक्ल होती थी ? क्या चीज हो तो थी ? पानी को रोकने के लिये रिजवायर बनाने के लिये या तो कोई डेम बनेगा या फिर बरैज बनेगा या एक वीयर बनेगा ये दो तीन चीजें हैं जिन के जरिये से पानी को इम्पाउंड किया जाता है । तो उस वक्त क्या किया जाता था । उस वक्त रिजरवायर बनाया जाता था और उसके बाद फिर जब कैनालस निकल गई, तो बस प्राजैक्ट को कम्पलीट समझ लिया जाता था । ब्रिटिश पीरियड में प्राजैक्ट यहीं पर खत्म हो जाते थे । अब यह बात नहीं है, यहीं पर खत्म नहीं होते हैं । उसका डिस्ट्रीब्यूशन सिस्टम होता है, जब नहरें निकालने की बात चलती है तो कुछ एरिया इधर पड़ता है, कुछ उधर पड़ता है, वहां तक पानी पहुंचाना भी मुश्किल होता है, लेकिन वहां तक पानी पहुंचाना पड़ता है सारे एरिया को कवर करने के लिए छोटी छोटी नहरों का एक जाल सा बिछाना होता है जिनसे सारे एरिया में पानी डिस्ट्रीब्यूट किया जाता है और जब यह सब कुछ हो जाता है तब जा कर चीज कम्पलीट होती है । लेकिन उस जमाने में यह समझा जाता था कि यह फिर से कभी शुरू होगा लेकिन जहां तक प्राजेक्ट का ताल्लुक है, वह कम्पलीट हो गया । आउटलेट से, कुलाबे में से पानी निकल कर, नहर में से जो जाता है किसी के खेत में वह भी बहुत जरूरी होता है और जब तक वह रास्ता नहीं होगा किसी खेत में पानी के जाने के लिए पानी जा नहीं सकता है । और मेरे भाइयों को याद होगा कि १९१८ में लगभग सन कैनाल बनी थी और उस वक्त से ले कर अब तक डिस्ट्रीब्यूटरीज निकलती रही हैं, मैंने भी निकलवाई हैं । उसके पानी का यूटिलाइजेशन नहीं हुआ, यह मैं अर्ज कर रहा था ।

[हाफिज मुहम्मद इब्राहीम]

वजह यह थी कि वैसी प्राबलैम नहीं थीं जैसी आज है। आज हमारे सामने एक बड़ी भारी प्राबलैम खाने की है। मेरे दोस्त ने जिक्र किया कि माइनर इरिगेशन जो है वह इस महकमे में आनी चाहिये। बात सही मालूम देती है। उसको यहां आना चाहिये। हमारी मिनिस्ट्री में उसे आना चाहिये। सचमुच में यह एक बड़ी अच्छी तजवीज है जो कि माननीय सदस्यों ने की है और हमें अपनी पावर बढ़ाने की एक अपरचुनिटी दी है और चाहा है कि हम उस को अपने हाथ में लें। मगर नहीं, यह हो नहीं सकता है। इसके पीछे एक रीजन है, बड़ी माकूल बात है और वह यह है कि वे लोग इसको तो डील नहीं कर सकते हैं, मेजर इरिगेशन को डील नहीं कर सकते हैं क्योंकि यह देर में पूरी होने वाली चीज, खर्चे की चीज है, लम्बी चीज है। लेकिन इसके साथ साथ जरूरत इस बात की भी है कि ज्यादा से ज्यादा प्राडकशन हमारा गल्ले का हर साल हो, ज्यादा से ज्यादा हम हर साल पैदा करें और ऐसा करने के लिये छोटी नहरों, छोटे ट्यूबवैल्स और दूसरी ऐसी छोटी छोटी चीजों की जरूरत है जो जल्दी से बन सकें और जल्दी से काम में आ सकें, जल्दी से उनसे लाभ मिलना शुरू हो सके। अब खेती तो उनके सुपुर्द है, उस पर कंट्रोल उनका है और होना भी चाहिये! अब अगर कंट्रोल मेरे पास है और पानी की आप को जरूरत है तो इसका नतीजा यह होगा कि आप कुछ करेंगे और मैं कुछ करूंगा और एक दूसरे को पता भी नहीं होगा कि कौन क्या कर रहा है और कैसे मसला हल हो रहा है। जब यह हाउस जिम्मेदारी के बारे में पूछेगा तो उनकी तरफ से यह जवाब दिया जाएगा कि हाफिज साहब जिम्मेदार हैं और मेरी तरफ से यह कि वह जिम्मेदार हैं। वह कहेंगे कि माइनर - इरिगेशन हाफिज साहब के सुपुर्द कर रखी है, मैं कहां से पैदावार बढ़ा दूं, कहां से पैदा कर दूं और मैं कहूंगा कि मैं कहां से पैदा कर दूं (*Interruptions*) मेरे भाई जो कहना चाहते हैं उनके इत्मीनान के लिये मैं एक और बात अर्ज कर देना चाहता हूं। मैं यह नहीं कहता कि मैं ही अकलमन्द हूं और जो बात मैं कहता हूं उसके खिलाफ कोई हो ही नहीं सकता है — (*Interruptions*) मैंने जो इसके पीछे वजूहात थीं उनको आपके सामने रख दिया है और ज्यादा इसके बारे में मैं कुछ नहीं कह सकता हूं।

अब मैं यूटिलाइजेशन के मसले पर वापिस आता हूं। इसके बारे में जो आखिरी फैसला हमने किया, आखिरी फैसला यह था कि जो प्राजैक्ट्स बनें उनमें हैडवर्क्स से लेकर नहरों तक ही नहीं बल्कि जो स्प्रैडिंग सिस्टम है, वह भी उसके अन्दर हो। यही नहीं बल्कि काश्तकार के खेत तक पानी पहुंचाने के वास्ते भी जो नाले चाहियें वे भी उस नक्शे को लेकर पहले से ही खींच दिये जायेंगे। अब यह सारा जो काम है इसके बारे में यह फैसला हुआ कि इस चीज को स्टेट्स को कनवे कर दिया जाए गौर कनवे कर दिया गया गौर इस चीज को हर स्टेट के पास पहुंचा दिया गया और कह दिया गया कि इसके ऊपर अमल हो। अब आप देखें कि आउटलेट से लेकरके खेत तक पानी जाने का इन्तजाम कर दिया गया है। अब जो पानी जाएगा वह गैर की जमीन से भी होकर जाएगा, दो काश्तकारों की अगर जमीन बीच में पड़ती है, तो उनकी जमीनों में से होकर जाएगा और उस पानी को ले जाने के लिए खर्चा उसको करना होगा। अब इसके बारे में फैसला यह हुआ कि जो कम्युनिटी डिवलपमेंट का डिपार्टमेंट है, इसके जो ब्लाक डिवलपमेंट आफिसर वहां होते हैं, उनकी खिदमात हासिल की जायें और उनसे कह दिया गया कि वे काश्त-

कारों की जमीन पर नालियां बनवाना शुरू कर दें । अगर काश्तकार इनको न बनवायें तो वे सरकारी खर्चे से बनवा दें और नालियां इत्यादि निकलवाने का जो खर्चा है, उसको काश्तकारों से वसूल करने के लिए स्टेटस अपने यहां कानून बनायें ।

डा० राम सुभग सिंह : यह बहुत खतरनाक बात आपने कही है ।

हाफिज मुहम्मद इब्राहीम : मैं अर्ज करता हूं कि खतरा कुछ भी नहीं है । आप यह सब काम गवर्नमेंट के खर्च पर करवा सकते हैं और मैं इसके लिए तैयार हूं और अगर आप इजाजत दें तो ऐसा भी कर सकता हूं लेकिन शर्त यह है कि आप मुझे जितने भी टैक्स मैं लगाना चाहूं, उनको लगाने की इजाजत दे दें । अगर आप इसके लिए तैयार हैं तो मैं आपकी इस तरह से खिदमत करने के लिए तैयार हूं । आप मुफ्त जो भी चीज दिलवाना चाहेंगे मैं देने के लिए तैयार हूं और जितनी भी करवाना चाहें, करने को तैयार हूं लेकिन आप मुझे जितने मैं और टैक्स लगाना चाहूं लगाने की इजाजत दे दें, कोई एतराज न करें । बिजली भी मैं इसी शर्त पर मफ्त बांटने के लिए तैयार हूं ।

तो जो यूटिलाइजेशन की बात है, उसके बारे में सारी स्कीम मैंने आपके सामने रख दी है, और इबतदा से इंतिहा तक रख दी है । जब से प्राजक्ट बनना शुरू होगा इसके रिक्वायरमेंट जितनी हैं वे सब माइमलटेनियसली एक दूसरे के साथ कनैक्टिड हैं और वे सब प्रोवाइड होती चली जाती हैं और बनती चली जाती हैं । तो इस सब का नतीजा क्या हुआ । आपको मालूम है कि १९५०–५१ में वह ४३ परसेंट था । सन् १९५६–५७ में वह बढ़ कर ६४ परसेंट हो गया । आप इस बात को समझिये कि जो मैं दे रहा हूं वह उस जगह के लिए नहीं दे रहा हूं जो काश्तकार के खेत से बहुत दूर है हैडवर्क के ऊपर नहीं दे रहा हूं किसी नहर के या गूल के ऊपर नहीं दे रहा हूं बल्कि उस जगह का दे रहा हूं जहां पर कि पानी उसके घर के ऊपर तक पहुंच गया है । उसके खेत तक पहुंच गया है । १९५६–५७ में यह ६४ परसेंट हो गया । और १९५७–५८ में ७९ परसेंट हो गया और १९५८–५९ में ८२ परसेंट हो गया ।

श्री इजराज सिंह : यह तो मालूम है ।

हाफिज मुहम्मद इब्राहीम : मालूम तो है ही । सूरज जब निकलता है तो सबको पता लग ही जाता है, सब देख ही सकते हैं । मगर यह कहां से आया, इसको समझने के लिए अक्ल की जरूरत है । बाकी जो बात है वह तो मालूम हो ही जाती है ।

संसद-कार्य मंत्री (श्री सत्य नारायण सिंह) : आप अपना भाषण करते जायें ।

हाफिज मुहम्मद इब्राहीम : मैं तो अर्ज करता जाऊं हजूर लेकिन मैं नहीं चाहता कि मुझे सुनते सुनते माननीय सदस्यों के दिमाग थक जायें, लिहाजा अगर वे तफरीह करते चले जाएं, तो अच्छी बात है, कोई एतराज की बात नहीं है ।

श्री इजराज सिंह : मेरे दोस्त जो हैं जब वह बात करते हैं तो कम से कम इधर पीठ कर के न बोलें क्योंकि मेरे बारे में जब वह कोई चीज कहते हैं तो मैं उस को सुन नहीं पाता हूं ।

सभापति महोदय : आप मेहरबानी कर के बीच में दखल न दें, तकरीर को जारी रहने दें मैं मिनिस्टर साहब से भी दरख्वास्त करूंगा कि वह माइक के सामने बोलें तो सब लोग सुन सकेंगे । आप अपना रुख इधर की तरफ रक्खें, दूसरी तरफ रखते हैं तो दिक्कत आती है ।

हाफिज मुहम्मद इब्राहीम : मैं यह अर्ज करने वाला था कि इस बात के ऊपर खुद मुझ

[हाफिज मुहम्मद इब्राहीम]

को ही फिक्र है। जो साहब इस वक्त यह बात कह रहे हैं वह खुद दूसरी तरफ देख कर बोलते रहे, उन्होंने किसी और तरफ देखा ही नहीं, इस लिये मैं ने उन की बात भी नहीं सुनी। मैं आखिर क्या करूं ?

अब उस के बाद यहां फ्लड के बाबत कहा गया। जो प्वाइंट उस में से निकला, उस से मुझ को यह महसूस हुआ कि इस के मुताल्लिक राय यह है कि स्टेट्स और सेन्टर के दर्म्यान इस मामले में कोआर्डिनेशन नहीं है। फ्लड के मुताल्लिक यह सब मेम्बरान की याद में होगा कि जहां तक सेन्टर का ताल्लुक है उस ने इस मामले की तरफ तवज्जह सन् १९५३ में शुरू की। सब्जेक्ट यह है स्टेट्स का, अब भी स्टेट्स का है तब भी स्टेटस का था, लेकिन फ्लड्स ने जब ऐसा मामला शुरू किया कि जिस से लोग डरे तो उस से गवर्नमेंट भी डरी और सेन्टर को भी उस का एहसास हुआ। सेन्टर ने उस वक्त इस मामले को अपने हाथ में लेना शुरू किया। जहां तक आप की फर्स्ट प्लेन को ताल्लुक है, उस में इस के लिये कोई स्पेसिफिक प्राविजन नहीं था, स्टेट्स को खर्च करने के लिये रुपया दिया गया लेकिन किसी स्पेसिफिक प्राविजन के मातहत नहीं। सेकेन्ड प्लेन में प्राविजन किया गया और उस में रुपया स्टेट को दिया गया। इस बारे में जो रुपया स्टेट्स को दिया गया उस के बारे में शिकायत यह है कि वह रुपया उन को कम दिया गया। जितना उन की जरूरत के लिये होना चाहिये था उतना नहीं दिया। मैं एक बात अर्ज करूं, तजुर्बे की मेरी है, मैं उस की शहादत तो नहीं इस वक्त पेश कर सकता, जितनी स्कीमें कोई अब तक बना सका, उन सब की बाबत तो छोड़िये, लेकिन स्टेट्स ने जितनी स्कीमें बनाई, उन स्कीमों के मुताल्लिक रुपये की जरूरत थी वह रुपया सेन्टर ने दे दिया और उस के जरिये वे स्कीमें बन सकीं। उस से जो फायदा हासिल हो सकता था वह भी हासिल होने लगा, लेकिन मैं खुद भी इस बात में शामिल हूं कि जितना रुपया इस काम को करने के वास्ते चाहिये, जितना रुपया इस के अन्दर सर्फ होना चाहिये उतना हम देते नहीं। इस में कोई खास बात नहीं कही गई। उस की वजह है। क्या वजह है? वजह यह है कि एक खर्चा हो, दो खर्च हों, तीन खर्च हों, प्लैनिंग कमिशन है वह सब खर्च करता है, जो आदमी बांटने वाला होता है, उस की दुनिया में वैसे ही मुसीबत होती है बेचारे की। अपने घर में अगर कोई आदमी ऐसा करता है, जो खानदान का सरदार होता हो, जो खानदान को रखता है, बांटता है, अगर वह उन एहसासात को देखे, जो कुछ उस के घर वाले रखते हैं उस को देख तो पायेगा। जिस तरह से वह तकसीम करता है, उस के सिलसिले में सब उस के ऊपर इल्जाम लगाने के लिये तैयार रहते हैं। लेकिन हकीकत जो है वह मैं आप से अर्ज कर रहा हूं कि यह शिकायत कभी भी रफा नहीं हो सकती।

16.52 hrs.

[MR. DEPUTY-SPEAKER *in the Chair*]

एक ऐसे मुल्क में जो हर चीज से खाली है इस दुनियां में, बीसवीं सदी के अन्दर, अगर उस को इतने थोड़े से अर्से के अन्दर हर चीज से भर देना चाहते हैं, अगर हर चीज पर रुपया खर्च करना चाहते हैं, और बाई सेलेक्शन भी नहीं चलना चाहते हैं, तो कैसे काम चल सकता है। फर्ज कीजिये कि बाई सेलेक्शन चलें और गवर्नमेंट १०० जरूरतों में से २० जरूरतों को मुन्तखिब कर ले कि पहले हम इन को पूरा करेंगे, तो इस के बारे में भी मैं कहता हूं कि फलां चीज की तरफ तवज्जह नहीं करते, जिन को कि आज छोड़ा ही नहीं जा सकता। तो जब अपने घर की हर चीज की तरफ तवज्जह करेंगे, हर जरूरत के वास्ते पैसा लगायेंगे तो आप इतना पैसा नहीं लगा सकते खास किसी चीज पर जब तक आप इस चीज को ग्रेडेशन के लिहाज से न करें। इस के अन्दर आप यही कर सकते हैं कि एक को ५० दे दें, दूसरे को ६० दे दें। यही प्लैनिंग कमिशन करता है,

सब करते हैं। अगर यह कहा जाय कि खालिस फ्लड्स के लिये रुपया दे दो तो यह नहीं हो सकता। जितना रुपया उस को चाहिये अगर वह सब लगा दिया जाय तो मैं समझता हूं कि यह बरसों का प्राब्लेम नहीं है। जो रिपोर्टें यहां हुई हैं, जो रिकमेन्डेशन्स कमेटियों ने की हैं, जो हालात दिखाये गये हैं, जो कुछ मैंने अपनी आंखों से देखा है, किताबों में पढ़ा है, उनकी बिना पर अर्ज करता हूं कि यह मुसलसल चन्द सालों का काम है, बड़ी सब हम को इस मुसीबत से छुड़ा सकते हैं, इसे बिल्कुल खत्म कर सकते हैं, लेकिन आज तक न इनसे अमरीका छूटा है और न जो दूसरे बड़े बड़े मुल्क हैं वही छूटे हैं। रूस के मुताल्लिक मैं कुछ कहने की जुर्रत नहीं कर सकता क्योंकि मैं वहां गया नहीं हूं। बाकी जितने मुल्क हैं उन में यह मुसीबत बावजूद तमाम कोशिशों के मौजूद है। लेकिन फिर भी आप की गवर्नमेंट को, आप साहबान की बदौलत यह तौफीक खुदा ने दी है कि वह इस काम को करें और इस के लिये रुपया दें। सेकेन्ड प्लैन में रुपा रक्खा गया ६० करोड़, और अव्वल मरतबा प्लैनिंग कमिशन को ३०० करोड़ का रिडक्शन हुआ। और उस रिडक्शन को जगह जगह पर बांटा गया और उस का हिस्सा इस जगह पर भी आया और वह ६० करोड़ के बजाय ५६ करोड़ रह गया। तो खर्च कम हुआ, खर्च कम होने के साथ साथ वाटर लागिंग का मामला भी चला।

श्री राम शंकर लाल (डुमरियागंज) : पांच बांध तो अधूरे रह गये हैं।

हाफिज मुहम्मद इब्राहीम : वह साहब मुझे कुछ याद दिला रहे हैं।

एक माननीय सदस्य : उन का कहना है कि बाज बांध अधूरे रह गये हैं। (*Interruptions.*)

हाफिज मुहम्मद इब्राहीम : जिस तरफ का जिक्र वह करते हैं, भाखड़ा के फल्ड से उधर आज तक बांध नहीं बनाये गये हैं। वह खुद अपनी तकरीर में इस बात की शकायत करते रहे थे। कहीं भी हो, मेरे नजदीक ऐसी कोई जगह मुझे याद नहीं पड़ती जहां बांध अधूरा रह गया हो। मैं यह दावा तो नहीं करता कि मैं सब कुछ जानता हूं, मुमकिन है कहीं पर कोई अधूरा रह गया हो, लेकिन जिस तरह की बात मेरे दोस्त कह रहे हैं उस के बाबत मैं जानता हूं।

खैर, मैं यह अर्ज कर रहा था कि रुपये में कमी हो रही है और हर जगह पर स्पेसिफाई कर के रुपये देना गैरमुमकिन है। लेकिन जहां तक मुमकिन है, जहां पर पूरे स्पेसिफिकेशन के साथ देने की जरूरत समझी जाती है, उस में स्पेसिफिकेशन के लिहाज से देखा जाता है कि जो मुसीबत और तकलीफ है, उस में किस काम पर कितनी तवज्जह देने से मुसीबत में कितनी कमी पैदा हो सकती है। उस के लिहाज से सब को रुपया दिया जाता है। और उस में वाटर लागिंग भी आता है।

अब मैं थर्ड प्लैन के मुताल्लिक तो अर्ज नहीं करूंगा, लेकिन जो कुछ सेकेन्ड प्लैन में हो रहा है उस के मुताल्लिक अर्ज कर रहा हूं कि वाटर लागिंग की सेंटर में तीन स्टेजज कायम की गईं, एक का नाम था इमिडिएट स्टेज, दूसरी का नाम था शार्ट स्टेज और तीसरी का नाम था लांग स्टेज। उस में जो जो इन्वेस्टिगेशन कराने थे कि कहां कहां क्या काम हो रहा है, किस किस स्टेट में बांध बनने हैं कितनी चीजें वहां पहुंचानी हैं, इन सब के मुताल्लिक तहकीकात कराने के लिये रुपया जमा किया गया। इन स्टेजेज के लिहाज से स्टेट्स में तहकीकात कराई गई कि इस मुल्क के अन्दर, तमाम स्टेट्स के अन्दर वाटर लाग्ड एरिया है कितना। वह एरिया ५३ लाख कुछ हजार और कुछ सौ एकड़ है।

उसमें से पंजाब में भी है। अब सुनिए मैं ने अर्ज किया था कि यह स्टेट सबजेक्ट है,

[हाफिज मुहम्मद इब्राहीम]

स्कीमें वहां बनती हैं । उनको जो टैकनिकल मदद की जरूरत होती है वह उनको यहां से मिलती है, पैसे की जरूरत होती है, वह यहां से मिलता है । लेकिन स्कीमें स्टेट्स में ही बनती हैं । मैं अर्ज करता हूं हुजूर के समाने कि आज से नौ महीने पहले मैं अम्बाले गया तो वहां के जो प्रेस रिप्रजेंटेटिव थे— मैं डरता हूं कि कहीं वह नाराज न हो जाएं— उन्होंने मुझ से सवाल किया कि पंजाब ने आपको वाटरलागिंग की स्कीम भेजी थी लेकिन उसके लिए आप रुपया नहीं दे रहे हैं । अब मैं आपको बतलाना चाहता हूं कि बात क्या है । मैं किसी पर इल्जाम नहीं लगाना चाहता, लेकिन मैं उन आदमियों के लिए कहना चाहता हूं जिनको कि उन चीजों से वास्ता नहीं, जो कि यह नहीं जानते कि घर के अन्दर क्या होता है, कि पंजाब से चार स्कीमें वाटर लागिंग के लिए आयी हैं, वह यहां एग्जामिन हो रही हैं उनके लिए उनके हिस्से का जो रुपया होगा वह भी दिया जाएगा । एक सर्वे किया गया था कि हर स्टेट में ऐसी कितनी जमीन है जो कि वाटरलाग्ड है और उसके लिए कितने रुपए की और दूसरी चीजों की जरूरत होगी । उस जरूरत को पूरा करने के लिए और जरूरी सामान मुहय्या करने की गरज से यह सर्वे किया गया था कुछ स्टेट्स की स्कीमें आ गयी हैं कुछ की आएंगी । जहां जहां यह सवाल है वहां से स्कीमें आएंगी, कुछ आ गयी हैं । वह मेरे पास हैं, मैं उनका नाम नहीं लेना चाहता क्योंकि वक्त कम है । तो वाटरलागिंग की मुसीबत को दूर करने के लिए जो तरीके अपनाने चाहिएं उनकी भी अपनाने की कोशिश की जा रही है । जो जो सामान उसके लिए मुहय्या करना है उसको गिन लिया गया है और उसको बनाने का काम शुरू कर दिया गया है ।

अब मैं माफी चाहता हूं । मैं ने आपका बहुत सा वक्त ले लिया और बहुत शोर मचा कर आपके कान खाए । मुझे अफसोस है कि मैं अपनी पूरी बात नहीं कर सका । अब आयन्दा साल देखा जाएगा ।

17 hrs.

Mr. Deputy-Speaker: Now, I shall put all the cut motions to the vote of the House.

All the cut motions were put and negatived.

Mr. Deputy-Speaker: The question is:

"That the respective sums not exceeding the amounts shown in the fourth column of the order paper, be granted to the President, to complete the sums necessary to defray the charges that will come in course of payment during the year ending the 31st day of March, 1961, in respect of the heads of demands entered in the second column thereof against Demands Nos. 63, 64, 65, 124 and 125 relating to the Ministry of Irrigation and Power".

The motion was adopted.

[*The motions for Demands for Grants which were adopted by the Lok Sabha are reproduced below.* —*Ed.*]

DEMAND NO. 63—MINISTRY OF IRRIGATION AND POWER

"That a sum not exceeding Rs. 22,33,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1961, in respect of 'Ministry of Irrigation and Power'."

DEMAND NO. 64—MULTI-PURPOSE RIVER SCHEMES

"That a sum not exceeding Rs. 2,05,08,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1961, in respect of 'Multi-purpose River Schemes'."

DEMAND NO. 65—MISCELLANEOUS DEPARTMENTS AND OTHER EXPENDITURE UNDER THE MINISTRY OF IRRIGATION AND POWER

"That a sum not exceeding Rs. 1,69,52,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1961, in respect of 'Miscellaneous Departments and Other Expenditure under the Ministry of Irrigation and Power'."

DEMAND NO. 124—CAPITAL OUTLAY ON MULTI-PURPOSE RIVER SCHEMES

"That a sum not exceeding Rs. 2,47,69,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1961, in respect of 'Capital Outlay on Multi-purpose River Schemes'."

DEMAND NO. 125—OTHER CAPITAL OUTLAY OF THE MINISTRY OF IRRIGATION AND POWER

"That a sum not exceeding Rs. 2,97,07,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1961, in respect of 'Other Capital Outlay of the Ministry of Irrigation and Power'."

17.01 hrs.

MINISTRY OF WORKS, HOUSING AND SUPPLY

Mr. Deputy-Speaker: The House will now take up discussion and voting on Demands Nos. 94 to 98 and 135 to 137 relating to the Ministry of Works, Housing and Supply for which five hours have been allotted.

87 cut motions have been tabled to these Demands. Hon. Members desirous of moving cut motions may hand over at the Table within 15 minutes the numbers of the selected cut motions. Hon. Members are already aware of the time-limit for speeches.

DEMAND NO. 94—MINISTRY OF WORKS, HOUSING AND SUPPLY

Mr. Deputy-Speaker: Motion moved:

"That a sum not exceeding Rs. 59,20,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1961, in respect of 'Ministry of Works, Housing and Supply'."

DEMAND NO. 95—SUPPLIES

Mr. Deputy-Speaker: Motion moved:

"That a sum not exceeding Rs. 2,70,98,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1961, in respect of 'Supplies'."

DEMAND NO. 96—OTHER CIVIL WORKS

Mr. Deputy-Speaker: Motion moved:

"That a sum not exceeding Rs. 25,81,63,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1961, in respect of 'Other Civil Works'."

DEMAND NO. 97—STATIONERY AND PRINTING

Mr. Deputy-Speaker: Motion moved:

"That a sum not exceeding Rs. 7,24,66,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1961, in respect of 'Stationery and Printing'."